

K. Ramakrishna Rao, I.A.S.



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**CHIEF SECRETARY  
GOVERNMENT OF TELANGANA**

Letter No.1200/TP&E.2/2023, Dated:09-01-2026

To  
The Registrar General,  
Hon'ble National Green Tribunal,  
Faridkot House,  
Copernicus Marg,  
New Delhi - 110001.

Sir,

Sub: Government of Telangana - Hon'ble NGT, New Delhi - Original Application No. 606 of 2018 - Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental issues - Hon'ble NGT order dated 01-05-2025 - Submission of Supplementary Action Taken Report for the State of Telangana - Reg.

Ref: 1.Hon'ble NGT order dated 01-05-2025 in O.A. No. 606 of 2018.  
2.Hon'ble NGT order dated 25-11-2025 in O.A. No. 606 of 2018.

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In compliance to the Hon'ble National Green Tribunal order dated 25-11-2025 in Original Application No. 606 of 2018, the Supplementary Action Taken Report and compliance report on Municipal Solid Waste Management Rules, 2016 and other Environmental issues of the State of Telangana is herewith submitted.

Yours faithfully,

  
CHIEF SECRETARY  
Rim

Encl:Report with Annexures.

**Copy to :**

The Advocate on Records,  
Hon'ble NGT, New Delhi

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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH AT NEW DELHI**  
**ORIGINAL APPLICATION NO.606/2018**

**IN THE MATTER OF:**

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

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Dated: 09-01-2026

Place: Hyderabad

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**BEFORE THE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**Original Application No.606/2018**

**(In respect of State of Telangana)**

**Re: Compliance of Municipal Solid Waste Management Rules,  
2016 and other Environmental Issues**

**SUPPLEMENTARY ACTION TAKEN REPORT OF  
THE STATE OF TELANGANA**

I, K. Ramakrishna Rao, IAS, S/o. Sri K. Gurunatha Rao, aged about 60 years, Occ: Chief Secretary to Government, Government of Telangana, presently in Hyderabad, do hereby solemnly and sincerely affirm and state on oath as follows:

1. I submit that I am the Chief Secretary for the State of Telangana and as such, I am well acquainted with the facts of the case to depose this Affidavit.



2. I submit that action taken report was filed on 24.11.2025 as per the directions of this Hon'ble Tribunal in the above Application *vide* its order dated 01.05.2025 in the present O.A.No.606 of 2018.
3. I submit that the above case was taken up for hearing on 25.11.2025, wherein the Ld. Counsel for the State of Telangana has sought permission to file a supplementary report giving the comprehensive details of the legacy waste, gap in the generation and treatment of the solid waste, liquid waste and ring fence account.
4. I submit that the information pertaining to solid waste management was obtained from the stake-holder departments. As on the day of filing the affidavit Total waste generated in 142 ULBs is: 12705 TPD, Waste processed: 10661 TPD and Gap in processing: 2,044 TPD. The ULB wise particulars are annexed as **Annexure-A**.
5. I submit that the information pertaining to sewage management was obtained from the stake holder departments. As on the day of filing the affidavit the Sewage Generation 142 ULBs is 2752.52 MLD, Utilized capacity is 1252.85 MLD and Gap in Sewage Treatment is 800.27 MLD. The ULB wise particulars are annexed as **Annexure-B**.



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6. I submit that in response to the Ring Fence Account, it is respectfully submitted that a separate account was created *vide* account name “**Commissioner GHMC Ring Fenced**” *vide* account No. 42649272067, State Bank of India, MCH Tank Bund branch for depositing the penalty amount. The payment towards addressing the gap in solid and liquid waste management shall be made from this account. However, the details of government facilities, government sanctions and status of STPs, equal and above to the amount of Environmental Compensation of Rs. 3,800 crores levied are at **Annexure- C.**

7. I submit that the State of Telangana endeavors that solid waste management and liquid waste management is done with utmost sincerity and directions passed by this Hon’ble Tribunal be complied in letter and spirit.

8. It is therefore, prayed that this Hon’ble Tribunal may be pleased to consider this supplementary report submitted by the State of Telangana in compliance of the directions dated 25.11.2025 of the Hon’ble Tribunal and may be pleased to pass such other order or



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orders as deemed fit and proper in the circumstances of the case and  
in the interest of justice.

~~DEPONENT~~

CHIEF SECRETARY  
Govt. of Telangana  
Telangana Secretariat,  
Hyderabad - 500 022

Verification

I, the above-named deponent, do hereby solemnly affirm and state  
that the contents of the instant Affidavit are true to the best of my  
knowledge and information derived from the records and I believed  
the same to be true.

Solemnly affirmed on this 09<sup>th</sup> day of January 2026 at Hyderabad,  
Telangana.

~~DEPONENT~~

CHIEF SECRETARY  
Govt. of Telangana  
Telangana Secretariat,  
Hyderabad - 500 022



**ATTESTED**  
P. ANIL KUMAR  
B.Sc, B.L.  
ADVOCATE & NOTARY  
Regd. No: 5766  
Appointed by Govt. of India  
1-181, BAKARAM, MUSHEERABAD  
HYDERABAD, TELANGANA

Entered In Notarial Register on  
Page No. 3 Serial No. 35

- 9 JAN 2026

Supplementary report in OA.No.606/2018 in compliance to the orders of the

Hon'ble NGT, New Delhi dated 25/11/2025

Annexure-A

[A] Solid waste management in the State of Telangana

Waste Generation, Collection and Transportation								
S.No.	Name of ULB	(2) Waste Generati on (TPD)*	(3) Composition of Waste			(4) Waste collect ed	(5) Waste Transp orted	(6) Final destination of transporte d waste
			Biodegra dable	Dry / Recyclabl e	Inerts			
1.	Adilabad	90	34.8	37.2	18	90	72	72
2.	Kothagudem	50	22	18	10	50	40	40
3.	Manuguru	15	6.6	5.4	3	15	12	12
4.	Palvancha	40	13.2	18.8	8	40	32	32
5.	Yellandu	15	6.6	5.4	3	15	12	12
6.	Dharmapuri	10	4.4	3.6	2	10	8	8
7.	Jagityal	70	30.8	25.2	14	70	56	56
8.	Korutla	30	13.2	10.8	6	30	24	24
9.	Metpalli	25	11	9	5	25	20	20
10.	Raikal	10	4.4	3.6	2	10	8	8
11.	Jangaon	25	11	9	5	25	20	20
12.	Bhupalpally	25	11	9	5	25	20	20
13.	Alampur	5	2.2	1.8	1	5	4	4
14.	Gadwal	30	13.2	10.8	6	30	24	24
15.	Ieeja	15	6.6	5.4	3	15	12	12
16.	Waddepalle	7.25	4	1.8	1.45	7.25	5.8	5.8
17.	Banswada	15	6.6	5.4	3	15	12	12
18.	Kamareddy	70	30.8	25.2	14	70	56	56
19.	Yellareddy	10	4.4	3.6	2	10	8	8
20.	Choppandandi	10	4.4	3.6	2	10	8	8
21.	Huzurabad	20	8.8	7.2	4	20	16	16
22.	Jammikunta	20	8.8	7.2	4	20	16	16
23.	Karimnagar Mpl Corp	198.5	81.6	77.2	39.7	198.5	158.8	158.8
24.	Kothapally	5	2.2	1.8	1	5	4	4
25.	Khammam Mpl Corp	192.25	78.2	75.6	38.45	192.25	153.8	153.8
26.	Madhira	15	6.6	5.4	3	15	12	12
27.	Sattupalli	15	6.6	5.4	3	15	12	12
28.	Wyra	15	6.6	5.4	3	15	12	12
29.	Kagaznagar	25	11	9	5	25	20	20
30.	Bhoothpur	5	2.2	1.8	1	5	4	4
31.	Jadcherla	25	11	9	5	25	20	20
32.	Mahaboobnagar	150	60.8	59.2	30	150	120	120
33.	Dornakal	5	2.4	1.6	1	5	4	4
34.	Mahabubabad	25	11	9	5	25	20	20

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Waste Generation, Collection and Transportation								
S.No.	Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
35.	Maripeda	10	4.4	3.6	2	10	8	8
36.	Thorrur	10	4.4	3.6	2	10	8	8
37.	Bellampally	25	11	9	5	25	20	20
38.	Chennur	15	6.6	5.4	3	15	12	12
39.	Kyathanpally	15	6.6	5.4	3	15	12	12
40.	Luxettipet	15	6.6	5.4	3	15	12	12
41.	Mancherial	50	22	18	10	50	40	40
42.	Mandamarri	20	8.8	7.2	4	20	16	16
43.	Naspur	30	13.2	10.8	6	30	24	24
44.	Medak	20	8.8	7.2	4	20	16	16
45.	Narsapur	10	4.4	3.6	2	10	8	8
46.	Ramayampet	10	4.4	3.6	2	10	8	8
47.	Thoopran	10	4.4	3.6	2	10	8	8
48.	Boduppal Corpn	20	8.8	7.2	4	20	16	16
49.	Dhammaiguda	29.5	20	3.6	5.9	29.5	23.6	23.6
50.	Dundigal	20	8.8	7.2	4	20	16	16
51.	Ghatkesar	15	6.6	5.4	3	15	12	12
52.	Gundlapochampally	6	2.2	2.6	1.2	6	4.8	4.8
53.	Jawaharnagar Corpn	40	16	16	8	40	32	32
54.	Kompally	30	12	12	6	30	24	24
55.	Medchal	24	12	7.2	4.8	24	19.2	19.2
56.	Nagaram	15	6.6	5.4	3	15	12	12
57.	Nizampet Corpn	49	32	7.2	9.8	49	39.2	39.2
58.	Peerzadiguda Corpn	30	12	12	6	30	24	24
59.	pocharam	15	6.6	5.4	3	15	12	12
60.	Thumkunta	15	6.6	5.4	3	15	12	12
61.	Atchampet	15	6.6	5.4	3	15	12	12
62.	Kalwakurthy	15	6.6	5.4	3	15	12	12
63.	Kollapur	15	6.6	5.4	3	15	12	12
64.	Nagarkurnool	20	8.8	7.2	4	20	16	16
65.	Chandur	5	2.2	1.8	1	5	4	4
66.	Chityal	5	2.2	1.8	1	5	4	4
67.	Devarakonda	15	6.6	5.4	3	15	12	12
68.	Haliya	10	4.4	3.6	2	10	8	8
69.	Miryalguda	70	30.8	25.2	14	70	56	56
70.	Nakrekal	15	6.6	5.4	3	15	12	12
71.	Nalgonda	100	44	36	20	100	80	80
72.	Nandikonda	10	4.4	3.6	2	10	8	8
73.	Kosgi	10	4.4	3.6	2	10	8	8
74.	Makthal	15	6.6	5.4	3	15	12	12
75.	Narayanapet	20	8.8	7.2	4	20	16	16

Waste Generation, Collection and Transportation								
S.No.	Name of ULB	(2) Waste Generati on (TPD)*	(3) Composition of Waste			(4) Waste collect ed	(5) Waste Transp orted	(6) Final destination of transporte d waste
			Biodegra dable	Dry / Recyclabl e	Inerts			
76.	Bhainsa	20	8.8	7.2	4	20	16	16
77.	Khanapur	10	4.4	3.6	2	10	8	8
78.	Nirmal	50	22	18	10	50	40	40
79.	Armur	25	11	9	5	25	20	20
80.	Bheemgal	10	4.4	3.6	2	10	8	8
81.	Bodhan	50	22	18	10	50	40	40
82.	Nizamabad Mpl Corpn	220	110	66	44	220	176	176
83.	Manthani	10	4.4	3.6	2	10	8	8
84.	Peddapalli	20	8.8	7.2	4	20	16	16
85.	Ramagundam Mpl Corpn	150	66	54	30	150	120	120
86.	Sulthanabad	10	4.4	3.6	2	10	8	8
87.	Sircilla	50	22	18	10	50	40	40
88.	Vemulavada	20	8.8	7.2	4	20	16	16
89.	Adibatla	10	4.4	3.6	2	10	8	8
90.	Amangal	15	6.6	5.4	3	15	12	12
91.	Badangpet	40	20	12	8	40	32	32
92.	Bandlaguda Jagir	15	6.6	5.4	3	15	12	12
93.	Ibrahimpatnam	15	6.6	5.4	3	15	12	12
94.	Jalpally	25	11	9	5	25	20	20
95.	Kothur	5	2.2	1.8	1	5	4	4
96.	Manikonda	35.5	20.4	8	7.1	35.5	28.4	28.4
97.	Meerpet Mpl Corpn	50	22	18	10	50	40	40
98.	Narsingi	30	12	12	6	30	24	24
99.	Pedda Amberpet	15	6.6	5.4	3	15	12	12
100.	Shadnagar	25	11	9	5	25	20	20
101.	Shamshabad	20	8.8	7.2	4	20	16	16
102.	Shankarpally	10	4.4	3.6	2	10	8	8
103.	Thukkuguda	10	4.4	3.6	2	10	8	8
104.	Turkayamjal	20	8.8	7.2	4	20	16	16
105.	Ameenpur	20	8.8	7.2	4	20	16	16
106.	Andol-Jogipet	15	6.6	5.4	3	15	12	12
107.	Bollaram	15	6.6	5.4	3	15	12	12
108.	Narayankhed	10	4.4	3.6	2	10	8	8
109.	Sadasivapet	20	8.8	7.2	4	20	16	16
110.	Sangareddy	50	22	18	10	50	40	40
111.	Tellapur	15	6.6	5.4	3	15	12	12
112.	Zaheerabad	50	22	18	10	50	40	40
113.	Cherial	10	4.4	3.6	2	10	8	8
114.	Dubbaka	15	6.6	5.4	3	15	12	12
115.	Gajwel	20	8.8	7.2	4	20	16	16

Waste Generation, Collection and Transportation								
S.No.	Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
116.	Husnabad	15	6.6	5.4	3	15	12	12
117.	Siddipet	70	30.8	25.2	14	70	56	56
118.	Huzurnagar	15	6.6	5.4	3	15	12	12
119.	Kodada	30	13.2	10.8	6	30	24	24
120.	Neredcherla	5	2.4	1.6	1	5	4	4
121.	Suryapet	100	38.8	41.2	20	100	80	80
122.	Tirumalagiri	10	4.4	3.6	2	10	8	8
123.	Kodangal	5	2	2	1	5	4	4
124.	Parigi	10	4.4	3.6	2	10	8	8
125.	Tandur	30	13.2	10.8	6	30	24	24
126.	Vikarabad	25	11	9	5	25	20	20
127.	Amarchinta	5	2.2	1.8	1	5	4	4
128.	Atmakur	5	2.2	1.8	1	5	4	4
129.	Kothakota	10	4.4	3.6	2	10	8	8
130.	Pebbair	10	4.4	3.6	2	10	8	8
131.	Wanaparthy	30	13.2	10.8	6	30	24	24
132.	Narsampet	20	8.8	7.2	4	20	16	16
133.	Parkal	15	6.4	5.6	3	15	12	12
134.	Wardhannapet	5	2.2	1.8	1	5	4	4
135.	Warangal Mpl Corpn	424	184	155.2	84.8	424	339.2	339.2
136.	Alair	10	4.4	3.6	2	10	8	8
137.	Bhongir	25	10.4	9.6	5	25	20	20
138.	Choutuppal	15	6.4	5.6	3	15	12	12
139.	Mothkur	10	4.4	3.6	2	10	8	8
140.	Pochampally	10	4.4	3.6	2	10	8	8
141.	Yadagirigutta	10	4.4	3.6	2	10	8	8
142.	GHMC-Hyderabad	8389	332	5427	1292	8389	8389	8389
	<b>Total</b>	<b>12705</b>	<b>2230.4</b>	<b>6981.4</b>	<b>2155.2</b>	<b>12705</b>	<b>11841.8</b>	<b>11841.8</b>

\* Whether based on per capita / or weightment – CDMA & GHMC

\*\*Status of waste segregation at source/segregation of mixed waste at MRF/processing site/dumping of mixed waste as landfill.

7) Waste Processing					
(A) 7.1) Composting – CDMA & GHMC					
a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
1258 TPD across 229 compost sheds in 141 ULBs	Windrow composting	314.5 TPD	Suitable for non-edible plantation	Inerts generating out of compost are being stacked at the Processing locations which will further be disposed at Sanitary landfill.	Compost is being used for greenery development and median plantation in respective ULB.

2962 TPD across 1 compost shed in GHMC at Processing & disposal site at jawharnagar	Windrow composting	332 TPD	Inerts/ Residues generating out of compost are further disposed at Processing & disposal site at Jawaharnagar Sanitary landfill.	Compost is being used for internal greenery development and sold to fertilizers companies.
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7) Waste Processing				
(B) 7.2) Refuse Derived Fuel – CDMA &GHMC				
i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF
2 TPD at Peerzadiguda	Wet Waste and horticulture waste	2 TPD	Leachate coming through squeezing is being connected to Sewer line near the facility for further treatment at STP	Brick manufacturing units
10 TPD at Manikonda	RDF, cocopit and dry waste	6 TPD	-	Adani cements and other up cyclers around Hyderabad.
10 TPD at Narayanpet	RDF, cocopit/ rice husk and dry waste	8 TPD	-	Briquettes are being sold to cement industries by operator
1000 TPD at GHMC-Jawahar Nagar	RDF waste	500 TPD	-	Cement Industry

7) Waste Processing					
(C) 7.3) Waste to Energy ( Thermal / Methanation route) – CDMA &GHMC					
a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
62.5 MW (48 MW at Jawharnagar site and 14.5 MW at Dundigal)	3200 TPD	RDF/ Segregated combustible fraction from the municipal solid waste	56.5 MW	Rejects are sent to sanitary land fill	Flyash is being sent to secured landfill at Dundigal Hazardous facility. Bottom ash is sanitary landfill at Processing & Disposal site at Jawharnagar, further bottom ash recycling facility is under pipeline.
10 TPD bio-CNG plant at Siddipet	10 TPD	Organic waste from vegetable markets and hotels/ restaurants	136 cum / day	Slurry is being used for composting the wet waste at compost unit	Not Applicable

7) Waste Processing			
(D) 7.4) Other Processing- Material Recovery Facilities – CDMA &GHMC			
a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
985.5 TPD across 208 DRCCs in 141 ULBs – CDMA	Unsegregated dry waste	After segregation, products such as paper, glass, textile, plastic, card board etc are being sent to recycling units	Residues are being stored at the facilities for further disposal at designated sanitary landfills.
*1080 MT across 14 DRCCs in GHMC	Unsegregated dry waste	After segregation, products such as paper, glass, textile, plastic, card board etc are being sent to recycling units	Residues are further disposed at Processing & disposal site at Jawaharnagar Sanitary landfill.

8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap
Total waste generated: 12705 TPD Waste processed: 10661 TPD Gap in processing: 2,044 TPD	Solid Waste action plans have been prepared under SBM (U) 2.0. As per plan, tenders issued are at different stages for procurement of machinery to process wet and dry waste scientifically. All the procurement and operation of these plants are aimed to be completed by 31 March 2026. (GHMC is Processing 100%)

9. Legacy Waste								
No of Legacy waste dumpsites	Quantity of Legacy waste reported on-- (in MT)	Present Quantity of legacy waste remediated (in MT)	Daily legacy waste being added as unprocessed waste	Quantification and Utilization of out of Bioremediation and Biomining				Gap in Legacy waste remediation (in MT) and time bound plan
				Digested material	Plastic/RDF	Rubber	Inerts and Others (C&D)	
131 dumpsites for 120 ULBs	38,46,210	20,47,606	2044	12,79,754	2,45,713	10,238	5,11,902	17,98,604
2 dumpsites in GHMC	1,21,00,000 (1,20,00,000 at Jawaharnagar capped and 1,00,000 at Fathullaguda)	1,21,00,000	-	-	-	-	-	1,20,00,000 MT of legacy waste was capped at Jawaharnagar  The Hon'ble NGT in it's order dated 14.02.2020 directed GHMC to do

	bio-mined)						<p>bio-mining and again issued orders dated 29.09.2020 directing CPCB to finalize its viewpoint on whether capping can be retained.</p> <p>CPCB constituted a 10 member expert Committee and the Committee interacted with GHMC &amp; TSPCB on 30.12.2022 and conducted a field visit on 01.09.2023 &amp; 02.09.2023.</p> <p>The draft Expert Committee Report of CPCB dated 25.09.2023 was filed by CPCB before the Hon'ble NGT (SZ) in OA 199 of 2021.</p> <p>GHMC has filed its response vide report dated 21.11.2023 in OA 199/2021. The Hon'ble Tribunal (SZ) has passed order dated 01.02.2024 and the case is listed for hearing on 29.04.2024.</p> <p>GHMC has filed its report dated 18.04.2024 for the orders passed on 01.02.2024</p> <p>GHMC has filed its report dated 12.07.2024 mentioning that CPCB team consist of 2 members visited the site on 01.07.2024 and GHMC showed in detail on leachate collection network, collection wells, sumps, flush ponds etc., for the orders passed on 29.04.2024</p> <p>GHMC has filed its report</p>
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S.No	ULB (1)	Quantity of Waste generation (TPD) (2)	Waste Processing TPD (3)	Gap M waste Processing (2-3)	Existing legacy Waste MMT
14	Banswada	15	2	13	17,409
15	Bellampally	25	10	15	0
16	Bhainsa	20	8	12	11,550
17	Bheemgal	10	2	8	0
18	Bhongir	25	15	10	0
19	Bhoothpur	5	2.5	2.5	1,719
20	Bhupalpally	25	8	17	6,151
21	Bodhan	50	14	36	14,158
22	Boduppall Corpn	20	20	0	0
23	Bollaram	15	15	0	16,414
24	Chandur	5	4	1	4,624
25	Chennur	15	2	13	14,724
26	Cherial	10	2	8	0
27	Chityal	5	4	1	3,681
28	Choppandandi	10	8.5	1.5	2,217
29	Choutuppal	15	4	11	13,099
30	Devarakonda	15	7	8	16,727
31	Dhammaiguda	29.5	29.5	0	0
32	Dharmapuri	10	10	0	0
33	Dornakal	5	2	3	0
34	Dubbaka	15	6.5	8.5	1,790
35	Dundigal	20	20	0	0
36	Gadwal	30	2	28	6,589
37	Gajwel	20	10	10	0
38	Ghatkesar	15	12.25	2.75	3,370
39	Gundlapochampally	6	6	0	0
40	Haliya	10	2	8	4,446
41	Husnabad	15	8	7	0
42	Huzurabad	20	10	10	0
43	Huzurnagar	15	2	13	12,344
44	Ibrahimpatnam	15	10	5	13,555
45	Ieeja	15	10	5	7,686
46	Jadcherla	25	12.5	12.5	53,713
47	Jagityal	70	64	6	0
48	Jalpally	25	25	0	0
49	Jammikunta	20	8	12	12,772
50	Jangaon	25	10	15	0
51	Jawaharnagar Corpn	40	40	0	0
52	Kagaznagar	25	10.5	14.5	0
53	Kalwakurthy	15	9	6	8,712
54	Kamareddy	70	15	55	63,850
55	Karimnagar Mpl Corpn	198.5	60	138.5	75,800
56	Khammam Mpl Corpn	192.25	30	162.25	77,146

(14)  
**3894**

S.No	ULB (1)	Quantity of Waste generation (TPD) (2)	Waste Processing TPD (3)	Gap M waste Processing (2-3)	Existing legacy Waste MMT
57	Khanapur	10	6	4	5,444
58	Kodada	30	14.5	15.5	28,540
59	Kodangal	5	2	3	1,842
60	Kollapur	15	7	8	11,113
61	Kompally	30	30	0	0
62	Korutla	30	27.5	2.5	0
63	Kosgi	10	2	8	5,640
64	Kothagudem	50	13	37	75,486
65	Kothakota	10	3	7	7,651
66	Kothapally	5	5	0	0
67	Kothur	5	3.5	1.5	0
68	Kyathanpally	15	2	13	0
69	Luxettipet	15	2	13	10,153
70	Madhira	15	2	13	23,725
71	Mahaboobnagar	150	85	65	27,400
72	Mahabubabad	25	22	3	0
73	Makthal	15	9.75	5.25	11,065
74	Mancherial	50	13	37	0
75	Mandamarri	20	2.5	17.5	0
76	Manikonda	35.5	35.5	0	0
77	Manthani	10	4.5	5.5	0
78	Manuguru	15	12	3	0
79	Maripeda	10	4.5	5.5	0
80	Medak	20	16	4	0
81	Medchal	24	24	0	0
82	Meerpet Mpl Corpn	50	50	0	0
83	Metpalli	25	21	4	20,449
84	Miryalguda	70	14	56	33,639
85	Mothkur	10	2	8	12,572
86	Nagaram	15	15	0	0
87	Nagarkurnool	20	8.5	11.5	8,592
88	Nakrekal	15	10	5	0
89	Nalgonda	100	50	50	64,278
90	Nandikonda	10	4.5	5.5	4,341
91	Narayanapet	20	20	0	0
92	Narayankhed	10	2	8	9,291
93	Narsampet	20	2.5	17.5	2,162
94	Narsapur	10	4	6	7,238
95	Narsingi	30	30	0	0
96	Naspur	30	2	28	39,257
97	Neredcherla	5	2	3	2,626
98	Nirmal	50	45.5	4.5	33,468
99	Nizamabad Mpl Corpn	220	52	168	2,69,309

(15)  
**3895**

S.No	ULB (1)	Quantity of Waste generation (TPD) (2)	Waste Processing TPD (3)	Gap M waste Processing (2-3)	Existing legacy Waste MMT
100	Nizampet Corpn	49	49	0	0
101	Palvancha	40	20	20	39,914
102	Parigi	10	2.5	7.5	0
103	Parkal	15	2.5	12.5	0
104	Pebbair	10	2	8	2,820
105	Pedda Amberpet	15	15	0	0
106	Peddapalli	20	16	4	0
107	Peerzadiguda Corpn	30	30	0	0
108	Pochampally	10	2	8	1,329
109	pocharam	15	15	0	0
110	Raikal	10	8.5	1.5	0
111	Ramagundam Mpl Corpn	150	47.5	102.5	0
112	Ramayampet	10	4	6	5,234
113	Sadasivapet	20	2	18	15,648
114	Sangareddy	50	15	35	39,160
115	Sattupalli	15	10.5	4.5	12,834
116	Shadnagar	25	17	8	24,293
117	Shamshabad	20	20	0	0
118	Shankarpally	10	2	8	0
119	Siddipet	70	70	0	0
120	Sircilla	50	19	31	0
121	Sulthanabad	10	2	8	0
122	Suryapet	100	71	29	38,000
123	Tandur	30	10	20	29,739
124	Tellapur	15	15	0	13,448
125	Thoopran	10	5	5	10,036
126	Thorrur	10	5	5	0
127	Thukkuguda	10	10	0	8,205
128	Thumkunta	15	15	0	0
129	Tirumalagiri	10	2	8	1,648
130	Turkayamjal	20	20	0	0
131	Vemulavada	20	18	2	44,372
132	Vikarabad	25	16	9	0
133	Waddepalle	7.25	5.5	1.75	8,817
134	Wanaparthi	30	5.5	24.5	17,827
135	Warangal Mpl Corpn	424	272.5	151.5	2,70,064
136	Wardhannapet	5	3	2	0
137	Wyra	15	10	5	0
138	Yadagirigutta	10	5	5	388
139	Yellandu	15	13	2	0
140	Yellareddy	10	9	1	0
141	Zaheerabad	50	13	37	0
	<b>Total</b>	<b>4316</b>	<b>2272</b>	<b>2044</b>	<b>17,98,604</b>

**Plan of action for Legacy waste remediation**

Action	Till December 2025	January 2026	February 2026	March 2026
Bio mining to be Completed No. of ULBs (cumulative)	22	71	91	101
Qty of waste remediated in completed and ongoing sites	20.47	4.56	7.53	5.9
Cumulative Quantity	20.47	25.03	32.56	38.46

**Note:** In the previous report, it was submitted that bio-mining shall be completed by December 2024 and entire 38.46 lakh MT of legacy waste shall be remediated. Due to unprecedented and excessive rainfall from June to October 2025, the remediation work has been halted and hence, it is targeted to remediate the remaining 17.98 lakh MT of legacy waste by March 2026.

<b>11. Ring Fence Account (Allocations and Expenditures)</b>				
1) Amount ring fenced	2) Whether single dedicated account has been opened	3) Date of account opening	4) Amount Utilized	5) Plan of utilization (Timelines and executing capacity)

**B) Sewage Management in the State of Telangana**

Sewage Generation and Conveyance					
S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers		
		*Total Sewage Generation per day ( in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)
		(1)	(2)	(3)	(4)
<b>HMWSSB – (A)</b>					
1	1+27	1950	14.3	14.3	<ul style="list-style-type: none"> <li>All are connected</li> <li>In certain areas, Sewer lines are yet to be laid, which are thinly populated. Such houses are having their own Septic Tanks. Separate disposal facility by way of Tankers is provided by the local Municipalities.</li> </ul>
<p>Note: 1=GHMC area 27=ULB areas in ORR (water supply system of ULBs is taken over by HMWSSB in 2018 &amp; sewerage system looked after by respective ULBs and proposals for construction of STPs as per Master Plan are being implemented by HMWSSB). (ULBs are Pedda Amberpet, Jalpally, Shamshabad, Turkayamjal, Manikonda, Narsingi, Adibatla, Thukkuguda, Medchal, Dammaiguda, Nagaram, Pocharam, Ghatkesar, Gundlapochampally, Thumkunta, Kompally, Dundigal, Bollaram, Tellapur, Ameenpur, Badangpet, Bandlaguda Jagir, Meerpet, Boduppall, Peerzadiguda, Jawaharnagar &amp; Nizampet)</p>					
<b>PH&amp;MED</b>					
1	Karimnagar	45.76	31839	7839	31-12-2027
2	Vikarabad	7.50	6180	6180	
3	Nizamabad	31.68	45000	410	31-12-2027
4	Miryalaguda	10.21	32403	-	31-12-2027
5	Siddipet	18.37	23685	23685	-
6	Gajwel	5.75	8962	8692	-
7	Suryapet	13.38	58724	4349	31-12-2027
8	Warangal Corp	144.84	-	-	
9	Devarkonda	2.82	2457	2457	-
10	Nagarkurnool	1.90	-	-	
11	Nalgonda	26.05	48476	-	31-12-2027
12	Sircilla	10.56	-	-	

(18)  
3898

13	Adilabad	16.90	-	-	
14	Ramagundam	28.16	-	-	
15	Khammam Mpl. Corporation	48.58	-	-	
16	Mahabubnagar	19.71	-	-	
17	Kothagudem	10.21	-	-	
18	Manuguru	3.66	-	-	
19	Palvancha*	9.86	-	-	
20	Yellandu	4.58	-	-	
21	Madhira	3.17	-	-	
22	Sathupally	3.34	-	-	
23	Wyra	3.03	-	-	
24	Mahabubabad	9.15	-	-	
25	Dornakal	0.96	-	-	
26	Maripeda	1.13	-	-	
27	Thorrur	1.62	-	-	
28	Alampur	1.13	-	-	
29	Gadwal	8.80	-	-	
30	Ieeja	3.03	-	-	
31	Waddepally	1.13	-	-	
32	Bhoothpur	1.34	-	-	
33	Jadcherla	8.03	-	-	
34	Achampet	2.82	-	-	
35	Kalwakurthy	3.17	-	-	
36	Kollapur	2.11	-	-	
37	Kosgi	1.34	-	-	
38	Makthal	1.97	-	-	
39	Narayanpet	5.07	-	-	
40	Amarchintha	1.41	-	-	
41	Atmakur	2.11	-	-	
42	Kothakota	2.68	-	-	
43	Pebbair	1.78	-	-	
44	Wanaparthi	9.50	-	-	
45	Banswada	4.82	-	-	
46	Kamareddy	6.75	-	-	
47	Yellareddy	2.02	-	-	
48	Armoor	5.66	-	-	
49	Bheemgal	1.28	-	-	
50	Bodhan	10.56	-	-	

51	Jagityal	12.32	-	-	
52	Korutla	7.74	-	-	
53	Metpalli	3.87	-	-	
54	Dharmapuri	2.04	-	-	
55	Raikal	0.49	-	-	
56	Huzurabad	4.22	-	-	
57	Jammikunta	4.72	-	-	
58	Kothapally*	0.28	-	-	
59	Choppadandi	0.42	-	-	
60	Peddapalli	3.87	-	-	
61	Sulthanabad	0.90	-	-	
62	Manthani	1.27	-	-	
63	Vemulawada	4.93	-	-	
64	Parkal	4.22	-	-	
65	Bhupalpally	7.04	-	-	
66	Jangaon	6.48	-	-	
67	Wardhannapet	0.88	-	-	
68	Narsampet	3.87	-	-	
69	Bhainsa	6.34	-	-	
70	Nirmal	13.24	-	-	
71	Khanapur	1.86	-	-	
72	Bellampalli	7.15	-	-	
73	Mandamarry	3.94	-	-	
74	Mancherial	11.97	-	-	
75	Kyathanpally	2.39	-	-	
76	Luxettipet	1.55	-	-	
77	Chennur	1.09	-	-	
78	Nasipur*	5.07	-	-	
79	Kaghaznagar	7.74	-	-	
80	Asifabad	2.52	-	-	
81	Medak	9.05	-	-	
82	Narsapur	2.22	-	-	
83	Ramayampet	1.13	-	-	
84	Thoopran	2.25	-	-	
85	Andol-Jogipet	2.89	-	-	
86	Narayankhed	1.76	-	-	
87	Sadasivapet	3.10	-	-	
88	Sangareddy	8.80	-	-	
89	Zaheerabad	8.59	-	-	

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**3900**

90	Cherial	1.41	-	-	
91	Dubbaka	2.65	-	-	
92	Husnabad	3.05	-	-	
93	Chandur	0.99	-	-	
94	Chityala	1.67	-	-	
95	Haliya	1.06	-	-	
96	Nakrekal	1.69	-	-	
97	Nandikonda	2.24	-	-	
98	Huzurnagar	2.11	-	-	
99	Kodada	4.22	-	-	
100	Nereducherla	0.39	-	-	
101	Thirumalagiri	1.83	-	-	
102	Alair	0.88	-	-	
103	Bhongir	3.85	-	-	
104	Choutuppal	1.76	-	-	
105	Mothkur	1.13	-	-	
106	Pochampally	0.77	-	-	
107	Yadagirigutta	1.06	-	-	
108	Amangal	1.76	-	-	
109	Ibrahimpattanam	2.89	-	-	
110	Kothur	1.27	-	-	
111	Shadnagar	5.98	-	-	
112	Shankerpally	1.06	-	-	
113	Kodangal	1.20	-	-	
114	Parigi	1.55	-	-	
115	Tandur	5.63	-	-	
116	Medchal	2.82	-	-	
	<b>Sub Total (PH&amp;MED) – (B)</b>	<b>802.52</b>	<b>257726.00</b>	<b>53612.00</b>	
<p>Note: * Presently, Naspur, Kothapally and Palvancha municipalities are merged into Mancherial, Karimnagar and Kothagudem Municipal Corporations respectively.  ** Above Sewage generation of around 800.00 MLD is as on 29.09.2022 i.e., orders of Hon'ble NGT .  At present, the sewage generation is about 910.85 MLD.</p>					
	<b>Grand Total – (A+B)</b>	<b>2752.52</b>	<b>257740.30</b>	<b>53626.30</b>	

**\*Basis of estimation (based on 80% of lpcd water supply/or measured)**

(21)  
**3901**  
(D) Drains

Sewage and Sullage flowing in open drains (storm water drains / concretized drains /unlined katcha drains). No. of drains.	Flow in each drain (MLD)	Quality/Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
(5)	(6)	(7)	(8)	(9)	(10)
<b>HMWS&amp;SB</b>					
Drains are not within the jurisdiction of HMWSSB					
<b>TGPCB</b>					
-	-	<p><b>M/s. Indian drugs and pharmaceuticals limited(IDPL),</b>Balanagar, Hyderabad CETP receives Industrial Effluents from member industries.</p> <p><b>For Out let</b> the TDiS, COD and BOD values exceeded the standards for the months- March, April and July,the Ammonical Nitrogen values exceeded the standardsfor the months- March &amp; AprilRemaining Outlet parameters are found to be within the limits for rest of the months.</p>	<p>treated effluents disposed from Mar - 2025 to Nov-2025, i.e.,<b>Total 5.618MLD</b></p>	<p>IDPL - Discharged into pipeline, joining STP at Amberpet</p>	-
		<p><b>M/s. INDWA TECHNOLOGIES PVT LTD</b> IDA Mallapur- CETP receives Industrial Effluents from member industries.</p> <p><b>For Out let</b> all theOutlet parameters are found to be within the limits for the period from March-2025 to October-2025.</p>	<p>industrial Effluent received &amp; Treated from the Member Industries from Mar 25 to Nov 25 i.e.,<b>Total 142.36 MLD</b></p>	<p>CETP Mallapur - Discharged into Nalla Cheruvu STP, Uppal</p>	
		<p><b>M/s. JETL, Hyderabad</b> CETP receives Industrial Effluents from member industries.</p> <p><b>For Out let</b> all the Outlet parameters are found to be within the limits for rest of</p>	<p>treated effluents disposed from Mar - 2025 to Nov-2025, i.e.,<b>Total 411.265 MLD</b></p>	<p>JETL- Discharged into pipeline joining inlet of STP at Amberpet for further</p>	

Sewage and Sullage flowing in open drains (storm water drains / concretized drains / unlined katcha drains). No. of drains.	Flow in each drain (MLD)	Quality/Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
		the months.		treatment	
		<p><b>M/s. PETL, Hyderabad</b> CETP receives Industrial Effluents from member industries. <b>For Out let</b> the TSS, TDiS, COD, BOD &amp; Ammonical Nitrogen values exceeded the standards for the month of April 2025. Remaining all Outlet parameters are found to be within the limits for rest of the months.</p>	<p>treated effluents disposed from Mar - 2025 to Nov-2025, i.e <b>Total 1434.280 MLD</b></p>	<p>PETL- Discharged into dedicated pipeline joining inlet of STP at Amberpet for further treatment</p>	

Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalize STPs - 14			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management
			Capacity	Present Stage	Expected date of completion				
11	12	13	14			15	16	17	18
<b>HMWSSB</b>									
Total 43 Nos - 1794.80	Total -- 1794.80 UC -	72	Dec'2027			Complied (Annexure I)	Into River Musi / Water	90%	• Being sold to agencies for

Old STPs 25 Nos – 772.30	1178.60						Bodies		processi ng and utilizatio n as compost. • The same is being sold to farmers.
New STPs 18 Nos – 1022.50 (Annexur e I)									
<b>PHMED</b>									
38.00	3.00	42.76	-	Existing 38.00 MLD STP utilization will be improved	31-12- 2027	Complied	Gopal Cheruvu	8%	Manure for Agricultu re purpose.
13.00	7.50	0	-	-	-	Complied	Re-use in Golf course for greenery	58%	Manure for Agricultu re purpose.
46.50	11.00	20.68	-	Existing 46.50 MLD STP utilization will be improved	31-12- 2027	Complied	Yelliah Cheruvu and Phulong Vagu	24%	Manure for Agricultu re purpose.
11.50	0.00	10.21	5.45	Physically Completed	31-01- 2026	Presently Non- Functional	Local Vagu		
			6.00	Agreement concluded under AMRUT 2.0	31-12- 2027				
18.25	17.00	1.37	-	-	-	Complied	Chinthal a Cheruvu and Narsapu r Cheruvu	93%	Manure for Agricultu re purpose.

6.75	5.75	0	-	-	-	Complied	Rajareddy Pally Cheruvu , Pandavula Chervu, Local Vagu and Existing field channels	85%	Manure for Agriculture purpose.
10.00	3.00	10.38	10.0	Nearing completion.	31-03-2026	Complied	Pullaredy cheruvu	30%	Manure for Agriculture purpose.
20.00	16.00	128.84	204	Revised AS from Govt. awaited.	-	Complied	Ursu cheruvu and Bandam Cheruvu	80%	Manure for Agriculture purpose.
1.50	1.00	1.82	2	\$	-	Complied	Park Maintenance	67%	Manure for Agriculture purpose.
2.30	1.00	0.9	3.2	under trail run.	31-01-2026	Complied	Agricultural field channels	43%	Manure for Agriculture purpose.
17.16	9.00	17.05	3.80	Agreement concluded under AMRUT 2.0	31-12-2027	Complied	Local Vagu	52%	Manure for Agriculture purpose.
0.00	0.00	10.56	19.10	Nearing completion	31-03-2026				

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3905

0.00	0.00	16.9	31.50	Agreement concluded under AMRUT 2.0	31-12-2027				
0.00	0.00	28.16	33.50	Agreement concluded under AMRUT 2.0	31-12-2027				
0.00	0.00	48.58	53.50	Agreement concluded under AMRUT 2.0	31-12-2027				
0.00	0.00	19.71	42.00	Agreement concluded under AMRUT 2.0	31-12-2027				
0.00	0.00	10.21	9.00	\$					
0.00	0.00	3.66	4.00	\$					
0.00	0.00	9.86	10.00	\$					
0.00	0.00	4.58	4.00	\$					
0.00	0.00	3.17	4.00	\$					
0.00	0.00	3.34	4.00	\$					
0.00	0.00	3.03	4.00	\$					
0.00	0.00	9.15	8.00	\$					
0.00	0.00	0.96	1.70	\$					
0.00	0.00	1.13	2.50	\$					
0.00	0.00	1.62	2.30	\$					
0.00	0.00	1.13	1.70	\$					
0.00	0.00	8.8	8.00	\$					
0.00	0.00	3.03	3.30	\$					
0.00	0.00	1.13	2.00	\$					
0.00	0.00	1.34	1.70	\$					
0.00	0.00	8.03	7.30	\$					

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3906

0.00	0.00	2.82	4.00	\$				
0.00	0.00	3.17	4.00	\$				
0.00	0.00	2.11	3.00	\$				
0.00	0.00	1.34	3.30	\$				
0.00	0.00	1.97	3.60	\$				
0.00	0.00	5.07	5.00	\$				
0.00	0.00	1.41	2.00	\$				
0.00	0.00	2.11	2.90	\$				
0.00	0.00	2.68	3.20	\$				
0.00	0.00	1.78	3.00	\$				
0.00	0.00	9.5	8.00	\$				
0.00	0.00	4.82	3.50	\$				
0.00	0.00	6.75	12.00	\$				
0.00	0.00	2.02	2.30	\$				
0.00	0.00	5.66	7.50	\$				
0.00	0.00	1.28	1.90	\$				
0.00	0.00	10.56	10.00	\$				
0.00	0.00	12.32	12.00	\$				
0.00	0.00	7.74	8.60	\$				
0.00	0.00	3.87	6.10	\$				
0.00	0.00	2.04	2.00	\$				
0.00	0.00	0.49	2.20	\$				
0.00	0.00	4.22	6.00	\$				
0.00	0.00	4.72	5.00	\$				
0.00	0.00	0.28	1.40	\$				
0.00	0.00	0.42	2.40	\$				
0.00	0.00	3.87	5.70	\$				
0.00	0.00	0.9	3.00	\$				
0.00	0.00	1.27	3.00	\$				
0.00	0.00	4.93	5.50	\$				
0.00	0.00	4.22	4.00	\$				
0.00	0.00	7.04	7.00	\$				
0.00	0.00	6.48	6.00	\$				
0.00	0.00	0.88	1.60	\$				
0.00	0.00	3.87	4.20	\$				
0.00	0.00	6.34	6.00	\$				
0.00	0.00	13.24	11.50	\$				
0.00	0.00	1.86	2.30	\$				
0.00	0.00	7.15	6.50	\$				
0.00	0.00	3.94	6.00	\$				
0.00	0.00	11.97	10.00	\$				

(27)  
3907

0.00	0.00	2.39	4.00	\$					
0.00	0.00	1.55	3.00	\$					
0.00	0.00	1.09	3.00	\$					
0.00	0.00	5.07	8.50	\$					
0.00	0.00	7.74	6.70	\$					
0.00	0.00	2.52	-	-					
0.00	0.00	9.05	6.00	\$					
0.00	0.00	2.22	2.10	\$					
0.00	0.00	1.13	2.00	\$					
0.00	0.00	2.25	3.00	\$					
0.00	0.00	2.89	3.00	\$					
0.00	0.00	1.76	2.50	\$					
0.00	0.00	3.10	5.10	\$					
0.00	0.00	8.80	10.40	\$					
0.00	0.00	8.59	10.10	\$					
0.00	0.00	1.41	2.30	\$					
0.00	0.00	2.65	3.50	\$					
0.00	0.00	3.05	2.70	\$					
0.00	0.00	0.99	1.70	\$					
0.00	0.00	1.67	1.90	\$					
0.00	0.00	1.06	2.00	\$					
0.00	0.00	1.69	3.50	\$					
0.00	0.00	2.24	2.00	\$					
0.00	0.00	2.11	4.50	\$					
0.00	0.00	4.22	8.50	\$					
0.00	0.00	0.39	1.80	\$					
0.00	0.00	1.83	2.10	\$					
0.00	0.00	0.88	2.30	\$					
0.00	0.00	3.85	6.80	\$					
0.00	0.00	1.76	4.20	\$					
0.00	0.00	1.13	2.30	\$					
0.00	0.00	0.77	2.20	\$					
0.00	0.00	1.06	2.50	\$					
0.00	0.00	1.76	3.00	\$					
0.00	0.00	2.89	4.50	\$					
0.00	0.00	1.27	2.00	\$					
0.00	0.00	5.98	7.00	\$					
0.00	0.00	1.06	3.60	\$					
0.00	0.00	1.20	2.40	\$					
0.00	0.00	1.55	2.10	\$					
0.00	0.00	5.63	8.00	\$					

0.00	0.00	2.82	9.50	\$				
<b>184.96</b>	<b>74.25</b>	<b>728.27</b>	<b>867.05</b>					
TGPCB								
Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalize STPs	Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	
11	12	13	14	15	16	17	18	
Amberpet STP, 339MLD				All Outlet parameters are found to be within the limits, however, BOD & COD are Exceeding the standards in Oct- 2025.	Disposal to Musi River			
Langer House – STP, 1.25 MLD				All Outlet parameters are found to be within the limits, however T-coli (April 2025) and BOD & COD (Oct-2025) are exceeding the standards respectively.	Disposal to Langer House Lake			
Jalagam Vengal Rao – STP,0.5 MLD				All Outlet parameters are found to be within the limits, however, T-coli (March-2025) and BOD & COD (Oct-2025) are exceeding the standards.	Gardening and discharging Into small lake inside the Park.			

<p>Kharitaba d – STP, <b>20 MLD</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD (March to August &amp; Oct 2025), T-coli (August-2025), COD (Oct- 2025) are exceeding the standards.</p>	<p>Into Hussains agar Lake</p>		
<p>KIMS - STP (Picket), <b>30 MLD</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD (March, April, July to October 2025); COD (Oct- 2025) are exceeding the standards. Under Maintenance in May 2025.</p>	<p>Into Hussains agar Lake</p>		
<p>Nagole – STP, <b>172 MLD</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of May 2025 and</p>	<p>Disposal to Musi River</p>		

				exceeding in March, April & July 2025). T-Coli (April July, August 2025) are exceeding the standards.			
Nacharam – STP (Pedda Cheruvu), <b>10 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (March to July & Oct 2025); COD (Oct 2025) are exceeding the standards.	Disposal to Pedda Cheruvu Tank		
Pedda Cheruvu Nacharam ,HMT Nagar Colony, <b>17.5 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in March 2025 and exceeding from April to Oct 2025).	Disposal at peddach eruvu		
Patel Cheruvu – STP, <b>2.5 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during	Disposal to Patel cheruvu, nacharam		

				the months of June & Sept 2025 and exceeding in March & July 2025. T-Coli (April July, August 2025) are exceeding the standards.			
Durgam Cheruvu - STP,5 MLD				All Outlet parameters are found to be within the limits, however, BOD (April, May, June & Oct 2025); COD (Oct 2025) are exceeding the standards.	Durgam cheruvu, shilparam and KBRN park for gardenin g		
Durgam Cheruvu - STP-2, 7 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of April, June, Sept & Oct 2025) and COD (Oct 2025) are exceeding the standards.	Durgam cheruvu		
Khajagud a - STP ,7				All Outlet parameters	Khajagu da lake		

<b>MLD</b>				are found to be within the limits, however, BOD marginally exceeding in July & Sept 2025 and exceeding in April, May, June & Oct 2025). COD (Oct 2025), T-coli (March & April 2025) are exceeding the standards.			
Miralam Tank – STP ,10 <b>MLD</b>				All Outlet parameters are found to be within the limits.	Disposal to Miralam Tank		
Miralam Tank,41.5 <b>MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (March, April, May, July, Sept 2025); TSS (Oct 2025), T-coli (April, June 2025) are exceeding the standards.	Disposal to Miralam Tank		
Saroornagar – STP, 2.5 <b>MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (April to July 2025); T-coli (June	Disposal to Saroornagar Cheruvu		

				2025) are exceeding the standards.			
Nanakram guda-STP, <b>4.5 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the month of Oct., 2025 and exceeding in June, July and Sept., 2025). T-coli (May 2025), COD (Oct 2025) are exceeding the standards.	Bhagira dha Cheruvu (Manikonda cheruvu)		
Nalla Cheruvu - STP, <b>30 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of April, June, Sept., Oct., 2025 and exceeding in May, July, Aug, 2025. COD (Oct	Disposal to Musi River		

				2025) is exceeding the standards.			
Nalla cheruvu Uppal, <b>86.5 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of May and Oct., 2025 and exceeding in July 2025. T-coli (March, May, July, August 2025), TSS & COD (Oct 2025) are exceeding the standards.	Disposal to Musi River		
Miyapur STP, <b>7 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (April, May 2025), T-coli (July, Sept are exceeding the standards. Remaining all Outlet parameters are found to be within the limits	Disposal at Lake		

				for rest of the months.			
Kokapet, 15 MLD				All Outlet parameters are found to be within the limits, however, BOD From March to July are exceeding the standards. Remaining all Outlet parameters are found to be within the limits for rest of the months	Disposal to Lake		
Miralam Tank - STP, 5 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Sept., and Oct., 2025 and exceeding during the months of March to Aug 2025. TSS&COD (Oct 2025); T-coli (June 2025) are exceeding the standards.	Disposal to Miralam Tank		
Attapur - STP-2,51 MLD				All Outlet parameters are found to	Diposal to River Musi		

				be within the limits, however, BOD in April, May, July are exceeding the standards. Remaining all Outlet parameters are found to be within the limits for rest of the months			
Attapur - STP-1,23 <b>MLD</b>				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in March and June 2025 and exceeding in July 2025. Remaining all Outlet parameters are found to be within the limits for rest of the months	Diposal to River Musi		
Noor- Mohammed Kunta - STP, 4 <b>MLD</b>				Except August the Values of BOD marginal exceedence in March 2025 and exceeding from April to Oct 2025. COD in Oct - 2025; T-coli in May -2025are	Diposal to Noor Mohd Kunta lake		

				exceeding the standards.			
Gopannapally – STP, 4.5 MLD ,				All Outlet parameters are found to be within the limits, however, under Maintenance in March & April 2025; BOD in May 2025 exceeding marginally.	discharge into Gopanpally Cheruvu .		
Lingamkunta– STP, 30 MLD				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in June and July 2025 and exceeding in May 2025. T-coli in March & June are exceeding the standards.	into Lingamkunta lake		
Vikarabad – STP, 13MLD				Under maintenance from March to October - 2025	Musi Nallah		
Khazakunta 12 MLD, STP, 12 MLD				All Outlet parameters are found to be within the limits, however, BOD marginal exceedence in March &	Khazakunta lake		

				July 2025 and exceeding in May & June 2025. COD in Oct, are exceeding the standards.			
Khazakunta 20 MLD,				All Outlet parameters are found to be within the limits, however, BOD in March, April, June, July; COD in Oct-2025 are exceeding the standards.	Khazakunta lake		
Safilguda - STP, 0.6 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of March and Aug, 2025 and exceeding during the months of April to July 2025. T-coli in May-2025 are exceeding the standards.	Disposal to Safilguda Lake		

<p>HMWSS B, Safilguda - Lake, <b>5.5 MLD</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD in March &amp; June-2025; COD in Oct-2025, T-coli in June &amp; July-2025 are exceeding the standards.</p>	<p>Disposal at Lake</p>		
<p>HMWSS &amp; SB Vennelagadda, <b>10.0 MLD,</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD in March to June-2025; T-coli in Apl, May-2025 are exceeding the standards.</p>	<p>Disposal at Lake</p>		
<p>HMWSS B, Fathehnagar, <b>133 MLD</b></p>				<p>All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Mar. &amp; April 2025 and exceeding in May to July</p>	<p>Into Hussainsagar Lake</p>		

				2025). T-coli (June 2025) are exceeding the standards.			
Pragathi Nagar - STP, 2.5 MLD				All Outlet parameters are found to be within the limits, however, BOD from April to August-2025; T-coli in August-2025; COD in Oct are exceeding the standards.	--		
Rangadh muni - STP, 5 MLD.				All Outlet parameters are found to be within the limits, however, except Sept.2025 the Values of BOD from March to Oct; COD in Oct - 2025; T-coli in April-2025 are exceeding the standards.	Into Rangadh amuni Cheruvu		
STP at Nizambad Municipality, STP - 1,31.5 MLD				All Outlet parameters are found to be within the limits, however, BOD in April -2025,	into Yellaiah tank		

STP at Nizambad Municipality, STP - II, Yellamagutta, Nizambad dist. <b>15 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	Phulangvagu		
STP near Chintla Cheruvu, Lingareddy pally(V), Siddipet (M & D), <b>7.25 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	Chintalcheru / Madanapalli bagu		
STP near Narsapur Cheruvu at Siddipet (V, M & D), <b>11 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP, Karimnagar Municipal Corporation, Bommakal, <b>38 MLD</b>				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Oct., 2025 and exceeding in March to Aug 2025). COD (April 2025), TSS (June & July -2025) are exceeding the	--		

				standards.			
STP near Narsapur Cheruvu at Siddipet (V, M & D), <b>1.25 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP near Narsapur Cheruvu at Siddipet (V, M & D), <b>1.50 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP -I (STP of 3.50 MLD), Near vagadda Hanuman Temple, Pidched Road, Gajwal (M), Siddipet District, <b>3.50 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	-		
STP -I (STP of 0.50MLD), Gajwal (M), Siddipet District, <b>0.50 MLD</b>				All Outlet parameters are found to be within the limits for all of the months	-		

**(F) Gaps and Action Plan**

S.No	ULB	Sewage Generation ULB/MLD	Installed Treatment Capacity	Utilized capacity MLD	Gap in Sewage Treatment MLD	Timelines to bridge the gaps
	(1)	(2)	(3)	(4)	(2-4)	(5)
<b>HMWS&amp;SB</b>						
1	1+27	1950	1794.8	1178.6	72	Dec'2027
<b>PH&amp;MED</b>						
2	Karimnagar	45.76	38	3	42.76	

3	Vikarabad	7.5	13	7.5	0	
4	Nizamabad	31.68	46.5	11	20.68	
5	Miryalaguda	10.21	11.5	0	10.21	
6	Siddipet	18.37	18.25	17	1.37	
7	Gajwel	5.75	6.75	5.75	0	
8	Suryapet	13.38	10	3	10.38	
9	Warangal Corp	144.84	20	16	128.84	
10	Devarkonda	2.82	1.5	1	1.82	
11	Nagarkurnool	1.9	2.3	1	0.9	
12	Nalgonda	26.05	17.16	9	17.05	
13	Sircilla	10.56	0	0	10.56	
14	Adilabad	16.9	0	0	16.9	
15	Ramagundam	28.16	0	0	28.16	
16	Khammam Mpl. Corporation	48.58	0	0	48.58	
17	Mahabubnagar	19.71	0	0	19.71	
18	Kothagudem	10.21	0	0	10.21	
19	Manuguru	3.66	0	0	3.66	
20	Palvancha*	9.86	0	0	9.86	
21	Yellandu	4.58	0	0	4.58	
22	Madhira	3.17	0	0	3.17	
23	Sathupally	3.34	0	0	3.34	
24	Wyra	3.03	0	0	3.03	
25	Mahabubabad	9.15	0	0	9.15	
26	Dornakal	0.96	0	0	0.96	
27	Maripeda	1.13	0	0	1.13	
28	Thorrur	1.62	0	0	1.62	
29	Alampur	1.13	0	0	1.13	
30	Gadwal	8.8	0	0	8.8	
31	Ieeja	3.03	0	0	3.03	
32	Waddepally	1.13	0	0	1.13	
33	Bhoothpur	1.34	0	0	1.34	
34	Jadcherla	8.03	0	0	8.03	
35	Achampet	2.82	0	0	2.82	
36	Kalwakurthy	3.17	0	0	3.17	
37	Kollapur	2.11	0	0	2.11	
38	Kosgi	1.34	0	0	1.34	
39	Makthal	1.97	0	0	1.97	
40	Narayanpet	5.07	0	0	5.07	
41	Amarchintha	1.41	0	0	1.41	
42	Atmakur	2.11	0	0	2.11	

43	Kothakota	2.68	0	0	2.68	
44	Pebbair	1.78	0	0	1.78	
45	Wanaparthu	9.5	0	0	9.5	
46	Banswada	4.82	0	0	4.82	
47	Kamareddy	6.75	0	0	6.75	
48	Yellareddy	2.02	0	0	2.02	
49	Armoor	5.66	0	0	5.66	
50	Bheemgal	1.28	0	0	1.28	
51	Bodhan	10.56	0	0	10.56	
52	Jagityal	12.32	0	0	12.32	
53	Korutla	7.74	0	0	7.74	
54	Metpalli	3.87	0	0	3.87	
55	Dharmapuri	2.04	0	0	2.04	
56	Raikal	0.49	0	0	0.49	
57	Huzurabad	4.22	0	0	4.22	
58	Jammikunta	4.72	0	0	4.72	
59	Kothapally*	0.28	0	0	0.28	
60	Choppadandi	0.42	0	0	0.42	
61	Peddapalli	3.87	0	0	3.87	
62	Sulthanabad	0.9	0	0	0.9	
63	Manthani	1.27	0	0	1.27	
64	Vemulawada	4.93	0	0	4.93	
65	Parkal	4.22	0	0	4.22	
66	Bhupalpally	7.04	0	0	7.04	
67	Jangaon	6.48	0	0	6.48	
68	Wardhannapet	0.88	0	0	0.88	
69	Narsampet	3.87	0	0	3.87	
70	Bhainsa	6.34	0	0	6.34	
71	Nirmal	13.24	0	0	13.24	
72	Khanapur	1.86	0	0	1.86	
73	Bellampalli	7.15	0	0	7.15	
74	Mandamarry	3.94	0	0	3.94	
75	Mancherial	11.97	0	0	11.97	
76	Kyathanpally	2.39	0	0	2.39	
77	Luxettipet	1.55	0	0	1.55	
78	Chennur	1.09	0	0	1.09	
79	Naspur*	5.07	0	0	5.07	
80	Kaghaznagar	7.74	0	0	7.74	
81	Asifabad	2.52	0	0	2.52	
82	Medak	9.05	0	0	9.05	
83	Narsapur	2.22	0	0	2.22	

84	Ramayampet	1.13	0	0	1.13	
85	Thoopran	2.25	0	0	2.25	
86	Andol-Jogipet	2.89	0	0	2.89	
87	Narayankhed	1.76	0	0	1.76	
88	Sadasivapet	3.1	0	0	3.1	
89	Sangareddy	8.8	0	0	8.8	
90	Zaheerabad	8.59	0	0	8.59	
91	Cherial	1.41	0	0	1.41	
92	Dubbaka	2.65	0	0	2.65	
93	Husnabad	3.05	0	0	3.05	
94	Chandur	0.99	0	0	0.99	
95	Chityala	1.67	0	0	1.67	
96	Haliya	1.06	0	0	1.06	
97	Nakrekal	1.69	0	0	1.69	
98	Nandikonda	2.24	0	0	2.24	
99	Huzurnagar	2.11	0	0	2.11	
100	Kodada	4.22	0	0	4.22	
101	Nereducherla	0.39	0	0	0.39	
102	Thirumalagiri	1.83	0	0	1.83	
103	Alair	0.88	0	0	0.88	
104	Bhongir	3.85	0	0	3.85	
105	Choutuppal	1.76	0	0	1.76	
106	Mothkur	1.13	0	0	1.13	
107	Pochampally	0.77	0	0	0.77	
108	Yadagirigutta	1.06	0	0	1.06	
109	Amangal	1.76	0	0	1.76	
110	Ibrahimpatnam	2.89	0	0	2.89	
111	Kothur	1.27	0	0	1.27	
112	Shadnagar	5.98	0	0	5.98	
113	Shankerpally	1.06	0	0	1.06	
114	Kodangal	1.2	0	0	1.2	
115	Parigi	1.55	0	0	1.55	
116	Tandur	5.63	0	0	5.63	
117	Medchal	2.82	0	0	2.82	
	<b>Sub Total (PH&amp;MED)</b>	<b>802.52</b>	<b>184.96</b>	<b>74.25</b>	<b>728.27</b>	
	* Presently, Naspur, Kothapally and Palvancha municipalities are merged into Mancherial, Karimnagar and Kothagudem Municipal Corporations respectively. ** Above Sewage generation of around 800.00 MLD is as on 29.09.2022 i.e., orders of Hon'ble NGT . At present, the sewage generation is about 910.85 MLD.					
	<b>Grand Total</b>	<b>2752.52</b>	<b>1979.76</b>	<b>1252.85</b>	<b>800.27</b>	

[G] Ring Fence Account (as per NGT Order dated:29.09.2022) (#)						
1) Amount ring fenced (Rs. in Cr)	2) Whether single dedicated account has been opened		3) Date of opening account	4) Amount utilized (Rs. in Cr)	5) Plan of utilization (Time lines and executing capacity) (Rs. in Cr)	
	(Rs. in Cr)	MLD				
	3,648	1,824	YES (*)	29.01.2024		
a) HMWSSB (1+27 ULBs)	2,356	1,178	--	--	2045	311 (**)
b) PHED (Entire State)	1,292	646	--	--	104.42	1187.58(***)
<b>Total</b>	<b>3,648</b>	<b>1,824</b>	--	--	--	--
		MT in Lakhs	--	--	--	--
c) CDMA (Entire State)/ Revised	$\frac{177}{115.38}$	$\frac{59.00}{38.46}$	Yes (**)	01.08.2024	39.63	75.75 (***)
<b>Total</b>	<b><math>\frac{3,825}{3,763}</math></b>	--	--	--	--	--

Note :

**HMWSSB:**

(#) Statement showing calculation of Environmental Compensation with facilities already created in Quantity (MLD/MT) and Value (Rs. in Cr.) is enclosed as **Annexure – III (original submitted in July 2024 to I.A. No. 299/2024)**.

(\*) Opened on 29.01.2024 and deposited Rs. 50,000/- in the A/c No. 42649272067 in the name of Commissioner-GHMC with State Bank of India, Tank Bund Branch, Hyderabad – 500 063, vide NGT order dated 21.12.2023 is enclosed as **Annexure C**.

(\*\*) Timeline for utilization is planned: November, 2025 onwards till December, 2027.

**Adjustment/offset/permission sought for the amount spent to create the facilities out of total Environmental Compensation (EC) amount of Rs. 3800 Crore (Please see Hon'ble NGT Order dated 29.09.2022).**

(i) The Environmental Compensation of Rs. 3,800 Crore has been levied by the Hon'ble NGT vide order dated 29.09.2022 in respect of

(A) Liquid/Sewage Waste for Rs. 3,648 Crore (1824 MLD)

(a) within the jurisdiction of HMWSSB; GHMC (1 ULB) and ORR (27 ULBs)

AND

(b) Solid Waste – CDMA (entire State) – Rs. 177.00 Cr. (reduced to Rs.115.38 Cr) i.e., 59.00 Lakh MT (reduced to 38.46 Lakh MT) after scientific assessment.

- (ii) The Government of Telangana has been able to create facilities for treatment of Liquid Waste and Solid Waste from the year 2022 till 2024, an amount equal to the extent of Rs. 3,000 Cr out of total Environmental Compensation Rs. 3,800 Cr. The balance amount of Rs. 800 Cr has been planned to spend for creation of above facilities over a period of 2 years from January, 2025 onwards.
- (iii) As the Telangana Government has been able to spend an amount up to 80% of the said Environmental Compensation, we have preferred an Interlocutory Application (I.A) No. 299 of 2024 in Original Application (O.A) No. 606 of 2018 and filed the same in July, 2024 with a prayer to permit to spend the Environmental Compensation for creation of remediation of measures. A Statement showing consolidated facilities created along with quantities and values as on July-2024 (date of I.A) is enclosed as **Annexure – III**.
- (iv) The above I.A No. 299 of 2024 was heard on 22.08.2024, 06.03.2025, 01.05.2025 and 25.11.2025. However, the same is pending for adjudication before this Hon'ble NGT.
- (v) Environmental Compensation Statement in respect of HMWSSB, as on November'2025 is enclosed as **Annexure - IV**.

**CDMA :**

(##)- A dedicated SNA SPARSH account with Account head- 4217-60-191-15-10-500-503 has been opened wherein funds related to bio-mining is being release by central and state Govts under SBM (U) 2.0 being utilized for Bio-mining project.

(##)- Action plan for utilization of balance funds i.e., Rs 75.75 Crs till March 2026 is as below:

Action	Till December 2025	January 2026	February 2026	March 2026
Bio mining to be Completed No. of ULBs (cumulative)	22	71	91	101
Qty of waste remediated in completed and ongoing sites	20.47	4.56	7.53	5.9
Cumulative Quantity	20.47	25.03	32.56	38.46

*Note: In the previous report, it was submitted that bio-mining shall be completed by December 2024 and entire 38.46 lakh MT of legacy waste shall be remediated. Due to unprecedented and excessive rainfall from June to October 2025, the remediation work has been halted and hence, it is targeted to remediate the remaining 17.98 lakh MT of legacy waste by March 2026.*

**PHMED :**

(\*\*) **Timeline for utilization is planned; January, 2026 onwards till December, 2027.**

Further, it is to inform that the sewage generation shown in the [F] **Gaps and Action Plan of Public Health Department** is 802.52 MLD as against 800.00 MD shown earlier is due to addition of new Municipality i.e., Asifabad. Further, it is to inform that earlier Gap in sewage treatment capacity is shown as 646.00 MLD as against sewage generation of 800.00 MLD considering gap in sewage treatment

capacity as difference between sewerage generation and STP installation capacity. Now, the gap in sewage treatment capacity is shown as 728.27 MLD considering gap in sewage treatment capacity as difference between sewerage generation and STP utilization capacity.

Further, it is to inform that vide Lr. No. 101/T2/AE4/GEN/PCB/2025-56, Dt: 19-11-2025, it was shown as 4 No's of under construction STPs of combined capacity of 37.75 MLD are likely to be completed by Decemeber-2025. The reasons for delay in completion of 4 STPs are as follows:

1. 5.45 MLD STP in Miryalaguda is physically completed and commissioning will be completed after replacement of Pump Sets and motors which are under progress. Tentative date of completion is 31-01-2026.
2. 3.20 MLD STP in Nagarkurnool is completed. Intermittent Pump house to be taken up & completed for pumping sewage to STP. Pump House work is under progress and nearing completion. Tentative date of completion is 31-01-2026.
3. 10.00 MLD STP in Suryapet is completed and trail run under progress. Earlier, Sewer network was not laid fully due to paucity of funds which is now taken up under AMRUT 2.0 Tentative date of completion is 31-03-2026.
4. Progress of 19.10 MLD STP in Siricilla which is about 95% completed is held up due to paucity and release of funds. Tentative date of completion is 31-03-2026.

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ANNEXURE XIX A

Municipal Administration & Urban Development Department - Hyderabad  
Metropolitan Water Supply and Sewerage Board - Construction of (17) STPs  
along River Musi and at Kukatpally Nala Catchment (Hussain Sagar Lake  
catchment) under Sewerage Improvement Project of Sewerage Master Plan  
of Hyderabad Urban Agglomeration - Administrative Sanction for an amount  
of Rs.512.87 Crores for two years i.e. Rs.256.175 Crores each year - Orders  
- Issued.

222

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.) DEPARTMENT

G.O.Rt. No.374.

Dated: 11.09.2020

Read:

From the M.D., HMWS&SB, Hyderabad, Lr.No.HMWSSB/MD/STPs-  
Project/AS/2020-21/dated: 22.08.2020

\*\*\*

**ORDER:**

In the reference read above the Managing Director, HMWSSB, Hyderabad has submitted a proposal for construction of 17 STPs with a total capacity of 376.5 MLD which will address the issue of pollution from catchment area of Hussain Sagar effectively on a permanent basis. The Total cost of this project including O&M is Rs.1280.87 Crores. The Detailed Project Report along with site locations are ready. It is proposed on HAM model, wherein 40% of the cost is to be borne by the State Government and the balance will be met by the concessionaire agency. The 40% of Government share i.e., Rs.512.35 crores is to be provided in two years i.e. Rs.256.175 Crores each in 1<sup>st</sup> and 2<sup>nd</sup> year respectively.

2. After careful examination of the matter Government hereby accords administrative approval for construction of 17 STPs in the catchment nalas of Hussain Sagar, under HAM mode of Contract, along with concurrence to meet the 40% of Government share coming to Rs. 512.35 Crores which is to be provided in two years i.e. Rs. 256.175 Crores each from Hyderabad Urban Agglomeration budget.

3. The Managing Director, Hyderabad Metropolitan Water Supply and Sewerage Board, Hyderabad shall take further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

ARVIND KUMAR  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
✓ The Managing Director, Hyderabad Metropolitan Water Supply and Sewerage Board, Hyderabad.

Copy to:

The Pri. Secretary to Hon'ble C.M.  
OSD to Hon'ble M(MA&UD).  
P.S. to Principal Finance Secretary, Finance Department.  
P.S. to Pri. Secretary to Govt., MA&UD Dept.,  
P.A. to Secretary to Government, MA&UD.  
The Finance (DCM) Dept.  
SF/SC.

//FORWARDED :: BY ORDER//

Arvind

3930

GOVERNMENT OF TELANGANA

ABSTRACT

MA&UD Dept., HMWSSB - Comprehensive Sewerage Master Plan for Hyderabad - Construction of (31) STPs in three Packages under Sewerage Improvement - Administration sanction for Package-I and Package -II ( Musi River Catchment) and budget allocation - Orders - Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.2) DEPARTMENT

G.O. Rt. No.669

25 SEP 2021

Dated:22.09.2021

CC No: 3300.

Read the following:-

1. G.O.Rt. No. 518, MA&UD(Engg) Dept., Dated 02.07.2018.
2. From the M.D., HMWSSB, Hyderabad Letter No. HMWSSB/MD/STPs-Projects/as/2020-21, Dated: 19.08.2020.
3. G.O.Rt.No. 374, MA&UD(Engg.2) Dept., Dated 11.09.2020.
4. From the MD., HMWSSB, Letter No. HMWSSB/MD/STPs-Projects/as/2020-21/34 and note Dated:04.02.2021.

ORDER:-

It was reported by the Managing Director, Hyderabad Metropolitan Water Supply & Sewerage Board, that the existing sewerage system is having the sewer network and sewage treatment plants. The present sewage generation in GHMC area is 1650 MLD.

2. It was reported that the present sewage treatment capacity is 772MLD through 25 STPs existing in GHMC area which accounts for 46.78% of treatment capacity.
3. It was reported that, in GHMC area, the gap of sewage treatment is 878 MLD which is mostly flowing through river Musi. Further it was reported that, the service area of HMWSSB was extended upto ORR by the Government. After detailed review of sewerage status, the Government has appointed M/s.Shah Technical Consultants, Mumbai for preparation of Comprehensive Sewerage Master Plan for Hyderabad Urban Agglomeration (HUA) vide reference 1<sup>st</sup> cited.
4. The Managing Director, Hyderabad Metropolitan Water Supply & Sewerage Board reported that, the consultant has conducted the detailed study of planning, survey, investigation, design, estimations and furnished the "Comprehensive Sewerage Master Plan (CSMP)" for HUA. As per the study of M/s.Shah Technical Consultants, Mumbai, it was reported that the total generation of sewage for the year 2021 is 1950 Mld i.e. 1650 MLD in GHMC and 300 MLD in ORR area. The estimated sewage flows for the year 2036 is 2814Mld and for the year 2051 is 3715 Mld. The consultants have recommended for construction of 62 STPs for the estimated sewage flows of year 2036.
5. Further the consultants have prioritized 31 STPs for GHMC in 3 packages for immediate phase as under:-
  - Package-1: 8 STPs of 402.5MLD capacity at a cost of Rs.1230.21 Crores including O&M for 15 years for North of Musi.
  - Package-2: 6 STPs of 480.5MLD at a cost of Rs.1355.13 Crores including O&M for 15 years for South of Musi.
  - Package-3: 17 STPs of 376.5 MLD capacity at a cost of Rs.1280.87 Crores including O&M for 15 years for Kukatpally-H.S.Lake Catchment.
6. The consultants have reported that, by implementation of 3 Packages as above, the 100% sewage treatment will takes place in GHMC area. In the reference 2<sup>nd</sup> read above, the M.D., HMWSSB, has submitted the proposals for 31 STPs in 3 packages to the Government for administrative sanction to take up under HAM mode of contracts i.e. 60% investment by agency and 40% cost by the Government, with project implementation period of 2 years and O & M

Period of 15 years as above. In the reference 3<sup>rd</sup> read above, Government have accorded administrative approval for construction of 17 STPs in the catchment Nalas of Hussain Sagar, under HAM Mode of contract, to meet the 40% of Government share coming to Rs.512.35 Crores which is to be provided in two years i.e. Rs. 256.175 Crores per year from Hyderabad Urban Agglomeration Budget. In the reference 4<sup>th</sup> read above, the MD., HMWSSB has requested the Government for Administrative sanction for the Package-I and Package-II STPs of Musi River Catchment with budget allocation of all three packages to the HMWSSB for implementation under HAM mode of contract. It was also reported that, the Hon'ble NGT is constantly issuing directions for establishment of STPs for all urban cities including Hyderabad City. Further MD, HMWSSB reported that, as there is trend of positive responses to the investments by the private agencies to the STPs projects under HAM mode of contracts, it is proposed to consider the implementation of these 2 STP projects under HAM (60:40) mode.

7. The budgetary requirement towards 40% share of the Government to be provided in 2 years during 1<sup>st</sup> year & 2<sup>nd</sup> year for all three STP packages is submitted as below:-

STP Project Name & Package	Total Project Cost (Rs. in Cr.)	Total Government shares towards 40% cost (Rs. in Cr.)	Government share during 1 <sup>st</sup> year (2021-22) (Rs. in Cr.)	Government share during 1 <sup>st</sup> year (2022-23) (rs. In Cr.)
Package-3 - Hussainsagar Lake Catchment area STPs Project (already accorded administrative sanction vide GO Rt.No.374, dt: 11.9.2020)	1280.87	512.35	256.175	256.175
Package-1 - North of Musi STPs Project	1230.21	492.084	246.042	246.042
Package-2 - South of Musi STPs Project	1355.13	542.052	271.026	271.026
<b>Total</b>	<b>3866.21</b>	<b>1546.486</b>	<b>773.243</b>	<b>773.243</b>

The Managing Director, Hyderabad Metropolitan Water Supply & Sewerage Board has requested the Government for Administrative Sanction to the two packages of Package-I and Package-II (Musi River Catchment) for implementation.

8. After careful examination of the entire matter, the Government hereby accord administrative sanction for the STPs of Package-I & Package-II under HAM mode of contract (60% investment by agency & 40% share through Government budget) for implementation of the projects in 2 years period:-

**Package-1:** Construction of 8 STPs of 402.5MLD capacity at a cost of Rs.1230.21 Crores including O&M for 15 years with budgetary support of Rs.246.042 Cr in 1st year & Rs.246.042 Cr for 2nd year.

**Package-2:** Construction of 6 STPs of 480.5 MLD capacity at a cost of Rs.1355.13 Crores including O&M for 15 years with budgetary support of Rs.271.026 Cr in 1st year & Rs.271.026 Cr for 2nd year.

9. The Hyderabad Metropolitan Water Supply & Sewerage Board shall ensure that on implementation of the STP projects of Package-I, II & III by construction of 31 STPs, the 100% sewage generated in GHMC area shall be processed, treated and disposed.

10. The Managing Director, Hyderabad Metropolitan Water Supply & Sewerage Board shall take further action accordingly.

11. This order issued with the concurrence of Finance (DCM) Department vide their U.O. No. 2248/227/A2/DCM/2020, Dated :07.01.2021.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

ARVIND KUMAR  
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To  
The M.D., HMWSS&SB, Hyderabad.

3932

225

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Copy to:

The P.S. to Pri. Secretary to C.M.  
OSD to Minister (MAUD)  
The Finance (DCM) Department,  
The G.A.(Cabinet) Department.  
P.S. Spl. C.S. to Government, MA&UD Dept.  
P.A. to Secretary to Government, MA&UD Dept.  
Sf/Sc

//FORWARDED:: BY ORDER//

*Jian*  
SECTION OFFICER

Y

**GOVERNMENT OF TELANGANA  
A B S T R A C T**

Municipal Administration and Urban Development Department – HMWSSB- Sewerage Projects-Construction of 1STP in PPP mode and 38 STPs in HAM mode-Administrative sanction for an amount of Rs.3849.10 crores under AMRUT 2.0 (TRANCHE-III)-Accorded-Orders-Issued.

**MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT**

**G.O.Rt.No. 344**

**Dated: 03.08.2024**

**Read the following:**

1. Government Memo No 681/UBS/2024, dated 20.1.2024.
2. State Level High Powered Steering Committee CR No 05, dated:5.2.2024.
3. Approval of Apex Committee of AMRUT 2.0, GOI, New Delhi, dated:14.3.2024.
4. From Managing Director, HMWSSB Lr No HMWSSB/MD/Musi Riverfront/AMRUT-2.0/STPs-ORR/AS/2023-24/150, dated:25.4.2024.
5. From Vice Chairman & Managing Director, Hyderabad Lr No 21/TUFIDC/AMRUT 2.0/TRANCHE-III/2024, dated:15.5.2024.

**ORDER:**

In the circumstances reported in the references 4<sup>th</sup> and 5<sup>th</sup> read above and after careful examination, Government hereby accord administrative sanction for an amount of Rs.3849.10 crores (Rupees Three Thousand Eight Hundred Forty Nine crores and Ten lakh only) for construction of STPs for ULBs between GHMC & ORR area under Hyderabad Agglomeration as part of Musi Riverfront-Musi Cleanup in 3 sewerage projects with the following funding pattern

(Rs. In crores)

Sector	No. of projects	Total project cost excluding O&M	Funding Breakup of Project cost			ULB Contribution O&M for 15 years	Total project cost including O&M
			Central share (30%)	State share (30%)	PPP (40%)		
Sewerage Project - 1 STP in PPP	1	51.37	15.41	15.41	20.55	12.74	64.11
<b>Sub Total</b>	<b>1</b>	<b>51.37</b>	<b>15.41</b>	<b>15.41</b>	<b>20.55</b>	<b>12.74</b>	<b>64.11</b>
Sector	No. of projects	Total project cost excluding O&M	Funding Breakup of Project cost			ULB Contribution O&M for 15 years	Total project cost including O&M
			Central share (25%)	State share (35%)	HAM (40%)		
Sewerage Project -16 STPs in HAM (Package-I)	1	1251.90	312.98	438.18	500.75	626.65	1878.55
Sewerage Project -22 STPs in HAM (Package-II)	1	1265.54	316.64	443.31	506.80	639.90	1906.44
<b>Sub Total :</b>	<b>2</b>	<b>2518.44</b>	<b>629.61</b>	<b>881.48</b>	<b>1007.35</b>	<b>1266.55</b>	<b>3784.99</b>
<b>Total :</b>	<b>3</b>	<b>2569.81</b>	<b>645.02</b>	<b>896.89</b>	<b>1027.90</b>	<b>1279.29</b>	<b>3849.10</b>

2. Government also accord permission to Managing Director, HMWSSB, Hyderabad to adopt the approved terms and conditions of ongoing STP projects taken up under the HAM mode in HMWSSB.

[P.T.O.]

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3 The Managing Director, HMWSSB, Hyderabad / the Vice Chairman & Managing Director, TUFIDC, Hyderabad shall take necessary further action in the matter accordingly.

4 This order issues with the concurrence of Finance Department vide their U.O.No 2558353-A/153/PF/2024, dated: 22.8.2024.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M.DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Managing Director, HMWSSB, Hyderabad  
The Vice Chairman & Managing Director, TUFIDC, Hyderabad

Copy to

The Metropolitan Commissioner, HMDA, Hyderabad  
The Commissioner, GHMC, Hyderabad  
The Managing Director, MRDCL, Hyderabad  
The Director of Municipal Administration, Hyderabad  
The Engineer-in-Chief (PH), Hyderabad  
The Director, Town & Country Planning, Hyderabad  
The Member Secretary, Telangana Pollution Control Board, Hyderabad  
The MA&UD (TP&E) Department  
The Finance (DCM) Department  
The OSD to Spl. Secretary to Hon'ble C.M.  
The OSD to Prf.Secretary to Government  
Sf/sc

//FORWARDED::BY ORDER//

  
ASSISTANT DIRECTOR

Sl. No	G.O.No. and date	Capacity (MLD)	Amount sanctioned (Rs in Crs)	Package No.	Catchment area/ULB	No. of STPs
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	MD & CEO, GWSCCL Proc. No. GWSCCL/WGL/ CEO/24/2019, dt: 16-02- 2019 • (5.00 MLD, 15.00 MLD & 100.00 MLD)	120	200.00	1	GWMC	3
2.	Govt. Memo No. 2899/Ptg.VI/2018, Dt:02.11.2019 G.O.Rt.No.15, Planning (VI) Dept., Dt:19.01.2023 • (1.50 MLD, 3.50 MLD, 1.25 MLD & 0.50 MLD) • 99.00 + 56.00 Addl. Sanction	6.75	155.00	1	Gajwel	04
3.	G.O. Rt. No. 834 of MA&UD (UBS) Dept, Dt: 15-11-2021	11.00	155.13	1	Siddipet	01
4.	G.O.Rt.No.549, Dt: 06-08- 2019 of MA&UD (UBS) Department Revised AS - Govt .Memo.No.9138/UBS/2023, Dt.01-07-2023 • (23.20 + 1.80 Addl. Sanction)	1.50	25.00	1	Devarakonda	1
5.	G. O. Rt. No. 558, MA&UD (Engg.-2) Dept., dt: 06-08-2021	19.10	61.25	1	Sircilla	1
6.	G. O. Rt. No. 4, MA&UD (Engg.) Dept., dt: 04-01- 2022	20.00	100.00	1	Khammam	1
7.	G.O. Rt. No. 139 of MA&UD (UBS) Dept, Dt: 06-03-2018 Revised AS - G.O. Rt. No. 409 of MA&UD (UBS) Dept, Dt: 22-06-2022 • (10 MLD & 10 MLD) • (81.41 + 36.59 Addl. Sanction)	20	118.00	1	Suryapet	2

8.	GO Rt.No.637, MA & UD (UBS) Dept, dated:23-08-2023	1.50	30.00	1	Devarakonda	1
9.	G. O. Rt. No. 132, MA&UD (UBS) Dept., dt: 12-03-2024 • (5.00 MLD, 0.90 MLD, 0.40 MLD & 0.50 MLD)	6.80	128.00	1	Madhira	4
10.	G. O. Rt. No. 522, MA&UD (UBS) Dept., dt: 02-07-2018 Revised AS - G. O. Rt. No. 22. MA&UD (UBS) Dept., dt: 18-01-2025 • (2.30 MLD & 3.20 MLD) • (65.00 + 25.00 Addl. Sanction)	5.50	90.00	1	Nagarkurnool	2
<b>Total</b>		<b>212.15</b>	<b>1062.38</b>	<b>10</b>		<b>20</b>

## GOVERNMENT OF TELANGANA

**ABSTRACT**

Municipal Administration and Urban Development Department - AMRUT 2.0 - 98 Water Supply Projects and 9 Sewerage Projects in three (3) packages under AMRUT 2.0 - Administrative Sanction - Accorded - Orders - Issued.

**MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (UBS) DEPARTMENT****G.O. Rt. No.762****Dated: 29-09-2023****Read the following: -**

1. G.O. Rt. No. 831, MA&UD (UBS) Department, Dated: 12.11.2021.
2. G.O. Rt. No. 832, MA&UD (UBS) Department, Dated: 12.11.2021.
3. State High Power Steering Committee CR No. 1, Dated: 11.3.2022.
4. 1<sup>st</sup> APEX Committee, MoHUA, GOI, New Delhi, Dated: 16.3.2022.
5. 4<sup>th</sup> APEX Committee, MoHUA, GOI, New Delhi, Dated: 12.8.2022.
6. State Level Technical Committee CR No.1, Dated: 27.8.2022.
7. GoRt No 312, MA&UD (UBS) Department, Dated: 20.5.2023
8. From ENC (PH), Hyderabad letter No 21/T1/AMRUT2.0 / General/2023-24, dated: 24.6.2023
9. From ENC (PH), Hyderabad letter No 21/T1/AMRUT2.0 / General/2023-24, dated: 20.7.2023

&lt;&lt;&gt;&gt;&lt;&lt;&gt;&gt;

**ORDER :-**

In the circumstances reported by the Engineer-in-Chief (Public Health), Telangana Hyderabad in the reference 9<sup>th</sup> read above and in partial modification of the orders issued in G.O 7<sup>th</sup> read above and after careful examination, Government hereby accord administrative sanction for an amount of Rs. 5385.05 crores for the following 98 Water Supply Projects and 9 Sewerage Projects in three packages (3) under AMRUT 2.0. The ULB-wise funding pattern for 98 Water Supply Projects and 9 sewerage projects appended to this order.

<i>Rs. in Crores</i>										
Sl No.	Package No.	Details of the Package	Project Cost as per approved SWAP excluding O&M cost	Central Share	State share	XV FC Grant	ULB Share O&M Cost	Total Project Cost including O&M	Land Acquisition (LA) for STPs	Total Project Cost including O&M and LA
1	I	Water Supply Projects in 30 ULBs and Sewerage projects in 03 ULBs under AMRUT 2.0 under the jurisdiction of Adilabad, Karimnagar and Warangal PH Divisions	1541.630	652.084	726.456	163.090	190.450	1732.080	13.000	1745.080
2	II	Water Supply Projects in 28 ULBs and Sewerage projects in 04 ULBs under AMRUT 2.0 under the jurisdiction of Nalgonda and Khammam PH Divisions	1540.740	607.442	817.558	115.740	210.620	1751.360	7.000	1758.360
3	III	Water Supply Projects in 42 ULBs and Sewerage projects in 02 ULBs under AMRUT 2.0 under the jurisdiction of Sangareddy, Rangareddy, Nizamabad, and Mahabubnagar PH Divisions	1682.550	721.060	782.490	179.000	189.060	1871.610	10.000	1881.610
<b>Total</b>			<b>4764.920</b>	<b>1980.586</b>	<b>2326.504</b>	<b>457.830</b>	<b>590.130</b>	<b>5355.050</b>	<b>30.000</b>	<b>5385.050</b>

-2-

2. The Government also issues the following:
- (1) To accord permission to cancel the tenders invited for 98 Water supply projects in 09 packages.
  - (2) To accord permission for inviting the tenders of 98 water supply and 09 sewerage projects into 3 packages as per Para above.
  - (3) Approval for stipulating certain parameters and tender conditions in the bid document, slightly deviating from the standard procedure as per codal rules keeping in view the specific requirements of the water supply projects.
  - (4) To accord permission to incorporate requisite parameters and tender conditions for Sewerage projects on the similar lines of water supply projects as sought for by the Engineer-in-Chief (PH) vide reference 8<sup>th</sup> cited.
  - (5) To entrust the O&M of water supply system and sewerage system for 5 years (for existing infrastructure as well as new infrastructure to be added under AMRUT 2.0) on completion of capital work under AMRUT 2.0 at the same tender percentage of capital work.
  - (6) Approval for bringing PH division, Khammam under control of SE (PH), TUFIDC, Nalgonda to the extent of AMRUT 2.0 project works.
3. The Telangana Urban Finance and Infrastructure Development Corporation (TUFIDC), Hyderabad shall be the Nodal Agency for release of funds under AMRUT 2.0.
4. The Government direct the Director of Municipal Administration, Telangana, Hyderabad to release the share of 15<sup>th</sup> FC grants in proportion to Gol & GoTs share to TUFIDC.
5. The Government also direct the Director of Municipal Administration, Telangana, Hyderabad to issue instructions to the Commissioners of AMRUT 2.0 ULBs to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of water supply system and sewerage system for 5 years (as provided in the bid document of AMRUT 2.0 capital work).
6. This order issues with the concurrence of Finance Department vide their U.O. No. 1696307/239/A2/DCM/2022/Finance (DCM) Department, dated 28.11.2022.
7. The Engineer-in-Chief (PH), Telangana, Hyderabad / Vice Chairman & Managing Director, TUFIDC, Hyderabad / Director of Municipal Administration, Telangana, Hyderabad shall take action accordingly in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

ARVIND KUMAR  
SPECIAL CHIEF SECRETARY TO GOVERNMENT

To:-

The Engineer-in-Chief (Public Health), Telangana, Hyderabad. (10/11/22)  
The Vice Chairman & Managing Director, TUFIDC, Hyderabad. (10/11/22)  
The Director of Municipal Administration, Telangana, Hyderabad. (10/11/22)

Copy to:

The Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad. (10/11/22)  
The Managing Director, HMWSSB, Hyderabad. (10/11/22)  
The Director of Town & Country Planning, Telangana, Hyderabad. (10/11/22)  
OSD to Hon'ble Minister (MA&UD)  
OSD to Special Chief Secretary to Government, MA&UD Department.  
SF/SC.

//FORWARDED :: BY ORDER//

ASSISTANT DIRECTOR

Annexure to G.O. Rt. No. 762, MA&amp; UD (UBS) Department, dated 29-09-2023

Package Wise details of 98 Water Supply and 09 Sewerage Projects under AMRUT 2.0

## PACKAGE-I

Sl. No.	PH Division / Old District	New District	ULB	Sector	Project Cost as per approved SWAP excluding O&M	Central Share	State Share	KV FC grant	ULB Share O&M Cost	Total Project Cost including O&M	Land Acquisition (LA) for STPs	Total Project Cost including O&M and LA	
1	Adilabad	Nirmal	Khanapur	Water Supply	20,880	10,440	8,710	1,730	1,620	22,500		22,500	
2			Nirmal	Water Supply	57,240	28,970	20,970	8,000	4,560	62,500		62,500	
		Sub Total for Nirmal District				78,820	39,410	29,680	9,730	8,180	85,000	0,000	85,000
3		Mancherial		Luxetipet	Water Supply	18,540	9,270	7,450	1,620	1,460	20,000		20,000
4				Nasper	Water Supply	67,650	33,830	27,620	6,200	5,350	73,000		73,000
5				Chennur	Water Supply	28,760	14,380	12,390	1,990	2,240	31,000		31,000
6				Kyalhancally	Water Supply	38,490	19,250	16,310	2,930	3,010	41,500		41,500
7				Mancherial	Water Supply	44,950	22,480	16,150	7,320	3,580	48,500		48,500
8				Bellampalle	Water Supply	56,990	28,500	23,780	4,710	4,510	61,500		61,500
9				Mandamari	Water Supply	28,270	14,135	9,725	4,410	2,230	30,500		30,500
		Sub Total for Mancherial District				283,650	141,845	112,425	29,380	22,350	308,000	0,000	308,000
10	Adilabad		Adilabad	Water Supply	88,450	29,497	52,423	6,570	7,010	95,500		95,500	
11			Adilabad	Sewerage	177,620	59,230	111,860	6,560	37,840	215,460	10,000	225,460	
	Sub Total for Adilabad District				266,110	88,697	164,283	13,130	44,850	310,960	10,000	320,960	
	Total for Adilabad Division				678,580	269,952	306,338	52,240	73,380	701,960	10,000	711,960	

Sl. No.	PH Division / Old District	New District	ULB	Sector	Project Cost as per approved SWAP excluding O&M	Central Share	State Share	KV FC grant	ULB Share O&M Cost	Total Project Cost including O&M	Land Acquisition (LA) for STPs	Total Project Cost including O&M and LA	
12	Karimnagar	Jagtial	Rauka	Water Supply	15,800	6,300	5,610	1,250	1,400	15,200		15,200	
13			Dhampur	Water Supply	20,800	10,400	9,060	1,340	2,200	23,000		23,000	
14			Jagda	Water Supply	35,000	11,670	14,420	8,910	3,600	36,600		36,600	
15			Kortula	Water Supply	37,750	18,880	13,010	5,850	3,750	41,500		41,500	
16			Metpalli	Water Supply	17,600	8,800	4,220	4,580	1,600	19,400		19,400	
			<b>Sub Total for Jagtial District</b>			<b>124,950</b>	<b>56,650</b>	<b>48,320</b>	<b>21,980</b>	<b>12,750</b>	<b>137,700</b>	<b>0.000</b>	<b>137,700</b>
17		Karimnagar	Karimnagar	Choppandandi	Water Supply	33,000	16,500	15,110	1,390	3,300	36,300		36,300
18				Kothapally	Water Supply	23,750	11,875	10,945	0,930	2,400	26,150		26,150
19				Jammikunta	Water Supply	30,000	15,000	11,280	3,720	3,000	33,000		33,000
20				Muzurabad	Water Supply	14,750	7,380	4,450	2,910	1,500	16,250		16,250
21				Karimnagar	Water Supply	132,200	44,067	75,743	12,390	13,300	145,500		145,500
22				Karimnagar	Sewerage	72,570	24,190	35,990	12,350	7,000	79,570	0.000	79,570
				<b>Sub Total for Karimnagar District</b>			<b>306,270</b>	<b>118,012</b>	<b>153,528</b>	<b>33,730</b>	<b>30,500</b>	<b>336,770</b>	<b>0.000</b>
23		Peddapalli	Peddapalli	Sultanabad	Water Supply	16,700	8,350	5,680	1,670	1,700	18,400		18,400
24				Manihani	Water Supply	11,000	5,500	3,970	1,530	1,100	12,100		12,100
25				Peddapalli	Water Supply	23,250	11,625	7,345	4,280	2,350	25,600		25,600
26	Ramagundam			Sewerage	206,660	68,880	118,430	19,250	46,160	252,820	3,000	255,820	
		<b>Sub Total for Peddapalli District</b>			<b>267,610</b>	<b>94,355</b>	<b>136,425</b>	<b>26,830</b>	<b>51,310</b>	<b>308,920</b>	<b>3,000</b>	<b>311,920</b>	
27	Rajanna sircilla	Rajanna sircilla	Sircilla	Water Supply	94,750	47,375	39,625	7,750	9,500	104,250		104,250	
28			Venuwada	Water Supply	12,100	6,050	2,140	3,910	1,250	13,350		13,350	
		<b>Sub Total for Rajanna sircilla District</b>			<b>106,850</b>	<b>53,425</b>	<b>41,765</b>	<b>11,660</b>	<b>10,750</b>	<b>117,600</b>	<b>0.000</b>	<b>117,600</b>	

		Total for Karimnagar Division		795,680	323,442	378,038	94,200	105,316	900,990	3,000	903,990	
29	Warangal	Warangal	Wardhannabet	Water Supply	30,960	10,490	14,330	1,160	3,100	34,080	34,080	
30			Narsampet	Water Supply	27,710	13,855	10,735	3,122	2,780	30,490	30,490	
		Sub Total for Warangal District			58,670	24,345	25,065	4,282	5,880	64,570	0,000	64,570
31			Hannakonda	Parkala	Water Supply	10,670	5,340	2,410	2,920	1,070	11,740	11,740
		Sub Total for Hannakonda District			10,670	5,340	2,410	2,920	1,070	11,740	0,000	11,740
32			Jangaon	Jangaon	Water Supply	30,750	15,375	10,935	4,440	3,060	33,830	33,830
		Sub Total for Jangaon District			30,750	15,375	10,935	4,440	3,060	33,830	0,000	33,830
33			Jayshankar bhupalpally	Bhupalpally	Water Supply	17,260	8,630	3,620	5,010	1,730	18,980	18,980
		Sub Total for Jayshankar bhupalpally District			17,260	8,630	3,620	5,010	1,730	18,980	0,000	18,980
		Total for Warangal Division			117,370	58,690	42,030	16,650	11,760	129,130	0,000	129,130
Grand Total for Package				1,541,630	652,084	728,458	183,090	190,450	1,732,080	13,000	1,745,080	

[PACKAGE # Contd..]

## PACKAGE-II

Sl. No.	PH Division / Old District	New District	ULB	Sector	Project Cost as per approved SWAP excluding O&M	Central Share	State Share	XV FC grant	ULB Share O&M Cost	Total Project Cost including O&M	Land Acquisition (LA) for STPs	Total Project Cost including O&M and LA	
1	Nalgonda	Nalgonda	Chityal	Water Supply	11,600	5,800	4,540	1,260	0,900	12,500		12,500	
2			Chandur	Water Supply	9,090	4,550	3,450	1,090	0,710	9,900		9,900	
3			Haliya	Water Supply	14,100	7,050	5,580	1,460	1,100	15,200		15,200	
4			Nakrekal	Water Supply	23,240	11,620	9,170	2,450	1,760	25,000		25,000	
5			Nanoikonda	Water Supply	40,780	20,390	16,050	1,340	3,220	44,000		44,000	
6			Nalgonda	Water Supply	52,530	17,510	28,050	6,970	4,220	36,750		36,750	
7			Miyalaguda	Water Supply	86,500	28,830	53,080	4,580	8,900	93,400		93,400	
8			Nalgonda	Sewerage	195,270	65,080	123,230	6,960	20,920	216,190	0,000	216,190	
9			Miyalaguda	Sewerage	152,070	50,680	96,810	4,590	21,000	173,370	0,000	173,370	
			<b>Sub Total for Nalgonda District</b>			<b>585,180</b>	<b>211,510</b>	<b>342,970</b>	<b>36,760</b>	<b>86,730</b>	<b>645,910</b>	<b>0,000</b>	<b>645,910</b>
10		Suryapet	Suryapet	Neredcherla	Water Supply	10,210	5,110	3,850	1,250	0,790	11,000		11,000
11				Turmalagiri	Water Supply	27,810	13,905	12,345	1,560	2,190	30,000		30,000
12				Kodada	Water Supply	23,940	11,970	5,640	6,330	1,880	25,800		25,800
13				Suryapet	Water Supply	41,870	13,950	22,450	5,460	3,130	45,000		45,000
14				Suryapet	Sewerage	286,670	88,880	172,340	5,450	50,100	316,770	0,000	316,770
			<b>Sub Total for Suryapet District</b>			<b>370,500</b>	<b>133,825</b>	<b>216,625</b>	<b>20,350</b>	<b>58,070</b>	<b>428,570</b>	<b>0,000</b>	<b>428,570</b>
15		Yadadri bhuvanagiri	Yadadri bhuvanagiri	Alair	Water Supply	11,130	5,570	4,120	1,440	0,870	12,000		12,000
16				Chonuppal	Water Supply	19,470	9,735	7,105	2,630	1,530	21,000		21,000
17	Mothkur			Water Supply	11,120	5,560	4,220	1,340	0,580	12,000		12,000	
18	Pochampally			Water Supply	16,240	8,120	6,690	1,430	1,260	17,500		17,500	

19	Naigonda	Yadadri bhuvanagiri	Yadadri gulta	Water Supply	35 800	17 865	16 580	1 320	2 840	38 540		38 540
20			Bhongir	Water Supply	20 250	10 125	5 085	5 040	1 550	21 800		21 800
			Sub Total for Yadadri bhuvanagiri District			114 010	57 010	43 890	13 200	8 930	122 540	0.000
		Total for Naigonda Division			1069 890	402 345	603 395	63 950	127 730	1197 420	0.000	1197 420
21	Khammam	Khammam	Wyrva	Water Supply	24 870	12 440	9 810	2 620	2 000	26 870		26 870
22			Madhira	Water Supply	15 830	7 920	5 220	2 690	1 250	17 090		17 090
23			Sathupalle	Water Supply	17 820	8 910	6 140	2 770	1 420	19 240		19 240
24			Khammam	Sewerage	182 660	60 887	97 653	24 120	59 860	242 520	7 000	249 520
			Sub Total for Khammam District			241 180	90 157	118 823	32 200	64 540	305 720	7 000
25	Khammam	Mahabubabad	Dornakal	Water Supply	23 400	11 700	10 480	1 200	1 570	25 270		25 270
26			Manpeda	Water Supply	23 890	11 945	10 355	1 490	1 890	25 580		25 580
27			Thonur	Water Supply	25 390	12 700	11 080	1 610	2 030	27 420		27 420
28			Mahabubabad	Water Supply	26 330	13 165	7 325	5 840	2 100	28 430		28 430
			Sub Total for Mahabubabad District			98 810	49 410	39 240	10 160	7 890	106 700	0.000
29		Bhadracl Kothagudem	Kothagudem	Water Supply	115 280	57 640	50 910	6 730	9 200	124 460		124 460
30			Manuguru	Water Supply	15 780	7 890	5 150	2 700	1 260	17 040		17 040
		Sub Total for Bhadradi Kothagudem District			131 060	65 530	56 100	9 430	10 460	141 520	0.000	141 520
		Total for Khammam Division			471 050	205 097	214 163	51 790	82 890	553 940	7 000	560 940
		Grand Total for Package - II			1540 740	607 442	817 558	115 740	210 620	1751 360	7 000	1758 360

(PACKAGE-III Contd...)

## PACKAGE-II

Sl. No.	PH Division / Old District	New District	ULB	Sector	Project Cost as per approved SWAP excluding O&M	Central Share	State Share	XV FC grant	ULB Share O&M Cost	Total Project Cost including O&M	Land Acquisition (LA) for STPs	Total Project Cost including O&M and LA	
1	Sangareddy	Medak	Narsapur	Water Supply	11,160	5,580	3,390	1,590	0,840	12,000		12,000	
2			Theopran	Water Supply	8,360	4,180	2,400	1,780	0,840	9,000		9,000	
3			Rumayampet	Water Supply	6,530	3,270	1,750	1,510	0,470	7,000		7,000	
4			Medak	Water Supply	27,820	13,910	9,610	4,300	2,180	30,000		30,000	
			<b>Sub Total for Medak District</b>			<b>53,870</b>	<b>26,940</b>	<b>17,750</b>	<b>9,180</b>	<b>4,130</b>	<b>58,000</b>	<b>0.000</b>	<b>58,000</b>
5		Sangareddy	Sangareddy	Narayanikhet	Water Supply	12,520	6,260	4,720	1,540	0,980	13,500		13,500
6				Sangareddy	Water Supply	40,630	20,415	12,935	7,460	3,170	44,000		44,000
7				Zaheerabad	Water Supply	61,220	30,610	23,020	7,590	4,780	66,000		66,000
8				Sadasipet	Water Supply	7,900	3,950	0,260	3,690	0,600	8,500		8,500
			<b>Sub Total for Sangareddy District</b>			<b>122,470</b>	<b>61,235</b>	<b>40,935</b>	<b>20,300</b>	<b>9,536</b>	<b>132,000</b>	<b>0.000</b>	<b>132,000</b>
9		Siddipet	Siddipet	Cherial	Water Supply	12,520	6,260	4,720	1,540	0,980	13,500		13,500
10				Gajwel	Water Supply	25,360	12,990	9,870	3,120	2,020	29,000		29,000
11				Siddipet	Water Supply	81,130	27,040	49,170	4,920	6,370	87,500		87,500
			<b>Sub Total for Siddipet District</b>			<b>119,630</b>	<b>46,250</b>	<b>63,760</b>	<b>9,580</b>	<b>9,370</b>	<b>129,000</b>	<b>0.000</b>	<b>129,000</b>
			<b>Total for Sangareddy Division</b>			<b>295,970</b>	<b>134,465</b>	<b>122,445</b>	<b>39,060</b>	<b>23,030</b>	<b>319,000</b>	<b>0.000</b>	<b>319,000</b>
12	Rangareddy	Vikarabad	Kodangal	Water Supply	4,190	2,100	0,860	1,200	0,310	4,500		4,500	
13			Pangi	Water Supply	14,380	7,190	5,650	1,540	1,120	15,500		15,500	
14			Vikarabad	Water Supply	11,180	5,590	0,230	5,360	0,820	12,000		12,000	
15			Tandur	Water Supply	25,540	12,770	6,790	5,980	1,960	27,500		27,500	
		<b>Sub Total for Vikarabad District</b>			<b>55,290</b>	<b>27,650</b>	<b>13,560</b>	<b>14,080</b>	<b>4,210</b>	<b>59,500</b>	<b>0.000</b>	<b>59,500</b>	

16	Ranga Reddy	Ranga Reddy	Shankarpally	Water Supply	32 470	16 240	14 480	1 750	2 530	35 000		35 000	
17			Amangal	Water Supply	29 740	14 870	12 730	2 140	2 260	32 000		32 000	
18			Kothur	Water Supply	17 180	8 590	7 410	1 180	1 320	18 500		18 500	
18			Shadnagar	Water Supply	25 530	12 770	8 170	4 590	1 970	27 500		27 500	
		Sub Total for Ranga Reddy District				104,920	52,470	42,790	9,650	8,080	113,000	0.000	113,000
20		Medchal-maikagiri	Medchal	Water Supply	35 230	17 615	14 135	3 480	2 770	38 000		38 000	
	Sub Total for Medchal-Maikagiri District				35,230	17,615	14,135	3,480	2,770	38,000	0.000	38,000	
	Total for Ranga Reddy Division				195,440	97,735	70,485	27,220	15,060	219,500	0.000	219,500	
21	Nizamabad	Kamareddy	Bahawada	Water Supply	48 250	24 130	21 600	2 520	3 750	52 000		52 000	
22			Yallareddy	Water Supply	32 520	16 250	14 600	1 650	2 460	35 000		35 000	
23			Kamareddy	Water Supply	96 250	28 750	48 700	8 800	6 750	93 000		93 000	
		Sub Total for Kamareddy District				167,020	69,140	84,900	12,980	12,980	180,000		180,000
24			Nizamabad	Sheemgal	Water Supply	23 300	11 650	10 350	1 300	1 700	25 000		25 000
25		Bodhan		Water Supply	48 400	23 200	16 230	6 970	3 600	50 000		50 000	
26		Armoor		Water Supply	39 950	19 980	14 310	5 670	3 040	43 000		43 000	
27		Nizamabad		Water Supply	201 180	97 060	119 150	14 870	16 820	217 000		217 000	
28			Nizamabad	Sewerage	148 770	49 590	84 220	14 960	14 040	162 810	0.000	162 810	
	Sub Total for Nizamabad District				459,810	171,480	264,260	43,870	38,200	497,810	0.000	497,810	
	Total for Nizamabad Division				626,630	240,620	329,160	56,850	51,180	677,810	0.000	677,810	
29	Mahabubnagar	Jogulamba gadwal	Alampur	Water Supply	13 450	6 730	5 600	1 120	1 350	14 800		14 800	
30			Weddipalle	Water Supply	10 370	5 190	4 060	1 120	1 040	11 410		11 410	
31			Gadwal	Water Supply	57 500	28 750	22 790	5 960	5 750	63 250		63 250	
	Sub Total for Jogulamba Gadwal District				81,320	40,670	32,450	8,200	8,140	89,460	0.000	89,460	

32	Mahabubnagar	Narayanpet	Koog	Water Supply	11,390	5,895	3,895	1,800	1,140	12,530		12,530		
33			Makhai	Water Supply	13,980	6,990	5,120	1,870	1,400	15,360		15,360		
34			Narayanpet	Water Supply	25,100	12,575	9,055	3,520	2,510	27,660		27,660		
			Sub Total for Narayanpet District			50,520	25,260	18,070	7,190	5,050	55,570	0.000	55,570	
35		Mahabubnagar	Mahabubnagar	Bhoetpur	Water Supply	15,890	7,930	6,840	1,090	1,590	17,450		17,450	
36				Jaccherla	Water Supply	41,840	20,920	16,530	4,390	5,160	47,000		47,000	
37				Mahabubnagar	Sewerage	204,160	68,050	117,810	18,300	62,640	268,800	10,000	276,800	
			Sub Total for Mahabubnagar District			261,890	96,900	141,180	23,780	69,390	331,250	10,000	341,250	
38		Mahabubnagar	Wanaparthy	Wanaparthy	Almakur	Water Supply	15,660	7,830	6,560	1,270	1,560	17,220		17,220
39					Amanchint	Water Supply	11,820	5,910	4,960	0,950	1,180	13,000		13,000
40					Kothakota	Water Supply	13,600	6,800	5,200	1,600	1,350	14,950		14,950
41					Pebbur	Water Supply	8,790	4,390	3,580	1,310	0,980	10,760		10,760
42					Wanaparthy	Water Supply	65,780	32,890	26,960	5,930	6,580	72,360		72,360
			Sub Total for Wanaparthy District			116,640	58,320	47,260	11,060	11,650	128,290	0.000	128,290	
43		Mahabubnagar	Nagarkurnool	Nagarkurnool	Water Supply	32,940	16,470	13,360	3,110	3,290	38,230		38,230	
44					Kalekurthy	Water Supply	21,230	10,620	8,080	2,530	2,270	23,500		23,500
			Sub Total for Nagarkurnool District			54,170	27,090	21,440	5,640	5,560	61,730	0.000	61,730	
			Total for Mahabubnagar Division			564,510	248,240	256,400	55,870	99,750	664,300	10,000	674,300	
			Grand Total for Package - III			1682,550	721,060	782,490	179,000	189,050	1871,610	10,000	1881,610	
			Grand Total for 98 WS and 09 Sewerage Projects			4764,920	1980,596	2326,504	457,830	590,130	5355,050	30,000	5385,050	

ARVIND KUMAR  
SPECIAL CHIEF SECRETARY TO GOVERNMENT

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GOVERNMENT OF TELANGANA  
3614  
ABSTRACT

MA&UD Department - Engineering- PH&ME- Hon'ble NGT Directions (not to discharge untreated waste water into water bodies & rivers) - Construction of Sewage Treatment Plants in all Urban Local Bodies of Telangana - Administrative sanction for an amount Rs.3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0" - Accorded - Orders Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.) DEPARTMENT

G.O. Rt. No.388

Dated:21.08.2024

Read the following:-

1. From the ENC(PH), Hyderabad, Lr.No.: T1/SBM 2.0/STPs & I&Ds /2022-23,Dt.: 15.04.2023.
2. Govt., Memo No. 6361/Engg.2/2023, Dt.02-02-2024]
3. From the ENC (PH), Hyderabad, Lr.No.T1/SBM 2.0/STPs & I&Ds/2023-24, Dt: 07.02.2024.

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ORDER:

In the reference 1<sup>st</sup> read above, the Engineer-in-Chief (Public Health) Hyderabad has informed that, the Director (SBM), MoHUA, GoI has communicated the Minutes of Meeting of 7<sup>th</sup> NARC of SBM Urban duly mentioning that Action Plans submitted by the Govt. of Telangana for Urban Water Management have been approved containing proposals costing Rs. 934.60 Crores towards establishment of STPs and I&D for Urban Water Management have been approved in 101 ULBs and requested to issue the RFP for engagement of agencies for establishment, O&M of STPs and construction of I&D structures and to take further action for effective UWM under SBM Urban 2.0.

2. The Engineer-in-Chief (Public Health), Hyderabad has further informed that, the Hon'ble National Green Tribunal have given directions to take measures not to discharge untreated waste water into water bodies & rivers. Government of Telangana has either established or is in the process of establishing STPs in the ULBs of Warangal, Karimnagar, Nizamabad, Siddipet, Nalgonda, Miryalaguda, Suryapet, Sircilla, Gajwel, Vikarabad, Nagar Kurnool, Devarakonda, Alampur, Khammam besides GHMC to meet the requirements of respective prospective years. The ENC (PH) has requested the Government to give suitable directions on taking up STPs in 103 ULBs which are to be funded through SBM 2.0 Scheme.

3. In the reference 2<sup>nd</sup> read above, Government have requested the ENC (PH) to furnish the proposal, duly revising the installed capacity as per the discussions held in this regard by the Principal Secretary to Government MA&UD Department with the Engineer-in-Chief (Public Health), Hyderabad for taking further action in the matter.

4. In the reference 3<sup>rd</sup> read above, the Engineer-In-Chief (Public Health) has stated that previously they have submitted the proposals of SBM 2.0 to the Government for construction of 344 No. of STPs (total capacity of 789.20 MLD, considering 2038 as prospective year) along with I&D Structures with 10 years O&M with a tentative financial implication of about Rs. 5503.107 crores, along with a request to accord permission to

(PTO)

-2-

invite tenders with open technology on RFP mode in Hybrid Annuity Model without mentioning Internal Bench Mark, pending Administrative Sanction. It was also indicated therein that Administrative Sanction would be sought along with tender approval after finalization of the tenders.

5. The Engineer-in-Chief (Public Health) has further stated that, during the review meeting with the Principal Secretary to Government, MA&UD Dept. on 11-01-2024, the proposals of SBM 2.0 were placed before the Government and it was instructed to take up the proposals in two phases, duly utilizing the Gov share under SBM 2.0 in Phase-I as upfront payment, keeping in view the financial implication, and in single package in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode.

6. The Engineer-in-Chief (Public Health) has further stated that, after detailed deliberations, it has been decided in the above meeting on the following proposals under SBM 2.0:-

- > Proposals under Phase-I: To consider STPs of only certain catchments of the ULB for the prospective year 2038 satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population).

Where there is marginal difference in capacity of STP of the catchment corresponding to the prospective year 2038 when compared to the intended capacity in Phase I (corresponding to 70% of current (2025) population of the town), those STP capacities are further reduced to meet the criteria of SBM 2.0 guidelines with a contemplation to take up capacity augmentation of these STPs as and when required on case to case basis.

- > Proposals under Phase-II: Capacity augmentation (on modular basis) of the catchments under consideration in Phase I along with the new catchments deferred in Phase I can be considered in Phase II proposals.

7. The Engineer-in-Chief (Public Health) has also informed that, it has been decided to prepare estimates with the same rates as adopted for AMRUT 2.0 projects i.e., SSR 2022-23 with the cement & steel rates for the month of April 2023 and STP rates from GWSSB SOR for the year 2022-23, since the original proposal was submitted to Govt. on Dt. 15-04-2023. The estimated Operation and Maintenance cost of 115 STPs for 10 years is Rs.1608.50 Crores (considering 5% non compounding increase on each year's O&M cost) based on CPHEEO Guidelines, Consortium of IITs report of Ganga River Basin Environment Management Plan and common SSR-2022-23 of Government of Telangana.

8. Stating the above position, the Engineer-in-Chief (Public Health) T.G, Hyderabad has finally requested the Govt., to accord permission on the following:-

- i. Administrative sanction for an amount Rs.3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0".

Cont.P. 3

- ::
- ii. Permission to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
  - iii. Request to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments, considering the present financial situation of the State Government.
  - iv. Permission to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No. 94, I&CAD (PW-COD) Department, Dated: 01-07-2023 and G.O.Ms.No. 1, Finance (Works & Projects-F7) Department, Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly. In case the tender process is postponed till completion of land acquisition process, it may have a cascading effect resulting in cost escalation. Also, GoI is pursuing with the State Government constantly regarding award of the projects under SBM 2.0.
  - v. Land Acquisition costs will be submitted to the Government and administrative sanction for those amounts will be sought in due course.
  - vi. Permission from State Government to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
  - vii. To give directions to the DMA, Hyderabad to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
  - viii. To give directions to the DMA, Hyderabad to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15<sup>th</sup> Finance Commission tied grants.
  - ix. The draft bid document for the LS Contract System with Hybrid Annuity Model is under preparation and the same will be submitted to the Government in due course for approval.
9. Government after careful examination of the matter, hereby accord permission on the following:-
- i. Administrative sanction is accorded for an amount Rs.3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0"

- ii. Permission is accorded to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
  - iii. The Director of Municipal Administration, being the State Mission Director, SBM 2.0 is directed to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments.
  - iv. Permission is accorded to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No.94, I&CAD (PW-COD) Dept.,Dt.01-7-2023 and G.O.Ms.No.1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly, and to submit the proposals of Administrative Sanction for land acquisition if required.
  - v. Permission is accorded to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
  - vi. DMA, Hyderabad is directed to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
  - vii. DMA, Hyderabad is directed to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15<sup>th</sup> Finance Commission tied grants.
10. The Engineer-in-Chief, Public Health/ the Director of Municipal Administration, Telangana, Hyderabad shall take further necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

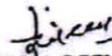
M. DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
The Engineer-in-Chief (PH), Telangana, Hyderabad.  
The Director of Municipal Administration, Telangana, Hyderabad.

Copy to:

The OSD to Spl. Secretary to Chief Minister.  
OSD to Pri. Secretary to Govt., MA&UD Department.  
Sf/Sc

// FORWARDED :: BY ORDER //

  
SECTION OFFICER

3951

GOVERNMENT OF TELANGANA  
MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (TP&E.2) DEPARTMENT

Memo No. 1200/TP&E.2/2023-5

Dated: 30-12-2023

Sub: MA&UD - Orders of Hon'ble NGT dated 21-12-2023 in O.A. No. 606 of 2018 - Request to furnish factual report on shortfalls - Reg.

Ref: Orders of Hon'ble NGT dated 21-12-2023 in O.A. No. 606 of 2018.

<<>><<>>

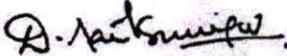
A copy of the reference cited is enclosed herewith. The Heads of the Department mentioned in the address entry are requested to furnish factual report on the shortfalls of waste treatments, to the Government by 02-01-2024 FN, for taking further necessary action in the matter.

2. Further, the Commissioner, Greater Hyderabad Municipal Corporation is requested to deposit an amount of Rs. 50000/- in a separate ring-fenced account immediately as per the directions of the Hon'ble NGT in the reference cited and furnish a copy of the same to the Government by 02-01-2024 AN
3. This shall be given "TOP PRIORITY".

M. DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
The Managing Director,  
Hyderabad Metropolitan Water Supply & Sewerage Board, Hyderabad (w.e.)  
The Commissioner,  
Greater Hyderabad Municipal Corporation, Hyderabad (w.e.)  
The Director of Municipal Administration,  
Telangana, Hyderabad (w.e.)  
The Engineer-in-Chief (Public Health),  
Telangana, Hyderabad (w.e.)  
Copy to:  
The MS, TSPCB, Telangana, Hyderabad.  
SF/SC.

//FORWARDED BY ORDER//

  
SECTION OFFICER

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2018

Compliance of Municipal Solid Waste Management Rules, 2016  
and other environmental issues

(In respect of State of Telangana)

Date of hearing: 21.12.2023

CORAM:

**HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Respondent: Mr. Harsha Pecchara (Through VC) & Mr. Sriharsha Pecchara, Advs. for  
the State of Telangana**ORDER**

1. The issue of solid as well and liquid waste management is being monitored by the Tribunal in respect of different States as per orders of the Hon'ble Supreme Court dated 02.09.2014 in *Writ Petition No. 888/1996* in the matter of *Almitra H. Patel vs. Union of India & Ors.* with regard to solid waste management and order dated 22.02.2017 in W.P. No. 375/2012, reported in (2017) 5 SCC 326 in the matter of *Paryavaran Suraksha vs. Union of India*, with regard to liquid waste management.

2. The Tribunal had passed a detailed order on 29.09.2022 and had directed for filing six monthly progress report with verifiable progress by the Chief Secretary with a copy to Registrar General of the Tribunal. The matter is being taken up State-wise and today, it is listed for consideration of report of the State of Telangana.

3. Earlier, the matter was listed on 18.05.2023 and the Tribunal had noted the gap in generation and processing of waste and the need to

address the issue in the interest of protection of environment and public health. The Tribunal in this regard had issued following directions:

*"31. The above observations are by and large common to all States/UTs with few exceptions. Unless adequate waste processing facilities are set up, the legacy waste will keep mounting and occupy huge area of land. It is source of degradation of environment, threat to human health and has potential for fires and explosions. Quality of compost has to meet standards and rejects/residue emerging out from waste processing facilities needs to be properly routed to end users with due authorization. The Tribunal emphasized need for setting up of decentralized waste processing plants and standardizing plants for compost for rural areas and empaneling the service providers.*

*With regard to sewage management, the Tribunal noted that installed treatment capacities have not been fully utilised and treated sewage is discharged without putting to secondary uses. Tribunal flagged need for adopting low cost options like oxidation ponds for towns having population less than one lakh and utilizing treated sewage for irrigation and pisciculture.*

*Tribunal concluded the proceedings with expectation of continuous monitoring by Administrative machinery, at National level, State level and District level as per District Environment Plans, with public participation. Central Ministries like MoHUA, MoEF&CC, MoJS, NMCG, MNRE have to synchronize their ongoing programs with State's efforts on solid and sewage management. The guidelines and manuals brought out by the Ministries need to be put into practice. Accordingly, States and UTs and Central Ministries need to refer orders of this Tribunal (in respect of all States/UTs) for compliance.*

xxx .....xxx.....xxx

**34. Since the Tribunal has directed the Chief Secretaries of all the States/UTs to file further progress reports every six months to be taken up by the Tribunal for further consideration, if necessary, the proceedings stand concluded for the time being, subject to compliance being further monitored, if necessary."**

4. The matter was listed on 30.11.2023 when an adjournment was sought by the Counsel for State of Telangana for the purpose of filing the report, therefore, the matter was adjourned for three weeks and now it has been listed today.

5. The report dated 19.12.2023 has been filed on behalf of State of Telangana and a perusal of the said report discloses that no satisfactory

progress has been made in the State of Telangana in respect of solid and liquid waste management. The deficiencies which have been noted in the report are as under:

- (i) With regard to solid waste management, there is a gap of 2356 TPD in terms of waste processing.
- (ii) Out of 59,00,000 MT of legacy waste, only 5,62,398 MT has been remediated leaving 53,37,602 MT of legacy waste. Besides this, daily 2356 MT of unprocessed waste is adding to legacy waste.
- (iii) The report does not disclose about utilization of waste stabilized out of processing and residue management. Long timeline of March 2024 is set for remediation.
- (iv) It would be essential to disclose present status of solid waste management in respect of all the 142 Urban Local Bodies (ULBs) in respect of generation, treatment and remediation of legacy waste.
- (v) There is huge gap of 1532.7 MLD of untreated sewage against the estimated sewage generation of 2750 MLD.
- (vi) The report does not disclose actual quantity of sewage being treated against the treatment capacity installed for 1532.7 MLD. Further, performance of STP is not provided particularly with reference to fecal coliform.

6. It is also found that in terms of earlier order of the Tribunal a sum of Rs. 3,800/- crores was required to be deposited as environmental compensation. The said amount has not been deposited by the State of Telangana till now and this fact has been admitted in the report dated 19.12.2023 but no explanation has been furnished for not depositing the amount.

7. The above clearly reflect non-compliance of the direction of the Tribunal and also inaction on the part of the State Authorities in complying with the directions of Hon'ble Supreme Court in the case of *Almitra H. Patel and Paryavaran Suraksha (supra)*.

8. Since the report of the State of Telangana is unsatisfactory, there is clear non-compliance of the direction of the Tribunal and even the compensation amount has not been deposited and no cogent reason has been furnished for not depositing the same, hence in the circumstances of the case, we deem it proper to impose cost of Rs. 50,000/- upon the State of Telangana which is to be deposited in the ring-fenced account within a period of two weeks from today.

9. Let fresh comprehensive report showing clear compliance of the directions of Hon'ble Supreme Court and the Tribunal be filed covering all ULBs atleast one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

10. List the matter on 11.07.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

December 21, 2023  
Original Application No. 606/2018  
DV.



3956<sup>76</sup>

STATE BANK OF INDIA

MCH TANK BUND BR HYDERABAD  
GHMC, HEAD OFFICE COMPLEX  
NEAR OLD LIBERTY TALKIES HYDERABAD  
Pin Code : 500029

STATEMENT OF ACCOUNT

COMMISSIONER GHMC RING FENCED  
GREATER HYDERABAD MUNICIPAL CORPORATION  
LIBERTY CIRCLE  
HEAD OFFICE, HYDERABAD  
Hyderabad  
Pin Code : 500063

Branch Code : 20432  
Branch Email : sbi.20432@sbi.co.in  
Branch Phone : 23225011

CIF No	: 78254545934
Account No	: 42649272067
Product	: REGULAR SB CHQ-ENTITIES
IFSC Code	: SBIN0020432
MICR Code	: 500002337
Currency	: INR
Account Status	: OPEN
Nominee Name	:
CKYC No	: Not Available
Email	: cfa.ghmc2016@gmail.com

Date of Statement : 06-01-2026  
Time of Statement : 13:32:51  
Cleared Balance : 52,575.00CR  
Uncleared Amount : 0.00  
+MOD Bal : 0.00  
Limit : 0.00  
Monthly Avg Balance : 0.00  
Interest Rate : 2.50 % p.a.  
Drawing Power : 0.00  
Account Open Date : 29-01-2024

Statement From : 30-01-2024 To 06-01-2026

Post Date	Value Date	Description	Cheque No/Reference	Debit	Credit	Balance
		BROUGHT FORWARD				0.00
30-01-2024	30-01-2024	DEP TFR LTR 46/F&A/GHMC/2023 0052082155599 OF COMMISSIONER GHMC - GE AT 20432 MCH TANK BUND BR HYDERABAD			50,000.00	50,000.00CR
25-03-2024	25-03-2024	INTEREST CREDIT			207.00	50,207.00CR
25-06-2024	25-06-2024	INTEREST CREDIT			341.00	50,548.00CR
25-09-2024	25-09-2024	INTEREST CREDIT			343.00	50,891.00CR
25-12-2024	25-12-2024	INTEREST CREDIT			342.00	51,233.00CR
25-03-2025	25-03-2025	INTEREST CREDIT			341.00	51,574.00CR
25-06-2025	25-06-2025	INTEREST CREDIT			348.00	51,922.00CR
25-09-2025	25-09-2025	INTEREST CREDIT			327.00	52,249.00CR
25-12-2025	25-12-2025	INTEREST CREDIT			326.00	52,575.00CR
		CLOSING BALANCE				52,575.00CR

Statement Summary :

30-01-2024 To 06-01-2026 (77)

Brought Forward	Dr Count	Cr Count	Total Debits	Total Credits	Closing Balance
0.00	0	9	0.00	52,575.00	52,575.00CR

3957

In Case Your Account Is Operated By A Letter Of Authority/Power Of Attorney Holder Please Check The Transaction With Extra Care.

Last transaction date and time appearing in this statement is 25-12-2025 & 03:56:45:56

\*---END OF STATEMENT---

కె. ఆశోక్ రెడ్డి, బి.ఏ.ఎస్.

నిర్వహణ సంచాలకులు

**K. Ashok Reddy, IAS**  
Managing Director



హైదరాబాద్ మహానగర నీటి సరఫరా  
మరియు మురుగు నీటి పారుదల మండలి  
**Hyderabad Metropolitan  
Water Supply & Sewerage Board**



Lr.No:HMWSSB/MD/NGT OA No.606/2025-26/ 638

dt: 22-12-2025

To

The Secretary to Government,  
MA&UD Department,  
Govt. of Telangana,  
Secretariat, Hyderabad

Sir,

Sub: HMWSSB – STP Circle – I - NGT Section – O.A. No. 606 / 2018 - Hon'ble NGT Principle Bench Delhi Order dated 01.05.2025 – Compliance of Order in respect of Liquid Sewer Waste Management Rules – 2016 – Submission of Report on the observation of Hon'ble NGT - Regarding

Ref: 1. Hon'ble NGT, New Delhi, O.A. No. 606 / 2018, Order dated 01.05.2025.  
2. TGPCB Email dated: 27.09.2025 along with Lr.No. 28 / TGPCB / NGT-New Delhi / Legal/2018-155, dt: 26.09.2025.  
3. T.O Lr.No:HMWSSB/MD/NGT OA No.606/2025-26/571, dt: 04-11-2025  
4. Govt. Memo no. 1200/TP&E.2/2023-5, dated:03.11.2025

-00o-

With reference to the subject and reference 2<sup>nd</sup> cited, it is requested to furnish the compliance report/Action taken report on the observation made in orders of Hon'ble NGT dated:01.05.2025.

In this regard, it is to submit that, HMWSSB has already submitted the Action Taken report along with progress report up to 31.10.2025 pertaining to HMWSSB on the subject matter to the Government vide reference 3<sup>rd</sup> cited.

In this regard, the Additional Action Taken Report in the prescribed Proforma as per the Hon'ble NGT Order dated:25.11.2025, Annexure-A Solid Waste Management in the State does not pertain to HMWSSB. Further Proforma for Annexure-B Sewerage Management in the State is herewith submitted with a request to incorporate the replies of HMWSSB in the main report to be filed before the Hon'ble NGT for next date of hearing i.e. 13.01.2026.

Yours faithfully,

Encl: As above

  
Managing Director  
H.M.W.S. & S.B.

Copy submitted to the Member Secretary, TGPCB, Sanathnagar, Hyderabad for information.  
Copy submitted to the Commissioner GHMC, Tank Bund for information and to incorporate in the main report.

 Water is Precious, Every Drop Counts 

## 3959

(B) Sewage Management in the State of Telangana

Sewage Generation and Conveyance				
(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance / Sewers		
	*Total Sewage Generation per day (in MLD) (1)	Targeted Household to be connected to sewers (2) (in lakhs)	House-holds connected (3) (in lakhs)	Time targets to complete connectivity (gap in connectivity) (4)
1 + 27	1950	14.30	14.30	<ul style="list-style-type: none"> <li>All are connected</li> <li>In certain areas, Sewer lines are yet to be laid, which are thinly populated. Such houses are having their own Septic Tanks. Separate disposal facility by way of Tankers is provided by the local Municipalities.</li> </ul>

Note: 1 = GHMC area

27 = ULB areas in ORR (water supply system of ULBs is taken over by HMWSSB in 2018 & sewerage system looked after by respective ULBs and proposals for construction of STPs as per Master Plan are being implemented by HMWSSB)

[ULBs are: Pedda Amberpet, Jalpally, Shamshabad, Turkayamjal, Manikonda, Narsingi, Adibatla, Thukkuguda, Medcal, Dammaiguda, Nagaram, Pocharam, Ghatkesar, Gundlapochampally, Thumkunta, Kompally, Dundigal, Bollaram, Tellapur, Amcenpur, Badangpet, Bandlaguda Jagir, Meerpet, Boduppall, Peerzadiguda, Jawaharnagar & Nizampet]

(D) Drains					
Sewage and Sullage flowing in open drains (Storm water drains / concretised / drains / unlined/Katcha drains) (No. of drains) (5)	Flow in each drain (6)	Quality / Characteristics of effluent (7)	Quantity of industrial effluent discharged in drain (MLD) (8)	Final point of discharge of drain (9)	Time bound action plan to prevent sewage discharge into drain (10)
Drains are not within the Jurisdiction of HMWSSB					

# ANNEXURE-B

## 3960

(E) Sewage treatment and utilization							
Installed Treatment capacities of existing STPs (MLD) (Up to 31.10.2025) (11)	Utilization capacity of existing STPs (MLD) (12)	Gap in sewage generation and treatment (MLD) (13)	Time bound plan to setup and operationalize STPs of Col.(13) (14)	Performance of STPs with reference to Standards (15)	Final point of discharge of treated effluent (16)	Level of Utilization of Treated sewage (17)	Sludge generation and its management (18)
Total 43 Nos - 1794.80 Old STPs 25 Nos - 772.30 New STPs 18 Nos -1022.50 (Annexure - I)	Total - 1794.80 MLD UC - 1178.6 MLD	72 MLD	Dec'2027	Complied (Annexure - I)	Into River Musi/Water Bodies	90%	<ul style="list-style-type: none"> <li>Being sold to agencies for processing and utilization as compost.</li> <li>The same is being sold to farmers.</li> </ul>

Note: i) 616.2 MLD capacity of STPs already installed and under stabilization  
ii) Balance 72 Mld is being taken up under AMRUT-2.0.

(F) Gaps and Action Plan					
ULB (1)	Sewage Generation ULB/MLD) (2)	Installed Treatment Capacity (3)	Utilized capacity (4)	Gap in Sewage Treatment (2-4) (2-4)	Time lines to bridge the gaps. (5)
1 + 27	1950.00	1794.8	1178.6 MLD	72 MLD	Dec' 2027

Note: i) 616.2 MLD capacity of STPs already installed and is under stabilization  
ii) Balance 72 Mld is being taken up under AMRUT-2.0.

(G) Ring Fence Account (as per NGT Order dated: 29.09.2022)				
1) Amount ring fenced	2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized	5) Plan if Utilization (Time lines and executing capacity)
Annexure-II				

(8)

Hyderabad Metropolitan Water Supply and Sewerage Board

Details of each existing STP with utilization capacity under HMWSSB, GHMC, HMDA

Sl.No.	Location	Existing STP Capacity	Technology	Maintained by	Capacity Utilized	Operational Status of STP	Compliance Status of STP by PCB, EPTRI, OCEMS
1	2	3	4	5	6	7	8
1	Amberpet	339	UASB	HMWSSB	303.6	Working	Complied
2	Nagole	172	UASB	HMWSSB	162.9	Working	Complied
3	Nallacheruvu	30	UASB	HMWSSB	27.52	Working	Complied
4	Attapur 1	51	SBR	HMWSSB	9.08	Working	Complied
5	Attapur 2	23	SBR	HMWSSB	7.2	Working	Complied
6	Pedda Cheruvu, Nacharam	10	Extended Aeration	HMWSSB	8.96	Working	Complied
7	Miramal Tank 1	10	Extended Aeration	HMWSSB	5.61	Working	Complied
8	Miramal Tank 2	5	Extended Aeration	HMWSSB	4.77	Working	Complied
9	Durgam Cheruvu, SLP	5	Extended Aeration	HMWSSB	3.74	Working	Complied
10	Patel Cheruvu, Nacharam	2.5	Extended Aeration	HMWSSB	2.44	Working	Complied
11	Saroor Nagar	2.5	Extended Aeration	HMWSSB	2.44	Working	Complied
12	Langer House	1.2	Extended Aeration	HMWSSB	1.21	Working	Complied
13	Noor Mohammad Kunta	4	Extended Aeration	HMWSSB	2.6	Working	Complied
14	Safilguda, Malkajgiri	0.6	Extended Aeration	HMWSSB	0.26	Working	Complied
15	Khajakunta, Metro, KKP	12	MBBR	HMWSSB	10	Working	Complied
16	Khajaguda, Gachibowli	7	MBBR	HMWSSB	2.9	Working	Complied
17	Nanakramguda, Gachibowli	4.5	MBBR	HMWSSB	3.05	Working	Complied
18	JVR Park, Nagarjuna Circle	0.5	Extended Aeration	HMWSSB	0.5	Working	Complied
19	Lingam Kunta, BHEL	30	MBBR	HMWSSB	16.24	Working	Complied
20	Gopanapally, SLP	4.5	MBBR	HMWSSB	3.31	Working	Complied
21	Durgam Cheruvu	7	SBR	HMWSSB	7	Working	Complied
22	Kokapet	15	SBR	HMWSSB	15	Working	Complied
23	Peddacheruvu	17.5	SBR	HMWSSB	17.5	Working	Complied
24	Nallacheruvu-I	86.5	SBR	HMWSSB	60	Working	Complied
25	Safilguda	5.5	SBR	HMWSSB	5.5	Working	Complied
26	Miramal Site-I	41.5	SBR	HMWSSB	20	Working	Complied
27	Miyapur Patelcheruvu	7	SBR	HMWSSB	3	Working	Complied
28	Nagole	320	SBR	HMWSSB	164.1	Working	Complied
29	Khajakunta	20	SBR	HMWSSB	6	Working	Complied
30	Fathenagar-I	133	SBR	HMWSSB	100	Working	Complied
31	Vennelagadda	10	SBR	HMWSSB	8.8	Working	Complied
32	Palapitta Park	7	SBR	HMWSSB	1.37	Working	Complied
33	Shivalaynagar	14	SBR	HMWSSB	8	Working	Complied
34	Mullakathuwa Cheruvu	25	SBR	HMWSSB	18	Working	Complied
35	Nallaqandla	7	SBR	HMWSSB	1	Working	Complied
36	Attapur-1	64	SBR	HMWSSB	10	Trial run	Under compliance to PCB
37	Amberpet	212.5	SBR	HMWSSB	100	Trial run	Under compliance to PCB
38	Ramacheruvu	30	SBR	HMWSSB	-	Trial run	Under compliance to PCB
39	Necklace Road	20	EA SBR ultra filtration Membrane	HMDA	20	Working	-
40	Pattigadda	30	EA BNR	HMDA	30	Working	-
41	Rangadhamini Lake, KKP	5	Extended Aeration	HMDA	5	Working	-
42	Krishnakanth Park,	0.5	Extended Aeration	GHMC	-	-	-
43	Amber Cheruvu, Pragatinagar	2.5	Extended Aeration	GHMC	-	-	-
		<b>1794.8</b>			<b>1178.6</b>		

**Abstract**

Sl. No.	Sewage Generation & Treatment	MLD
1	Sewage Generation in GHMC & upto ORR (as on the date of NGT order 29.09.2022)	1950.00 MLD
2	Existing STPs Capacity (25 Nos)	772.30 MLD
3	Newly Constructed & commissioned STPs (18 Nos)	1022.50 MLD
	<b>Total Installed STPs capacity (2) &amp; (3)</b>	<b>1794.8</b>
4	Present Utilization Capacity	1178.6
5	New STPs under construction (nearing completion)	83.50 MLD (2 Nos)
6	Utilization Capacity after completion of under progress STPs	90%
7	Gap in Treatment Capacity	72 MLD Being taken up under AMRUT-2

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Annexure – II

(G) Ring Fence Account – As per Order dated 29.09.2022					(#)	
(1) Amount ring fenced (Rs. in Cr.)			2) Whether single dedicated account has been opened	3) Date of opening account	4) Amount utilized (Rs. in Cr.)	5) Plan of utilization (Time lines and executing capacity). (Rs. in Cr.)
	(Rs. in Lakhs)	MLD				
	3,648	1,824	YES (*)	30.01.2024		
a) HMWSSB (1+27 ULBs)	2,356	1,178	-	-	2045	311 (**)
b) PHED (Entire State)	1,292	646	-	-	-	-
<b>Total</b>	<b>3,648</b>	<b>1,824</b>	-	-	-	-
		MT in Lakhs	-	-	-	-
c) CDMA (Entire State)	177	59.00	-	-	-	-
Revised	115.38	38.46				
<b>Total</b>	<b>3,825</b>	-	-	-	-	-
	<b>3,763</b>					

**NOTE:-**

- (#) Statement showing calculation of Environmental Compensation with facilities already created in Quantity (MLD/MT) and Value (Rs. in Cr.) is enclosed as Annexure – III (original submitted in July 2024 to I.A. No. 299/2024).
- (\*) Opened on 30.01.2024 in the A/c No. 42649272067 in the name of Commissioner-GHMC with State Bank of India, Tank Bund Branch, Hyderabad – 500 063, vide NGT order dated 21.12.2023.
- (\*\*) Timeline for utilization is planned: November, 2025 onwards till December, 2027.

**Adjustment/offset/permission sought for the amount spent to create the facilities out of total Environmental Compensation (EC) amount of Rs. 3800 Crore (Please see Hon'ble NGT Order dated 29.09.2022).**

- (i) The Environmental Compensation of Rs. 3,800 Crore has been levied by the Hon'ble NGT vide order dated 29.09.2022 in respect of
- (A) Liquid/Sewage Waste for Rs. 3,648 Crore (1824 MLD)
- (a) within the jurisdiction of HMWSSB; GHMC (1 ULB) and ORR (27 ULBs)
- AND
- (b) Solid Waste – CDMA (entire State) – Rs. 177.00 Cr. (reduced to Rs.115.38 Cr) i.e., 59.00 Lakh MT (reduced to 38.46 Lakh MT) after scientific assessment.
- (ii) The Government of Telangana has been able to create facilities for treatment of Liquid Waste and Solid Waste from the year 2022 till 2024, an amount equal to the extent of Rs. 3,000 Cr out of total Environmental Compensation Rs. 3,800 Cr. The balance amount of Rs. 800 Cr has been planned to spend for creation of above facilities over a period of 2 years from January, 2025 onwards.
- (iii) As the Telangana Government has been able to spend an amount up to 80% of the said Environmental Compensation, we have preferred an Interlocutory Application (I.A) No. 299 of 2024 in Original Application (O.A) No. 606 of 2018 and filed the same in July, 2024 with a prayer to permit to spend the

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Environmental Compensation for creation of remediation of measures. A Statement showing consolidated facilities created along with quantities and values as on July-2024 (date of I.A) is enclosed as **Annexure – III**.

- (iv) The above I.A No. 299 of 2024 was heard on 22.08.2024, 06.03.2025, 01.05.2025 and 25.11.2025. However, the same is pending for adjudication before this Hon'ble NGT.
- (v) Environmental Compensation Statement in respect of HMWSSB, as on November'2025 is enclosed as **Annexure - IV**.
- (vi) The consolidated status as on 30.11.2025 for creation of both Liquid Waste and Solid Waste is enclosed as Annexure\_\_\_\_\_ (to be filled up by MAUD – Consolidated Statement of HMWSB, PHED & CDMA).

## HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI - O.A. No. 606 of 2018 (TELANGANA STATE)

## Statement showing calculation of Environmental Compensation (EC)

## LIQUID / SEWAGE WASTE

(Rs.in Crores)

Sl. No.	Description	Total EC levied by NGT		Total capacities added from September 2022 to December - 2024			Capacities to be completed from January to March- 2025			Total capacities added from September 2022 to March - 2025			Gap in capacities to be completed from April - 2025 onwards			Remarks
		Qty (MLD/ MT)	Rs. in crores	Qty (MLD/ MT)	%	Amount	Qty (MLD/ MT)	%	Amount	Qty (MLD/ MT)	%	Amount	Quantity (MLD/ MT)	%	EC - Rs. in Crores	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(17)	(18)	(19)	(20)
1	Gap in treatment of Liquid Waste/Sewage i.e. 1,824 MLD, EC calculated @ Rs.2.00 Cr per MLD for untreated liquid waste.	1,824	3,648.00													
	(i) Within the City of Hyderabad Gap is: 1,178 MLD.															
	(a) HMWSSB	1178	2356	663	56%	1326.00	329.5	28%	659	992.50	84.25%	1985.00	185.5	15.75%	371.00	(#)
	Total (A)	1178	2356	663	56%	1326.00	329.5	28%	659	992.50	84.25%	1985.00	185.5	15.75%	371.00	
	(ii) Within the Telangana State Gap is: 646 MLD, excluding (i) above															
	(a) Public Health Department	646	1292	35.05	5.43 %	70.10	17.16	2.65%	34.32	52.21	8.08%	104.42	593.79 (**)	91.91%	1187.58	AMRUT 2.0, SBM 2.0
	Total (B)	646	1292	35.05	5.43 %	70.10	17.16	2.65%	34.32	52.21	8.08%	104.42	593.79 (**)	91.91%	1187.58	
	Total: (C)= (A) + (B)	1,824	3648			1396.10			693.32			2089.42			1558.58	

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## SOLID WASTE

(Rs. In Crores)

Sl. No.	Description	Total EC levied by NGT		Quantity Processed from September 2022 to December-2024			Quantity to be completed from January to March - 2025			Total Targeted Quantity from September 2022 to March- 2025			Gap in quantity to be completed from April - 2025 onwards			Remarks
		Qty (MT)	Rs. in crores	Qty (LMT)	%	Amount	Qty (LMT)	%	Amount	Qty (LMT)	%	Amount	Quantity (LMT)	%	EC - Rs. in Crores	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(17)	(18)	(19)	(20)
2	Un-remediated/un-processed Legacy Waste of 59,00,000 MT, EC calculated @Rs. 300/- per MT. (\$)	59,00,000 38,46,000 (R)	177.00 115.38 (R)													
	Entire State of Telangana including Hyderabad City Gap 38,46,000 MT (R)															
	(a) CDMA	38,46,000	115.38	13.43	34.92 %	40.29	3.47	9.01%	10.41	16.9	43.94%	50.7	21.56	56.05 %	64.68	
	Total (D)	38,46,000	115.38	13.43	34.92 %	40.29	3.47	9.01%	10.41	16.9	43.94%	50.7	21.56	56.05 %	64.68	
	Grand Total: (C+D)		3763.38			1436.39			703.73			2140.12			1623.26	
	Say Rs.		3800.00									2140.12			1623.26	

**Note:**  
 (\*\*) Sewage Waste: includes ongoing 5 STPs of combined capacity of 54.10 MLD which are likely to be completed by June -2025. 16 No's of STPs of combined capacity of 170.30 MLD sanctioned under AMRUT 2.0. Agreements completed and will be completed in 24 months from date of agreement. 115 No's of STPs in 101 ULBs of combined capacity of 455.00 MLD sanctioned under SBM 2.0. Tender invited and no bidders participated in 1st call. Tender is being recalled. Will be completed in 24 months from date of agreement.  
 (\$) (i) The figure 59,00,000 MT of Legacy Waste was taken on assumption/adhoc basis (in the wet-status).  
 (ii) Now, the realistic survey of Legacy Waste was conducted in a scientific manner and figure is worked out on dry-status basis as 38,46,000 MT.  
 (R) Revised figures. ---  
 (#) The total capacity of 1106 MLD is programmed to complete by April'2025. The balance 72 MLD capacities could not be materialized due to court cases. In addition to 72 MLD the STPs with the capacity of 900 MLD in ULBs upto ORR are sanctioned under AMRUT 2.0 which are in tender stage. The above STPs capacities will cater to the needs of 2036 requirements in GHMC & upto ORR limits.

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**ANNEXURE-IV**

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**HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI - O.A. No. 606 of 2018 (TELANGANA STATE)**

**Statement showing calculation of Environmental Compensation (EC)**

**LIQUID / SEWAGE WASTE**

(Rs.in Crores)

Sl. No.	Description	Total EC levied by NGT		Total capacities added from September 2022 to March-2025			Capacities completed from April-25 to October-2025			Total capacities added from September 2022 to October - 2025			Gap in capacities to be completed from November – 2025 onwards			Remarks
		Qty (MLD/MT)	Rs. in crores	Qty (MLD/MT)	%	Amt	Qty (MLD/MT)	%	Amt	Qty (MLD / MT)	%	Amt	Quantity (MLD / MT)	%	EC - Rs. in Crores	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(17)	(18)	(19)	(20)
1	Gap in treatment of Liquid Waste/Sewage i.e. 1,824 MLD, EC calculated @ Rs.2.00 Cr per MLD for untreated liquid waste.	1,824	3,648.00													
	(i) Within the City of Hyderabad Gap is: 1,178 MLD.															
	(a) HMWSSB	1178	2356	992.50	84.25 %	1985.00	30	2.54 %	60.00	1022.5	86.79 %	2045.00	155.5	13.20 %	311.00	(#)
	<b>Total (A)</b>	<b>1178</b>	<b>2356</b>	<b>992.50</b>	<b>84.25 %</b>	<b>1985.00</b>	<b>30</b>	<b>2.54 %</b>	<b>60.00</b>	<b>1022.5</b>	<b>86.79 %</b>	<b>2045.00</b>	<b>155.5</b>	<b>13.20 %</b>	<b>311.00</b>	

(#) The total capacity of 1022.5 MLD is completed and 83.5 MLD is programmed to be completed by Dec'2025. The balance 72 MLD capacities could not be materialized due to court cases. In addition to 72 MLD the STPs with the capacity of 900 MLD in ULBs upto ORR are sanctioned under AMRUT 2.0 which are in grounding stage. The above STPs capacities will cater to the needs of 2036 requirements in GHMC & upto ORR limits.

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## Hyderabad Metropolitan Water Supply and Sewerage Board

## Details of under construction STPs in GHMC area

Sl. No	Location	Capacity (MLD)	Technology	Physical Progress	Tentative date of Completion/ Commissioning	Remarks/ Reasons
1	Rainbow Vista	43.5	SBR	90% work completed	Jan-26	<ol style="list-style-type: none"> <li>Initially there was delay in providing the alternate site for construction of this STP.</li> <li>After handing over of the site, the designs and drawings process was taken up by the executing agency.</li> <li>Further due to certain site constraints, the in initial progress of work was delayed and as a result the completion of this STP is extended and now programmed for completion in all respects by Jan'2026</li> </ol>
2	Attapur-2	40	SBR	80% work completed	Mar-26	<ol style="list-style-type: none"> <li>Part of STP land was under dispute for which units could not be finalized</li> <li>After resolving the dispute, the construction of STP work was commenced by the agency duly submitting the designs, drawings etc.</li> <li>The Wet well / Raw sewage pumping station ( of 18meters dia and 20 meter depth) is delayed due to incessant rains and continuous flood as the site is on the banks of river Musi.</li> <li>Due to the above, work progress was delayed and now programmed for completion in all respects by Mar'2026.</li> </ol>



CHIEF GENERAL MANAGER (ENGG)  
STP CIRCLE-I, HMWS & SB  
KHAIRATABAD, HYDERABAD-500004.

(87)

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GOVERNMENT OF TELANGANA

PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT

Email: eicphts@gmail.com

Phone: 23391208 ENC

Fax: 040-23393371 (ENCPH)

23316841 GEN

Lr No.101/T2/AE4/GEN/PCB/2025-26

Dated: 02-01-2026.

From

Sri S. Bhaskar Reddy,  
M. Tech, M.B.A,  
Engineer-in-Chief (FAC),  
Public Health,  
A.C. Guards,  
Hyderabad.

To

The Commissioner,  
GHMC,  
Hyderabad.

Sir,

Sub: PH & ME Department - MA & UD - Hon'ble NGT, Principal Bench, New Delhi - Original Application No. 606 of 2018 (Main) - Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues - Order dated 03.11.2025 (State of Meghalaya) - Submission of Additional Compliance Report and information - Reg.

Ref: 1) Orders of Hon'ble NGT dt: 01-05-2025 in O.A.No.606 of 2018.

2) Lr. No. 28/TGPCB/NGT-New Delhi/Legal/2018-155, Dt: 26-09-2025 of TGPCB.

3) ENC (PH), Lr. No. 101/T2/AE4/GEN/PCB/2025-56, Dt: 19-11-2025.

4) Email Communication from the TGPCB, Dt: 09-12-2025.

\*\*\*\*\*

With reference to the subject cited, it is to submit that the TGPCB vide reference 4<sup>th</sup> cited has requested to submit additional compliance report with a proforma provided by the Hon'ble Tribunal on the implementation of the Solid and Liquid Management Act and status of allocation of funds of Ring Fenced Account to the Commissioner, GHMC.

*Further, it is to inform that the sewage generation shown in the proforma is 802.52 MLD as against 800.00 MD shown earlier is due to addition of new Municipality i.e., Asifabad. Further, it is to inform that earlier Gap in sewage treatment capacity is shown as 646.00 MLD as against sewage generation of 800.00 MLD considering gap in sewage treatment capacity as difference between sewerage generation and STP installation capacity. Now, the gap in sewage treatment capacity in the proforma is shown as 728.27 MLD considering gap in sewage treatment capacity as difference between sewerage generation and STP utilization capacity as per formula mentioned in the proforma.*

*Further, it is to inform that vide reference 3<sup>rd</sup> cited, it was shown as 4 No's of under construction STPs of combined capacity of 37.75 MLD are likely to be completed by Decemeber-2025. The reasons for delay in completion of 4 STPs are as follows:*

- 1. 5.45 MLD STP in Miryalaguda is physically completed and commissioning will be completed after replacement of Pump Sets and motors which are under progress. Tentative date of completion is 31-01-2026.*

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2. 3.20 MLD STP in Nagarkurnool is completed. Intermittent Pump house to be taken up & completed for pumping sewage to STP. Pump House work is under progress and nearing completion. Tentative date of completion is 31-01-2026.
3. 10.00 MLD STP in Suryapet is is completed and trail run under progress. Earlier, Sewer network was not laid fully due to paucity of funds which is now taken up under AMRUT 2.0 Tentative date of completion is 31-03-2026.
4. Progress of 19.10 MLD STP in Siricilla which is about 95% completed is held up due to paucity and release of funds. Tentative date of completion is 31-03-2026.

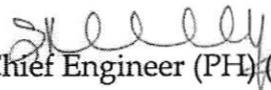
In view of the above, the reply of PH&ME Department pertaining to liquid waste (sewage) management in ULB's of Telangana (outside ORR) is here with submitted in the proforma as requested. Further, it is to inform that information related to (D) Drains from S.No.5 to 10 in proforma is not available with the PH&ME Department and may be obtained from the concerned commissioners of the ULBs or consolidated info may be obtained from the CDMA, Hyderabad duly obtaining the necessary information from the Commissioners of the ULB's.

Encl: proforma provided by the Hon'ble Tribunal.

Yours faithfully  
Sd/-  
Engineer-in-Chief (PH)

Copy to the Member Secretary, TGPCB for information.

// Attested //

  
Dy. Chief Engineer (PH) (FAC)  
T. Srinivas  
31/1/22

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S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers			Sewage treatment and Utilization														
						Total Sewage Generation per day ( in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)	Present Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	Remarks
													(1)	(2)	(3)					
Capacity	Present Stage	Expected date of completion																		
1	Karimnagar	45.76	31839	7839	31-12-2027	38.00	3.00	42.76	-	Existing 38.00 MLD STP utilization will be improved	31-12-2027	Complied	Gopal Cheruvu	8%	Manure for Agriculture purpose.	Earlier, Inspection chambers, Sewerage connections are not taken up in total for constructed 38MLD STP due to paucity of funds. It is proposed to complete the balance network, sewerage connections etc under AMRUT 2.0 so that utilization can be improved.				
2	Vikarabad	7.50	6180	6180		13.00	7.50	0.00	-	-	-	Complied	Re-use in Golf course for greenery	58%	Manure for Agriculture purpose.	STP is designed for prospective year demand and utilization is matching with 80% of the water supply.				
3	Nizamabad	31.68	45000	410	31-12-2027	46.50	11.00	20.68	-	Existing 46.50 MLD STP utilization will be improved	31-12-2027	Complied	Yelliah Cheruvu and Phulong Vagu	24%	Manure for Agriculture purpose.	Earlier, Network not fully laid for STPs constructed due to paucity of funds. It is also proposed to complete the balance network, Sewerage connections etc under AMRUT 2.0 so that utilization can be improved.				
4	Miryalaguda	10.21	32403	-	31-12-2027	11.50	0.00	10.21	5.45	Physically Completed.	31-01-2026	Presently Non-Functional	Local Vagu			Existing 11.50 MLD STP Motors and pumpsets were damaged and repaired now.Trail Run under progress. 5.45 MLD is physically completed and Commissioning is under progress and will be completed after replacement of Pump Sets and motors which are under progress (taken up under AMRUT 2.0).				
									6.00	Agreement concluded under AMRUT 2.0	31-12-2027									
5	Siddipet	18.37	23685	23685	-	18.25	17.00	1.37	-	-	-	Complied	Chinthala Cheruvu and Narsapur Cheruvu	93%	Manure for Agriculture purpose.					
6	Gajwel	5.75	8962	8692	-	6.75	5.75	0.00	-	-	-	Complied	Rajareddy Pally Cheruvu, Pandavula Chervu, Local Vagu and Existing field channels	85%	Manure for Agriculture purpose.					
7	Suryapet	13.38	58724	4349	31-12-2027	10.00	3.00	10.38	10.0	Nearing completion.	31-03-2026	Complied	Pullareddy cheruvu	30%	Manure for Agriculture purpose.	Earlier, Network for existing 10.00 MLD not fully laid due to paucity of funds and it is proposed to complete the balance network, Sewerage connections etc under AMRUT 2.0 so that utilization can be improved.				

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Sewage treatment and Utilization

S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers			Sewage treatment and Utilization											
			Total Sewage Generation per day ( in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)	Present Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	Remarks
										Capacity	Present Stage	Expected date of completion					
(1)	(2)	(3)	(4)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)					
8	Warangal Corp	144.84	-	-		20.00	16.00	128.84	204	Revised AS from Govt. awaited.	-	Complied	Ursu cheruvu and Bandam Cheruvu	80%	Manure for Agriculture purpose.	Govt. vide G.O. Rt. No. 573, MA&UD (ENGG.2) Dept., Dt: 17-11-2024 accorded AS "In-Principle approval" for Rs 4170.00 Cr for taking up UGD scheme in GWMC. Further, this office vide Lr Dt:01-09-2025 requested Govt. to accord AS sanction for an amount of Rs. 5257.20 Crore with concurrence of the finance department based on the proposal of the Commissioner, GWMC. Govt. Permission awaited. Expected to be completed within 2 years after approval from Govt.	
9	Devarkonda	2.82	2457	2457	-	1.50	1.00	1.82	2	\$	-	Complied	Park Maintenance	67%	Manure for Agriculture purpose.	Proposed under SBM 2.0	
10	Nagarkurnool	1.90	-	-		2.30	1.00	0.90	3.2	under trail run.	31-01-2026	Complied	Agricultural field channel	43%	Manure for Agriculture purpose.	3.20 MLD STP has been completed. Intermittent Pump house to be taken up & completed for sewage pumping to STP. Pump House work under progress	
11	Nalgonda	26.05	48476	-	31-12-2027	17.16	9.00	17.05	3.80	Agreement concluded under AMRUT 2.0	31-12-2027	Complied	Local Vagu	52%	Manure for Agriculture purpose.	Earlier, Network and sewerage connections for existing 17.16 MLD is not completed fully and it is also proposed to complete the balance network. Sewerage connections etc under AMRUT 2.0 so that utilization can be improved.	
12	Sircilla	10.56	-	-		0.00	0.00	10.56	19.10	Nearing completion	31-03-2026					STPs along with I&D structures is only proposed. Therefore, no targeted HSC connections is shown in ULB.	
13	Adilabad	16.90	-	-		0.00	0.00	16.90	31.50	Agreement concluded under AMRUT 2.0	31-12-2027					STPs along with I&D structures is only proposed. Therefore, no targeted HSC connections is shown in ULB.	
14	Ramagundam	28.16	-	-		0.00	0.00	28.16	33.50	Agreement concluded under AMRUT 2.0	31-12-2027					STPs along with I&D structures is only proposed. Therefore, no targeted HSC connections is shown in ULB.	
15	Khammam Mpl Corporation	48.58	-	-		0.00	0.00	48.58	53.50	Agreement concluded under AMRUT 2.0	31-12-2027					STPs along with I&D structures is only proposed. Therefore, no targeted HSC connections is shown in ULB.	
16	Mahabubnagar	19.71	-	-		0.00	0.00	19.71	42.00	Agreement concluded under AMRUT 2.0	31-12-2027					STPs along with I&D structures is only proposed. Therefore, no targeted HSC connections is shown in ULB.	
17	Kothagudem	10.21	-	-		0.00	0.00	10.21	9.00	\$						Proposed under SBM 2.0	
18	Manuguru	3.66	-	-		0.00	0.00	3.66	4.00	\$						Proposed under SBM 2.0	
19	Palvancha*	9.86	-	-		0.00	0.00	9.86	10.00	\$						Proposed under SBM 2.0	
20	Yellandu	4.58	-	-		0.00	0.00	4.58	4.00	\$						Proposed under SBM 2.0	

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Sewage treatment and Utilization

S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers			Sewage treatment and Utilization														
						Total Sewage Generation per day (in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)	Present Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	Remarks
													(1)	(2)	(3)					
Capacity	Present Stage	Expected date of completion																		
21	Madhira	3.17	-	-		0.00	0.00	3.17	4.00	\$							Proposed under SBM 2.0			
22	Sathupally	3.34	-	-		0.00	0.00	3.34	4.00	\$							Proposed under SBM 2.0			
23	Wyra	3.03	-	-		0.00	0.00	3.03	4.00	\$							Proposed under SBM 2.0			
24	Mahabubabad	9.15	-	-		0.00	0.00	9.15	8.00	\$							Proposed under SBM 2.0			
25	Dornakal	0.96	-	-		0.00	0.00	0.96	1.70	\$							Proposed under SBM 2.0			
26	Maripeda	1.13	-	-		0.00	0.00	1.13	2.50	\$							Proposed under SBM 2.0			
27	Thorrur	1.62	-	-		0.00	0.00	1.62	2.30	\$							Proposed under SBM 2.0			
28	Alampur	1.13	-	-		0.00	0.00	1.13	1.70	\$							Proposed under SBM 2.0			
29	Gadwal	8.80	-	-		0.00	0.00	8.80	8.00	\$							Proposed under SBM 2.0			
30	Ieeja	3.03	-	-		0.00	0.00	3.03	3.30	\$							Proposed under SBM 2.0			
31	Waddepally	1.13	-	-		0.00	0.00	1.13	2.00	\$							Proposed under SBM 2.0			
32	Bhoothpur	1.34	-	-		0.00	0.00	1.34	1.70	\$							Proposed under SBM 2.0			
33	Jadcherla	8.03	-	-		0.00	0.00	8.03	7.30	\$							Proposed under SBM 2.0			
34	Achampet	2.82	-	-		0.00	0.00	2.82	4.00	\$							Proposed under SBM 2.0			
35	Kalwakerthy	3.17	-	-		0.00	0.00	3.17	4.00	\$							Proposed under SBM 2.0			
36	Kollapur	2.11	-	-		0.00	0.00	2.11	3.00	\$							Proposed under SBM 2.0			
37	Kosgi	1.34	-	-		0.00	0.00	1.34	3.30	\$							Proposed under SBM 2.0			
38	Makthal	1.97	-	-		0.00	0.00	1.97	3.60	\$							Proposed under SBM 2.0			
39	Narayanpet	5.07	-	-		0.00	0.00	5.07	5.00	\$							Proposed under SBM 2.0			
40	Amarchintha	1.41	-	-		0.00	0.00	1.41	2.00	\$							Proposed under SBM 2.0			
41	Atmakur	2.11	-	-		0.00	0.00	2.11	2.90	\$							Proposed under SBM 2.0			
42	Kothakota	2.68	-	-		0.00	0.00	2.68	3.20	\$							Proposed under SBM 2.0			
43	Pebbair	1.78	-	-		0.00	0.00	1.78	3.00	\$							Proposed under SBM 2.0			
44	Wanaparthi	9.50	-	-		0.00	0.00	9.50	8.00	\$							Proposed under SBM 2.0			
45	Banswada	4.82	-	-		0.00	0.00	4.82	3.50	\$							Proposed under SBM 2.0			
46	Kamareddy	6.75	-	-		0.00	0.00	6.75	12.00	\$							Proposed under SBM 2.0			
47	Yellareddy	2.02	-	-		0.00	0.00	2.02	2.30	\$							Proposed under SBM 2.0			
48	Armoor	5.66	-	-		0.00	0.00	5.66	7.50	\$							Proposed under SBM 2.0			
49	Bheemgal	1.28	-	-		0.00	0.00	1.28	1.90	\$							Proposed under SBM 2.0			
50	Bodhan	10.56	-	-		0.00	0.00	10.56	10.00	\$							Proposed under SBM 2.0			
51	Jagityal	12.32	-	-		0.00	0.00	12.32	12.00	\$							Proposed under SBM 2.0			
52	Korutla	7.74	-	-		0.00	0.00	7.74	8.60	\$							Proposed under SBM 2.0			
53	Metpalli	3.87	-	-		0.00	0.00	3.87	6.10	\$							Proposed under SBM 2.0			
54	Dharmapuri	2.04	-	-		0.00	0.00	2.04	2.00	\$							Proposed under SBM 2.0			
55	Raikal	0.49	-	-		0.00	0.00	0.49	2.20	\$							Proposed under SBM 2.0			
56	Huzurabad	4.22	-	-		0.00	0.00	4.22	6.00	\$							Proposed under SBM 2.0			
57	Jammikunta	4.72	-	-		0.00	0.00	4.72	5.00	\$							Proposed under SBM 2.0			
58	Kothapally*	0.28	-	-		0.00	0.00	0.28	1.40	\$							Proposed under SBM 2.0			
59	Choppadandi	0.42	-	-		0.00	0.00	0.42	2.40	\$							Proposed under SBM 2.0			
60	Peddapalli	3.87	-	-		0.00	0.00	3.87	5.70	\$							Proposed under SBM 2.0			
61	Sulthanabad	0.90	-	-		0.00	0.00	0.90	3.00	\$							Proposed under SBM 2.0			

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Sewage treatment and Utilization

S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers				Sewage treatment and Utilization										
			Total Sewage Generation per day ( in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)	Present Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	Remarks
										(1)	(2)	(3)					
								Capacity	Present Stage	Expected date of completion							
62	Manthani	1.27	-	-		0.00	0.00	1.27	3.00	\$							Proposed under SBM 2.0
63	Vemulawada	4.93	-	-		0.00	0.00	4.93	5.50	\$							Proposed under SBM 2.0
64	Parkal	4.22	-	-		0.00	0.00	4.22	4.00	\$							Proposed under SBM 2.0
65	Bhupalpally	7.04	-	-		0.00	0.00	7.04	7.00	\$							Proposed under SBM 2.0
66	Jangaon	6.48	-	-		0.00	0.00	6.48	6.00	\$							Proposed under SBM 2.0
67	Wardhannapet	0.88	-	-		0.00	0.00	0.88	1.60	\$							Proposed under SBM 2.0
68	Narsampet	3.87	-	-		0.00	0.00	3.87	4.20	\$							Proposed under SBM 2.0
69	Bhainsa	6.34	-	-		0.00	0.00	6.34	6.00	\$							Proposed under SBM 2.0
70	Nirmal	13.24	-	-		0.00	0.00	13.24	11.50	\$							Proposed under SBM 2.0
71	Khanapur	1.86	-	-		0.00	0.00	1.86	2.30	\$							Proposed under SBM 2.0
72	Bellampalli	7.15	-	-		0.00	0.00	7.15	6.50	\$							Proposed under SBM 2.0
73	Mandamarry	3.94	-	-		0.00	0.00	3.94	6.00	\$							Proposed under SBM 2.0
74	Mancherial	11.97	-	-		0.00	0.00	11.97	10.00	\$							Proposed under SBM 2.0
75	Kyathanpally	2.39	-	-		0.00	0.00	2.39	4.00	\$							Proposed under SBM 2.0
76	Luxettipet	1.55	-	-		0.00	0.00	1.55	3.00	\$							Proposed under SBM 2.0
77	Chennur	1.09	-	-		0.00	0.00	1.09	3.00	\$							Proposed under SBM 2.0
78	Nasapur*	5.07	-	-		0.00	0.00	5.07	8.50	\$							Proposed under SBM 2.0
79	Kaghaznagar	7.74	-	-		0.00	0.00	7.74	6.70	\$							Proposed under SBM 2.0
80	Asifabad	2.52	-	-		0.00	0.00	2.52									Proposed under SBM 2.0
81	Medak	9.05	-	-		0.00	0.00	9.05	6.00	\$							Proposed under SBM 2.0
82	Narsapur	2.22	-	-		0.00	0.00	2.22	2.10	\$							Proposed under SBM 2.0
83	Ramayampet	1.13	-	-		0.00	0.00	1.13	2.00	\$							Proposed under SBM 2.0
84	Thoopran	2.25	-	-		0.00	0.00	2.25	3.00	\$							Proposed under SBM 2.0
85	Andol-Jogipet	2.89	-	-		0.00	0.00	2.89	3.00	\$							Proposed under SBM 2.0
86	Narayankhed	1.76	-	-		0.00	0.00	1.76	2.50	\$							Proposed under SBM 2.0
87	Sadasivapet	3.10	-	-		0.00	0.00	3.10	5.10	\$							Proposed under SBM 2.0
88	Sangareddy	8.80	-	-		0.00	0.00	8.80	10.40	\$							Proposed under SBM 2.0
89	Zaheerabad	8.59	-	-		0.00	0.00	8.59	10.10	\$							Proposed under SBM 2.0
90	Cherial	1.41	-	-		0.00	0.00	1.41	2.30	\$							Proposed under SBM 2.0
91	Dubbaka	2.65	-	-		0.00	0.00	2.65	3.50	\$							Proposed under SBM 2.0
92	Husnabad	3.05	-	-		0.00	0.00	3.05	2.70	\$							Proposed under SBM 2.0
93	Chandur	0.99	-	-		0.00	0.00	0.99	1.70	\$							Proposed under SBM 2.0
94	Chilyala	1.67	-	-		0.00	0.00	1.67	1.90	\$							Proposed under SBM 2.0
95	Haliya	1.06	-	-		0.00	0.00	1.06	2.00	\$							Proposed under SBM 2.0
96	Nakrekal	1.69	-	-		0.00	0.00	1.69	3.50	\$							Proposed under SBM 2.0
97	Nandikonda	2.24	-	-		0.00	0.00	2.24	2.00	\$							Proposed under SBM 2.0
98	Huzurnagar	2.11	-	-		0.00	0.00	2.11	4.50	\$							Proposed under SBM 2.0
99	Kodada	4.22	-	-		0.00	0.00	4.22	8.50	\$							Proposed under SBM 2.0
100	Nereducherla	0.39	-	-		0.00	0.00	0.39	1.80	\$							Proposed under SBM 2.0
101	Thirumalagiri	1.83	-	-		0.00	0.00	1.83	2.10	\$							Proposed under SBM 2.0
102	Alair	0.88	-	-		0.00	0.00	0.88	2.30	\$							Proposed under SBM 2.0

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Sewage treatment and Utilization

S. No	(A) Name of ULB	(B) Sewage Status Estimation and Measurement	(C) Sewage Conveyance/sewers				Sewage treatment and Utilization										
			Total Sewage Generation per day (in MLD)	Targeted Household to be connected to sewers	House-holds connected	Time targets to complete connectivity (gap in connectivity)	Present Installed Treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs			Performance of STPs with reference to Standards	Final point of discharge of treated effluent	Level of Utilisation of Treated sewage	Sludge generation and its management	Remarks
										Capacity	Present Stage	Expected date of completion					
(1)	(2)	(3)	(4)	(11)	(12)	(13)	(14)			(15)	(16)	(17)	(18)	(19)			
103	Bhongir	3.85	-	-		0.00	0.00	3.85	6.80	\$						Proposed under SBM 2.0	
104	Choutuppal	1.76	-	-		0.00	0.00	1.76	4.20	\$						Proposed under SBM 2.0	
105	Mothkur	1.13	-	-		0.00	0.00	1.13	2.30	\$						Proposed under SBM 2.0	
106	Pochampally	0.77	-	-		0.00	0.00	0.77	2.20	\$						Proposed under SBM 2.0	
107	Yadagirigutta	1.06	-	-		0.00	0.00	1.06	2.50	\$						Proposed under SBM 2.0	
108	Amangal	1.76	-	-		0.00	0.00	1.76	3.00	\$						Proposed under SBM 2.0	
109	Ibrahimpatnam	2.89	-	-		0.00	0.00	2.89	4.50	\$						Proposed under SBM 2.0	
110	Kothur	1.27	-	-		0.00	0.00	1.27	2.00	\$						Proposed under SBM 2.0	
111	Shadnagar	5.98	-	-		0.00	0.00	5.98	7.00	\$						Proposed under SBM 2.0	
112	Shankerpally	1.06	-	-		0.00	0.00	1.06	3.60	\$						Proposed under SBM 2.0	
113	Kodangal	1.20	-	-		0.00	0.00	1.20	2.40	\$						Proposed under SBM 2.0	
114	Parigi	1.55	-	-		0.00	0.00	1.55	2.10	\$						Proposed under SBM 2.0	
115	Tandur	5.63	-	-		0.00	0.00	5.63	8.00	\$						Proposed under SBM 2.0	
116	Medchal	2.82	-	-		0.00	0.00	2.82	9.50	\$						Proposed under SBM 2.0	
	<b>Total</b>	<b>802.52</b>				<b>184.96</b>	<b>74.25</b>	<b>728.27</b>	<b>867.05</b>								

\* Presently, Naspur, Kothapally and Palvancha municipalities are merged into Mancherla, Karimnagar and Kothagudem Municipal Corporations respectively.

\*\* Above Sewage generation of around 800.00 MLD is as on 29.09.2022 i.e., orders of Hon'ble NGT . At present, the sewage generation is about 910.85 MLD.

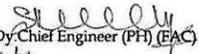
\$ STPs along with I&D structures are only proposed under SBM 2.0 & AMRUT 2.0. Therefore, no targeted HSC connections are shown in ULBs proposed under SBM 2.0 and for new STPs proposed under AMRUT 2.0. Tender under SBM 2.0 were invited 3 times and no bidders participated in 3 calls. Further, this office vide letter dt:25-07-2025 requested the Govt. to accord Revised Administrative sanction. Revised Administrative sanction awaited. STPs expected to be completed by December -2027 after approval from Govt. Agreement for STPs under AMRUT 2.0 concluded.

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Sd/-

Engineer-in-Chief (PH)

// Attested //

  
 Dy. Chief Engineer (PH) (EAC)

[F] Gaps and Action Plan

S. No.	ULB 1	Sewage Generation ULB/MLD 2	Present Installed Treatment Capacity 3	Utilized capacity 4	Gap in Sewage Treatment (2-4)
1	Karimnagar	45.76	38.00	3.00	42.76
2	Vikarabad	7.50	13.00	7.50	0.00
3	Nizamabad	31.68	46.50	11.00	20.68
4	Miryalaguda	10.21	11.50	0.00	10.21
5	Siddipet	18.37	18.25	17.00	1.37
6	Gajwel	5.75	6.75	5.75	0.00
7	Suryapet	13.38	10.00	3.00	10.38
8	Warangal Corp	144.84	20.00	16.00	128.84
9	Devarkonda	2.82	1.50	1.00	1.82
10	Nagarkurnool	1.90	2.30	1.00	0.90
11	Nalgonda	26.05	17.16	9.00	17.05
12	Sircilla	10.56	0.00	0.00	10.56
13	Adilabad	16.90	0.00	0.00	16.90
14	Ramagundam	28.16	0.00	0.00	28.16
15	Khammam Mpl. Corporation	48.58	0.00	0.00	48.58
16	Mahabubnagar	19.71	0.00	0.00	19.71
17	Kothagudem	10.21	0.00	0.00	10.21
18	Manuguru	3.66	0.00	0.00	3.66
19	Palvancha*	9.86	0.00	0.00	9.86
20	Yellandu	4.58	0.00	0.00	4.58
21	Madhira	3.17	0.00	0.00	3.17
22	Sathupally	3.34	0.00	0.00	3.34
23	Wyra	3.03	0.00	0.00	3.03
24	Mahabubabad	9.15	0.00	0.00	9.15
25	Dornakal	0.96	0.00	0.00	0.96
26	Maripeda	1.13	0.00	0.00	1.13
27	Thorrur	1.62	0.00	0.00	1.62
28	Alampur	1.13	0.00	0.00	1.13
29	Gadwal	8.80	0.00	0.00	8.80
30	Ieeja	3.03	0.00	0.00	3.03
31	Waddepally	1.13	0.00	0.00	1.13
32	Bhoothpur	1.34	0.00	0.00	1.34
33	Jadcherla	8.03	0.00	0.00	8.03
34	Achampet	2.82	0.00	0.00	2.82
35	Kalwakurthy	3.17	0.00	0.00	3.17
36	Kollapur	2.11	0.00	0.00	2.11
37	Kosgi	1.34	0.00	0.00	1.34
38	Makthal	1.97	0.00	0.00	1.97
39	Narayanpet	5.07	0.00	0.00	5.07
40	Amarchintha	1.41	0.00	0.00	1.41
41	Atmakur	2.11	0.00	0.00	2.11

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42	Kothakota	2.68	0.00	0.00	2.68
43	Pebbair	1.78	0.00	0.00	1.78
44	Wanaparthy	9.50	0.00	0.00	9.50
45	Banswada	4.82	0.00	0.00	4.82
46	Kamareddy	6.75	0.00	0.00	6.75
47	Yellareddy	2.02	0.00	0.00	2.02
48	Armoor	5.66	0.00	0.00	5.66
49	Bheemgal	1.28	0.00	0.00	1.28
50	Bodhan	10.56	0.00	0.00	10.56
51	Jagityal	12.32	0.00	0.00	12.32
52	Korutla	7.74	0.00	0.00	7.74
53	Metpalli	3.87	0.00	0.00	3.87
54	Dharmapuri	2.04	0.00	0.00	2.04
55	Raikal	0.49	0.00	0.00	0.49
56	Huzurabad	4.22	0.00	0.00	4.22
57	Jammikunta	4.72	0.00	0.00	4.72
58	Kothapally*	0.28	0.00	0.00	0.28
59	Choppadandi	0.42	0.00	0.00	0.42
60	Peddapalli	3.87	0.00	0.00	3.87
61	Sulthanabad	0.90	0.00	0.00	0.90
62	Manthani	1.27	0.00	0.00	1.27
63	Vemulawada	4.93	0.00	0.00	4.93
64	Parkal	4.22	0.00	0.00	4.22
65	Bhupalpally	7.04	0.00	0.00	7.04
66	Jangaon	6.48	0.00	0.00	6.48
67	Wardhannapet	0.88	0.00	0.00	0.88
68	Narsampet	3.87	0.00	0.00	3.87
69	Bhainsa	6.34	0.00	0.00	6.34
70	Nirmal	13.24	0.00	0.00	13.24
71	Khanapur	1.86	0.00	0.00	1.86
72	Bellampalli	7.15	0.00	0.00	7.15
73	Mandamarry	3.94	0.00	0.00	3.94
74	Mancherial	11.97	0.00	0.00	11.97
75	Kyathanpally	2.39	0.00	0.00	2.39
76	Luxettipet	1.55	0.00	0.00	1.55
77	Chennur	1.09	0.00	0.00	1.09
78	Nasipur*	5.07	0.00	0.00	5.07
79	Kaghaznagar	7.74	0.00	0.00	7.74
80	Asifabad	2.52	0.00	0.00	2.52
81	Medak	9.05	0.00	0.00	9.05
82	Narsapur	2.22	0.00	0.00	2.22
83	Ramayampet	1.13	0.00	0.00	1.13
84	Thoopran	2.25	0.00	0.00	2.25
85	Andol-Jogipet	2.89	0.00	0.00	2.89
86	Narayankhed	1.76	0.00	0.00	1.76
87	Sadasivapet	3.10	0.00	0.00	3.10
88	Sangareddy	8.80	0.00	0.00	8.80
89	Zaheerabad	8.59	0.00	0.00	8.59

(97)  
3977

90	Cherial	1.41	0.00	0.00	1.41
91	Dubbaka	2.65	0.00	0.00	2.65
92	Husnabad	3.05	0.00	0.00	3.05
93	Chandur	0.99	0.00	0.00	0.99
94	Chityala	1.67	0.00	0.00	1.67
95	Haliya	1.06	0.00	0.00	1.06
96	Nakrekal	1.69	0.00	0.00	1.69
97	Nandikonda	2.24	0.00	0.00	2.24
98	Huzurnagar	2.11	0.00	0.00	2.11
99	Kodada	4.22	0.00	0.00	4.22
100	Nereducherla	0.39	0.00	0.00	0.39
101	Thirumalagiri	1.83	0.00	0.00	1.83
102	Alair	0.88	0.00	0.00	0.88
103	Bhongir	3.85	0.00	0.00	3.85
104	Choutuppall	1.76	0.00	0.00	1.76
105	Mothkur	1.13	0.00	0.00	1.13
106	Pochampally	0.77	0.00	0.00	0.77
107	Yadagirigutta	1.06	0.00	0.00	1.06
108	Amangal	1.76	0.00	0.00	1.76
109	Ibrahimpattanam	2.89	0.00	0.00	2.89
110	Kothur	1.27	0.00	0.00	1.27
111	Shadnagar	5.98	0.00	0.00	5.98
112	Shankerpally	1.06	0.00	0.00	1.06
113	Kodangal	1.20	0.00	0.00	1.20
114	Parigi	1.55	0.00	0.00	1.55
115	Tandur	5.63	0.00	0.00	5.63
116	Medchal	2.82	0.00	0.00	2.82
<b>Total</b>		<b>802.52</b>	<b>184.96</b>	<b>74.25</b>	<b>728.27</b>

\* Presently, Naspur, Kothapally and Palvancha municipalities are merged into Mancherial, Karimnagar and Kothagudem Municipal Corporations respectively.

\*\* Above Sewage generation of around 800.00 MLD is as on 29.09.2022 i.e., orders of Hon'ble NGT . At present, the sewage generation is about 910.85 MLD.

Sd/-  
Engineer-in-Chief (PH)

//Attested//

*Shelly*  
Dy. Chief Engineer (PH) (FAC)

3978

GOVERNMENT OF TELANGANA

PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT

Email: eicphts@gmail.com  
Fax: 040-23393371 (ENCPH)

Phone: 23391208 ENC  
23316841 GEN

Lr No.101/T2/AE4/GEN/PCB/2025-26

Dated: 19-11-2025.

From  
Sri S. Bhaskar Reddy,  
M. Tech, M.B.A,  
Engineer-in-Chief (FAC),  
Public Health,  
A.C. Guards,  
Hyderabad.

To  
The Secretary to Govt.,  
MA Department,  
Secretariat,  
Telangana, Hyderabad.

Madam,

Sub: PH & ME Department - MA & UD - Hon'ble NGT, Principal Bench, New Delhi - Original Application No. 606 of 2018 (Main) - Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues - Order dated 01.05.2025 (uploaded on 17.05.2025) in the matter of Telangana - Submission of Clarification on observation of Hon'ble NGT - Reg.

Ref: 1) Orders of Hon'ble NGT dt: 01-05-2025 in O.A.No.606 of 2018.

2) Lr. No. 28/TGPCB/NGT-New Delhi/Legal/2018-111, Dt: 04-07-2025 of TGPCB.

3) Lr. No. 28/TGPCB/NGT-New Delhi/Legal/2018-155, Dt: 26-09-2025 of TGPCB.

\*\*\*\*\*

With reference to the subject cited, it is to submit that the TGPCB vide reference 2<sup>nd</sup> cited has requested to submit the action taken report on the observations made in Hon'ble NGT order Dt: 01-05-2025.

In this regard, PH&ME Department replies to the observation of Hon'ble NGT on liquid waste (sewage) management in ULB's of Telangana (outside ORR) along with latest progress report up to 31-10-2025 and EC format is prepared as below. Further, Details of Queries raised by Hon'ble NGT and reply of PH&ME Dept. in Sewage Management is as follows:

**Queries raised by Hon'ble NGT:**

- i. We find that out of estimated sewage generation of 910.85 MLD by 116 ULBs, only 167.80 MLD is treated leaving huge gap (Annexure 14 page 3593). Except Karimnagar, Warangal, Nagarkurnul and Vikarabad, no ULB is having sewage management facilities. Considering size of ULBs, standardized module should be adopted including Modular STPs. Next affidavit should give finalized workable plan with timelines.

**Reply:** The Sewerage generation in ULBs outside ORR as on 29.09.2022 i.e., orders of Hon'ble NGT is 800.00 MLD and corresponding Gap in sewage treatment capacity is 646 MLD. Against the present 910.85 MLD estimated Sewage generation, the present treatment capacity is 184.96 MLD i.e., existing 10 STPs (of 132.75 MLD) and newly added 7 STPs (of 52.21 MLD) after orders of Hon'ble NGT dt: 29.09.2022 (Annexure-I).

Presently, Sewage treatment facility is available in 11 ULBs i.e., Karimnagar, Vikarabad, Nizamabad, Miryalaguda, Siddipet, Gajwel, Suryapet, GWMC, Deverakonda, Nagarkurnool and Nalgonda.

Further, Balance 4 STPs of 37.75 MLD are expected to be completed by Dec-2025(Annexure-II). Thus, there will be a gap of 556.04 MLD (800.00-184.96-37.75-

3979

21.25(Private)) which will be nullified with STPs taken up under AMRUT 2.0, STPs proposed under SBM 2.0 and STPs proposed in GWMC. Agreements for 16 No's of STPs of combined capacity 170.30 MLD in three packages under AMRUT 2.0 were concluded and expected to be commissioned by December-2027 (Annexure-III).

Govt. vide G.O.Rt.No.388, Dt:21-08-2024 accorded Administrative Sanction for an amount of Rs.3769.34 Crores (including O&M and Annuity payments etc) for sewerage projects in 101 ULBS with a capacity of 455.00 MLD in the state of Telangana under SBM 2.0". Tenders were invited 3 times and no bidders participated in three calls. Further, permission also awaited from Gol for upfront payment duly utilizing central share.

Further, this office vide letter dt:25-07-2025 requested the Govt. to accord Revised Administrative sanction for amount of Rs. 3705.75 crores (including Land Acquisition, O&M for 5 Years, Annuity Payments, GST etc) with permission to invite tenders in 3 packages instead of single package under LS contract system with Revised Hybrid Annuity Model and with latest SoR 2025-26 rates due to non - participation of the bidders in the tenders invited for 3 calls. Govt. Permission awaited. STPs expected to be completed by December -2027 after approval from Govt. (Annexure-IV).

It is to submit that Govt. vide G.O. Rt. No. 573, MA&UD (ENGG.2) Dept., Dt: 17-11-2024 accorded Administrative sanction "In-Principle approval" for Rs 4170.00 Crore for taking up UGD scheme in GWMC. Further, this office vide Lr.No. 4170/T1/GWMC/UGD/2025-26, Dt:01-09-2025 requested Govt. to accord Administrative sanction for the work "Comprehensive Underground Drainage Scheme in GWMC, Warangal - Phase-I" for an amount of Rs. 5257.20 Crore from Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312" duly allocating necessary funds to take up UGD scheme in GWMC on priority basis with concurrence of the finance department based on the proposal of the Commissioner, GWMC. In which, 21 No's of STPs of combined capacity 204.00 MLD was proposed. Govt. Permission awaited. Expected to be completed within 2 years after approval from Govt.

Further, any proposals required for compensating shortfall in treatment of waste water generation will be taken up to meet increased demand at the city level from time to time depending on availability of funds.

Regarding consideration of adopting standardized module including Modular STPs, suitable STPs will be taken up based on the size of the ULBs keeping in view of the additional requirement of Land for future and increased demand.

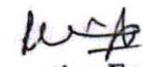
In view of the above, Govt. is hereby requested to incorporate the above reply of PH&ME Dept., in the report to be filed before the Hon'ble NGT before the next date of hearing i.e., 25-11-2025.

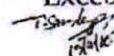
Encl: As above (Annexure-I, II, III & IV, Abstract) & EC format

Yours faithfully  
Sd/-  
Engineer-in-Chief (PH)

Copy to the Member Secretary, TGPCB for information.

// Attested //

  
Executive Engineer (PH)



Abstract  
**3980**

S.No	Sewage Generation & Treatment	MLD
1	Sewage Generation in ULBs of Telangana outside RRR (as on the date of Hon'ble NGT orders 29-09-2022)	800
2	Existing STPs Capacity in ULBs under PH & MED	132.75
	Existing Private STPs Capacity	21.25
3	Newly Constructed & Commissioned STPs (7 Nos)	52.21
4	<b>Total Installed STPs Capacity (2) &amp; (3)</b>	<b>206.21</b>
5	New STPs under Construction (nearing completion and likely to be completed by December-2025)	37.75
6	<b>Expected Installed STPs Capacity after Dec-2025 (4) &amp; (5)</b>	<b>243.96</b>
7	<b>Gap in Treatment Capacity (1-6)</b>	<b>556.04</b>
8	<b>New STPs under Construction (Under AMRUT 2.0)</b> <i>(expected to be completed by December-2027)</i>	170.30
9	<b>Proposed STPs under SBM 2.0</b> <i>(expected to be completed by December-2027 after approval of Govt.)</i>	455.00
10	<b>Proposed STPs in GWMC</b> <i>(expected to be completed within 2 years after approval from Govt)</i>	204.00
10	<b>Sub-total of new STPs (8),(9) and (10)</b>	<b>829.30</b>

100

Sd/-  
Engineer-in-Chief(PH)

// Attested //

  
Executive Engineer(PH)  


3981

Details of Existing STP's in the UEs outside ORR Under PH&MED

Before Judgement Order i.e., on 29-09-2022

S.No.	City/Town	Location of STP	Existing Capacity of STP in MLD	Technology	Capacity utilized in MLD	Operational Status	Remarks
1	Karimnagar	Bommakal Road (Near Housing Board Colony)	38.00	MBBR	3	Operational	Inspection chambers, Sewerage connections are not taken up in UIDSSMT Scheme due to paucity of funds. 19500 Nos of Inspection chambers are proposed in Karimnagar Smart City Project (So that utilization can be improved).It is also proposed to complete the balance and all additional components under AMRUT 2.0.
2	Vikarabad	Chakali Gadda, Allampally	13.00	MBBR	7.5	Operational	STP is designed for prospective year demand.Present requirement is less than 2026 requirement. At present 9.0 MLD water is being supplied and the utilization is matching with 80% of the water supply.
3	Nizamabad	Dubba	31.50	MBBR	7.5	Operational	Network not fully laid due to paucity of funds.It is also proposed to complete the balance, Sewerage connections and all additional components under AMRUT 2.0.
		Yellammagutta	15.00	MBBR	3.5	Operational	
4	Miryalguda	Thallagadda	11.50	WSP	-	Non- Operational	Earlier,Motors and pumpsets were damaged and repaired now.Trail Run under progress.To utilise the 11.50 MLD capacity STP, sewerage connections are proposed under AMRUT 2.0 .
5	Siddipet	Chinthala Cheruvu	7.25	MBBR	7	Operational	
		Narsapur Cheruvu	11.00	SBR	10	Operational	
6 (a)	Gajwel	Rajareddy Pally	1.50	Phytorid	1.5	Operational	
		Pidichedu Road	3.50	Phytorid	3	Operational	
		Pandavula Chervu	0.50	Phytorid	0.5	Operational	
		<b>Sub Total</b>	<b>132.75</b>		<b>43.50</b>		
<b>STPs completed after Judgement Order i.e., on 29-09-2022</b>							
6(b)	Gajwel	Pragnapur (By-Pass Road)	1.25	Phytorid	0.75	Operational	
7	Suryapet	Pullareddy cheruvu	10.00	SBR	3.0	Operational	Network not fully laid due to paucity of funds.It is also proposed to complete the balance, Sewerage connections and all additional components under AMRUT 2.0.

101

3982

Details of Existing STP's in the MLs outside ORR Under PH&MED

Before Judgement Order i.e., on 29-09-2022

S.No.	City/Town	Location of STP	Existing Capacity of STP in MLD	Technology	Capacity utilized in MLD	Operational Status	Remarks
1	Karimnagar	Bommakal Road (Near Housing Board Colony)	38.00	MBBR	3	Operational	Inspection chambers, Sewerage connections are not taken up in UIDSSMT Scheme due to paucity of funds. 19500 Nos of Inspection chambers are proposed in Karimnagar Smart City Project (So that utilization can be improved).It is also proposed to complete the balance and all additional components under AMRUT 2.0.
2	Vikarabad	Chakali Gadda, Allampally	13.00	MBBR	7.5	Operational	STP is designed for prospective year demand.Present requirement is less than 2026 requirement. At present 9.0 MLD water is being supplied and the utilization is matching with 80% of the water supply.
3	Nizamabad	Dubba	31.50	MBBR	7.5	Operational	Network not fully laid due to paucity of funds.It is also proposed to complete the balance, Sewerage connections and all additional components under AMRUT 2.0.
		Yellammagutta	15.00	MBBR	3.5	Operational	
4	Miryalguda	Thallagadda	11.50	WSP	-	Non- Operational	Earlier,Motors and pumpsets were damaged and repaired now.Trail Run under progress.To utilise the 11.50 MLD capacity STP, sewerage connections are proposed under AMRUT 2.0 .
5	Siddipet	Chinthala Cheruvu	7.25	MBBR	7	Operational	
		Narsapur Cheruvu	11.00	SBR	10	Operational	
6 (a)	Gajwel	Rajareddy Pally	1.50	Phytorid	1.5	Operational	
		Pidichedu Road	3.50	Phytorid	3	Operational	
		Pandavula Chervu	0.50	Phytorid	0.5	Operational	
<b>Sub Total</b>			<b>132.75</b>		<b>43.50</b>		
<b>STPs completed after Judgement Order i.e., on 29-09-2022</b>							
6(b)	Gajwel	Pragnapur (By-Pass Road)	1.25	Phytorid	0.75	Operational	
7	Suryapet	Pullareddy cheruvu	10.00	SBR	3.0	Operational	Network not fully laid due to paucity of funds.It is also proposed to complete the balance, Sewerage connections and all additional components under AMRUT 2.0.

102

8	GWMC	Ursugutta	5.00	SBR	3983	Operational	
		Pragathinagar	15.00	SBR	12.5	Operational	
9	Devarakonda	Nainoni Kunta	1.50	SBT	1	Operational	
10	Nagar Kurnool	Bus Depot Backside	2.30	Phytorid	1	Operational	
11	Nalgonda	Sheshammagudem	17.16	WSP	9	Operational	STP has been commisioned recently.It is also proposed to complete the balance network, Sewerage connections and all additional components under AMRUT 2.0.
		<b>Sub Total</b>	<b>52.21</b>		<b>30.75</b>		
		<b>Total</b>	<b>184.96</b>		<b>74.25</b>		

Total No.of STPs completed: 17 Nos (in 11 ULBs)

Total installed capacity: 184.96 MLD

103

//Attested//

Sd/-  
for Engineer-in-Chief(PH)

*[Signature]*  
Executive Engineer(PH)

## Annexure - II

## Details of under Construction STPs in 4 ULBs outside ORR Under PH&amp;MED

S.No.	City & Funding	Location of STP	Capacity of STP in MLD	Technology	Physical Progress in %	Tentative date of Completion/Commissioning	Remarks
1	Miryalguda (UIDSSMT & TUFIDC Rs.85.52 Cr (Rs.45.51 Cr+Rs.33.01Cr.)+ Rs.7.00 (TUFIDC)	Ramnagar Bandam	5.45	WSP	Physically Completed. Commissioning under progress. Interconnection and gap closing works pending.	31-12-2025	Commissioning will be completed after replacement of Pump Sets and motors which are under progress (taken up under AMRUT 2.0).
2	Nagar Kurnool SDF+TUFIDC Rs.90.00 Cr (Rs.35.00Cr+30.00Cr+ 25.00 Cr)	Bus Depot Backside	3.20	Phytorid	100%	31-12-2025	STP has been completed and commissioned. Intermittent Pump house to be taken up & completed for sewage pumping to STP. Revised AS sanctioned on 18-01-2025. Pump House work under progress.
3	Suryapet TUFIDC Rs.118.00Cr. (Rs.81.41 Cr. +Rs.36.59 Cr.)	Nalla cheruvu	10.00	SBR	100%	31-12-2025	STP completed and trial run under Progress.Sewer network not laid fully. Balance Sewer network proposed up under AMRUT 2.0
4	Sircilla Rs.61.25 Cr MB (Urban)- Subject to reimbursement from RWS&S Dept.	Shanthinagar behind 2BHK Colony	19.1	SBR	95%	31-12-2025	Progress of work slowed due to delay in payments and paucity of funds.
<b>Total</b>			<b>37.75</b>				
<b>Total No. of STPs: 4 Nos (in 4 ULBs)</b>							
<b>Total capacity: 37.75 MLD</b>							

// Attested //

Sd/-  
for Engineer-in-Chief(PH)
  
Executive Engineer(PH)

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3985

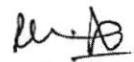
Details of STP's taken up in the ULBs under AMRUT 2.0 under PH&MED

Sl.No	ULB	Project Cost (including O&M in Cr)	No.of STPs proposed in AMRUT 2.0	Sewage treatment capacity (MLD)	Details of Package in which STP was included and total capacity in package	Tentative date of Completion/ Commissioning	Remarks
<b>Package-I</b>							
1	Adilabad	225.46	4	31.50	Package-I (Total Capacity:65.00 MLD) Project Cost : Rs.560.85 Cr	31-12-2027	Package-I: LOA issued on 07-03-2024, agreement concluded. Work grounded.
2	Karimnagar	79.57	-	-		-	
3	Ramagundam	255.82	5	33.50		31-12-2027	
<b>Package-II</b>							
4	Miryalaguda	173.07	1	6.00	Package-II (Total Capacity:63.30 MLD) Project Cost : Rs.955.55 Cr	31-12-2027	Package-II: LOA issued on 07-03-2024 & agreement concluded. Work grounded.
5	Nalgonda	216.19	1	3.80		31-12-2027	
6	Suryapet	316.77	-	-		-	
7	Khammam	249.52	2	53.50		31-12-2027	
<b>Package-III</b>							
8	Nizamabad	162.81	-	-	Package-III (Total Capacity:42.00 MLD) Project Cost : Rs.439.61 Cr	-	Package-III: LOA issued on 01-07-2024 & agreement concluded. Work grounded.
9	Mahabubnagar	276.8	3	42.00		31-12-2027	
<b>Total for 9 ULBs</b>		<b>1956.01</b>	<b>16</b>	<b>170.30</b>			
<b>Total No.of STPs proposed under AMRUT 2.0: 16 Nos (in 9 ULBs)</b>							
<b>Total capacity proposed under AMRUT 2.0: 170.30 MLD</b>							

105

//Attested//

Sd/-  
for Engineer-in-Chief(PH)

  
Executive Engineer(PH)  
*T. Srinivas*

3986

## Details of STPs proposed in 101 ULBs under SBM 2.0 Under PH&amp;MED

Sl No	Name of the ULB	Name of the District	No of STPs	STP 1	STP 2	STP 3	STP 4	STP 5	Total Capacity of STPs in MLD	Remarks	
1	Kothagudem	Bhadradi Kothagudem	1	9.0					9.0	<p>• Earlier total 72 No. of STPs of capacity 315.02 MLD in 30 ULB's was proposed to be taken up by the PH&amp;ME Department for a tentative amount of Rs.2828.24 Crores and the same was submitted to the Govt. for according Administrative Sanction vide T/o Lr Dt:13-04-2020 &amp; 03-10-2020.</p> <p>• Further, as per instructions of Govt. Vide Memo Dt:25.05.2021 of MA &amp; UD (TP&amp;E.2), it was proposed to take up the above under Hybrid Annuity Model.</p> <p>• Govt. vide G.O.RL.No.478, Dt:15-07-2022 accorded administrative sanction for appointment of consultant M/s. Green Design and Engineering Services Pvt., Ltd for preparation of DPRs. (including updating existing DPRs)</p> <p>• Further, it was proposed to take up UGD Scheme in Ramagundam Municipal Corporation (one of the ULB under NGT 30 ULBs under polluted River Stretches) under AMRUT 2.0.</p> <p>• It is to submit that Govt. of India has sanctioned SBM 2.0 for Telangana State which includes construction of STPs and I&amp;D Structures in ULBs. It is proposed to take up STPs in 103 ULBs (other than GHMC, 26 ORR ULBS, 11 AMRUT Towns, Siricilla but including 29 NGT ULBs) under SBM 2.0 in Hybrid Annuity Model.</p> <p>• The funding for STPs under SBM 2.0 is restricted to 2025 population only (that too @70%), whereas as per CPHEEO Manual, STPs are to be designed for 15 years (Prospective) and 30 years (ultimate). Accordingly, STPs capacities are calculated as per Prospective population Demand for 2038 and Ultimate population Demand for 2053.</p> <p>• Hence, the sanctioned amount under SBM 2.0 is not sufficient to meet the construction of STPs as per CPHEEO Manual Design.</p> <p>• Hence, it is proposed to float tenders on Hybrid Annuity Model by utilising the SBM provision as Viability Gap Funding.</p> <p>Addressed to Govt. for according approval to call tenders with open technology on RFP mode pending administrative sanction for taking up construction of 344 Nos of STPs in 103 ULBs for capacity of 789.20 MLD under SBM 2.0.</p> <p>Further, the Govt. vide Memo No. 6361/Engg.2/2023 of MA&amp;UD (Engg.) Dept., Dt. 02-02-2024 has directed to submit revised proposals revising the capacities duly utilizing the GoI share under SBM 2.0 in Phase I as upfront payment, keeping in view the financial implication.</p> <p>Accordingly, this office vide letter Dt:07-02-2024 has submitted revised proposals and requested Govt. to accord Administrative sanction for an amount Rs. 3769.34 crores (including O&amp;M and Annuity Payments and GST on Interest Component of Annuity )</p> <p>Govt. vide G.O.Rt.No.388, Dt:21-08-2024 accorded administrative sanction for an amount of Rs.3769.34 Crores (including O&amp;M and Annuity payments and GST on Interest component of Annuity payments) for "sewerage projects in 101 ULBs in the state of Telangana under SBM 2.0". Tender invited 3 times and no bidders participated in three calls . Further, permission also awaited from GoI for upfront payment duly utilizing central share.</p> <p>Further, this office vide letter dt:25-07-2025 requested the Govt. to accord Revised Administrative sanction for amount of Rs. 3705.75 crores (including Land Acquisition, O&amp;M for 5 Years, Annuity Payments, GST etc) with permission to invite tenders in 3 packages instead of single package under LS contract system with Revised Hybrid Annuity Model and with latest SoR 2025-26 rates due to non - participation of the bidders in the tenders invited for 3 calls. Expected to be completed by December -2027 after approval from Govt.</p>	
2	Manuguru		1	4.0							4.0
3	palvancha		1	10.0							10.0
4	Yellandu		1	4.00							4.0
5	Madhira	Khammam	1	4.00					4.0		
6	Sattupalli		2	3.00		1.00			4.0		
7	Wyra		1	4.00					4.0		
8	Mahabubabad	Mahabubabad	1	8.00					8.0		
9	Dornakal		1	1.70					1.7		
10	Maripeda		1	2.50					2.5		
11	Thorrur		1	2.30					2.3		
12	Alampur	Jogulaba Gadwal	1	1.70					1.7		
13	Gadwal		1		8.00				8.0		
14	Iecja		1		3.30				3.3		
15	Waddepalle		1			2.00			2.0		
16	Bhoothpur	Mahabubnagar	2	0.80	0.90				1.7		
17	Jadcherla		1	7.30					7.3		
18	Atchampet	Nagarkurnool	1	4.00					4.0		
19	Kalwakurthy		1		4.00				4.0		
20	Kollapur		1			3.00			3.0		
21	Kosgi	Narayanpet	1	3.30					3.3		
22	Makthal		1		3.60				3.6		
23	Narayanapet		1		5.00				5.0		
24	Amarchinta	Wanaparthy	1	2.00					2.0		
25	Atmakur		1	2.90					2.9		
26	Kothakota		1	3.20					3.2		
27	Pebbair		1				3.00		3.0		
28	Wanaparthy		1	8.00					8.0		
29	Banswada	Kamareddy	1	3.50					3.5		
30	Kamareddy		1		12.00				12.0		
31	Yellareddy		2	1.30		1.00			2.3		

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Sl No	Name of the ULB	Name of the District	No of STPs	STP 1	STP 2	STP 3	STP 4	STP 5	Total Capacity of STPs in MLD	Remarks	
32	Armoor	Nizamabad	2	5.30				2.20	7.5	<p>*Earlier total 72 No. of STP's of capacity 315.02 MLD in 30 ULB's was proposed to be taken up by the PH&amp;ME Department for a tentative amount of Rs.2828.24 Crores and the same was submitted to the Govt. for according Administrative Sanction vide T/o Lr Dt:13-04-2020 &amp; 03-10-2020.</p> <p>* Further, as per instructions of Govt. Vide Memo Dt:25.05.2021 of MA &amp; UD (TP&amp;E.2), it was proposed to take up the above under Hybrid Annuity Model.</p> <p>*Govt. vide G.O.Rt.No.478, Dt:15-07-2022 accorded administrative sanction for appointment of consultant M/s. Green Design and Engineering Services Pvt., Ltd for preparation of DPRs. (including updating existing DPRs)</p> <p>* Further, it was proposed to take up UGD Scheme in Ramagundam Municipal Corporation (one of the ULB under NGT 30 ULBs under polluted River Stretches) under AMRUT 2.0.</p> <p>* It is to submit that Govt. of India has sanctioned SBM 2.0 for Telangana State which includes construction of STPs and I&amp;D Structures in ULEs. It is proposed to take up STPs in 103 ULBs (other than GHMC, 26 ORR ULBS, 11 AMRUT Towns, Siricilla but including 29 NGT ULBs) under SBM 2.0 in Hybrid Annuity Model.</p> <p>* The funding for STPs under SBM 2.0 is restricted to 2025 population only (that too @70%), whereas as per CPHEEO Manual, STPs are to be designed for 15 years (Prospective) and 30 years (ultimate). Accordingly, STPs capacities are calculated as per Prospective population Demand for 2038 and Ultimate population Demand for 2053.</p> <p>* Hence, the sanctioned amount under SBM 2.0 is not sufficient to meet the construction of STPs as per CPHEEO Manual Design.</p> <p>* Hence, it is proposed to float tenders on Hybrid Annuity Model by utilising the SBM provision as Viability Gap Funding.</p> <p>Addressed to Govt. for according approval to call tenders with open technology on RFP mode pending administrative sanction for taking up construction of 344 Nos of STPs in 103 ULBs for capacity of 789.20 MLD under SBM 2.0.</p> <p>Further, the Govt. vide Memo No. 6361/Engg.2/2023 of MA&amp;UD (Engg.) Dept., Dt. 02-02-2024 has directed to submit revised proposals revising the capacities duly utilizing the GoI share under SBM 2.0 in Phase I as upfront payment, keeping in view the financial implication.</p> <p>Accordingly, this office vide letter Dt:07-02-2024 has submitted revised proposals and requested Govt. to accord Administrative sanction for an amount Rs. 3769.34 crores (including O&amp;M and Annuity Payments and GST on Interest Component of Annuity ) Govt. vide G.O.Rt.No.388, Dt:21-08-2024 accorded administrative sanction for an amount of Rs.3769.34 Crores (including O&amp;M and Annuity payments and GST on Interest component of Annuity payments) for "sewerage projects in 101 ULBS in the state of Telangana under SBM 2.0".Tender invited 3 times and no bidders participated in three calls . Further, permission also awaited from GoI for upfront payment duly utilizing central share.</p> <p>Further, this office vide letter dt:25-07-2025 requested the Govt. to accord Revised Administrative sanction for amount of Rs. 3705.75 crores (including Land Acquisition, O&amp;M for 5 Years, Annuity Payments, GST etc) with permission to invite tenders in 3 packages instead of single package under LS contract system with Revised Hybrid Annuity Model and with latest SoR 2025-26 rates due to non - participation of the bidders in the tenders invited for 3 calls. Expected to be completed by December -2027 after approval from Govt.</p>	
33	Bheemgal		1	1.90							1.9
34	Bodhan		1	10.00							10.0
35	Jagtial	Jagtial	2		2.00			10.00	12.0		
36	Korutla		1		8.60				8.6		
37	Metpally		1			6.10			6.1		
38	Dharmapuri		1		2.00				2.0		
39	Raikal		2	1.20	1.00				2.2		
40	Huzurabad	karimnagar	2		2.50	3.50			6.0		
41	Jammikunta		1		5.00				5.0		
42	Kothapalli		1		1.40				1.4		
43	Choppadandi	Pedapalli	1	2.40					2.4		
44	Peddapalli		2		4.90		0.80		5.7		
45	Sultanabad		1	3.00					3.0		
46	Manthani		1	3.00					3.0		
47	Vemulawada	Rajanna Sircilla	1	5.50					5.5		
48	Sircilla		0	0.00					0.0		
49	Parkal	Hanamkonda	1		4.00				4.0		
50	Bhupalpally	Jayashankar Bhupalpally	1			7.00			7.0		
51	Jangoan	Jangoan	1		6.00				6.0		
52	Wardhannapet	Warangal	2		1.00		0.60		1.6		
53	Narsampet		1	4.20					4.2		
54	Bhainsa	Nirmal	1			6.00			6.0		
55	Nirmal		2	10.00		1.50			11.5		
56	Khanapur		1	2.30					2.3		
57	Bellampally	Mancherial	1		6.50				6.5		
58	Mandamari		1			6.00			6.0		
59	Manchiriyal		2	8.00			2.00		10.0		
60	Kethanapally		1		4.00				4.0		
61	Luxettipet		1		3.00				3.0		
62	Chennur	Komaram Bheem Asifabad	1			3.00			3.0		
63	Naspur		1	8.50					8.5		
64	Kagaznagar		1				6.70		6.7		

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Sl No	Name of the ULB	Name of the District	No of STPs	STP 1	STP 2	STP 3	STP 4	STP 5	Total Capacity of STPs in MLD	Remarks
65	Medak	Medak	1		6.00				6.0	<ul style="list-style-type: none"> <li>• Earlier total 72 No. of STP's of capacity 315.02 MLD in 30 ULB's was proposed to be taken up by the PH&amp;ME Department for a tentative amount of Rs.2828.24 Crores and the same was submitted to the Govt. for according Administrative Sanction vide T/o Lr Dt:13-04-2020 &amp; 03-10-2020.</li> <li>• Further, as per instructions of Govt. Vide Memo Dt:25.05.2021 of MA &amp; UD (TP&amp;E.2), it was proposed to take up the above under Hybrid Annuity Model.</li> <li>• Govt. vide G.O.Rt.No.478, Dt:15-07-2022 accorded administrative sanction for appointment of consultant M/s. Green Design and Engineering Services Pvt., Ltd for preparation of DPRs. (including updating existing DPRs)</li> <li>• Further, it was proposed to take up UGD Scheme in Ramagundam Municipal Corporation (one of the ULB under NGT 30 ULBs under polluted River Stretches) under AMRUT 2.0.</li> <li>• It is to submit that Govt. of India has sanctioned SBM 2.0 for Telangana State which includes construction of STPs and I&amp;D Structures in ULBs. It is proposed to take up STPs in 103 ULBs (other than GHMC, 26 ORR ULBS, 11 AMRUT Towns, Siricilla but including 29 NGT ULBs) under SBM 2.0 in Hybrid Annuity Model.</li> <li>• The funding for STPs under SBM 2.0 is restricted to 2025 population only (that too @70%), whereas as per CPHEEO Manual, STPs are to be designed for 15 years (Prospective) and 30 years (ultimate). Accordingly, STPs capacities are calculated as per Prospective population Demand for 2038 and Ultimate population Demand for 2053.</li> <li>• Hence, the sanctioned amount under SBM 2.0 is not sufficient to meet the construction of STPs as per CPHEEO Manual Design.</li> <li>• Hence, it is proposed to float tenders on Hybrid Annuity Model by utilising the SBM provision as Viability Gap Funding.</li> </ul>
66	Narsapur		1			2.10			2.1	
67	Ramayampet		1	2.00					2.0	
68	Thoopran		1	3.00					3.0	
69	Andol-Jogipet	Sangareddy	1				3.00		3.0	
70	Narayankhed		1	2.50					2.5	
71	Sadasivapet		2		3.70	1.40			5.1	
72	Sangareddy		1		10.40				10.4	
73	Zaheerabad		1	10.10					10.1	
74	Cherial	Siddipet	1		2.30				2.3	
75	Dubbaka		1				3.50		3.5	
76	Husnabad		1		2.70				2.7	
77	Chandur	Nalgonda	1	1.70					1.7	
78	Chityal		1		1.90				1.9	
79	Devarakonda		1		2.00				2.0	
80	Haliya		1	2.00					2.0	
81	Nakrekal		1	3.50					3.5	
82	Nandikonda		1	2.00					2.0	
83	Huzurnagar	Suryapet	1				4.50		4.5	
84	Kodada		1		8.50				8.5	
85	Neredcherla		1		1.80				1.8	
86	Tirumalagiri		1		2.10				2.1	
87	Alair	Yadadri Bhuvanagiri	1	2.30					2.3	
88	Bhongir		2	2.20		4.60			6.8	
89	Choutuppal		1	4.20					4.2	
90	Mothkur		1	2.30					2.3	
91	Pochampally		2		1.20			1.00	2.2	
92	Yadagirigutta		1	2.50					2.5	
93	Amangal	Rangareddy	1	3.00					3.0	
94	Ibrahimpatnam		1	4.50					4.5	
95	Kothur		1		2.00				2.0	
96	Shadnagar		2	2.70	4.30				7.0	

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Sl No	Name of the ULB	Name of the District	No of STPs	STP 1	STP 2	STP 3	STP 4	STP 5	Total Capacity of STPs in MLD	Remarks
97	Shankarpally		1	3.60					3.6	
98	Kodangal	Vikarabad	1	2.40					2.4	
99	Parigi		1		2.10				2.1	
100	Tandur		1		8.00				8.0	
101	Medchal	Medchal Mlakajgiri	1		9.50				9.5	
<b>Total</b>			<b>115</b>						<b>455.0</b>	

Total No. of STPs proposed under SBM 2.0: 115 Nos (in 101 ULBs with tertiary treatment proposed for STP in Siricilla)

Total capacity proposed under SBM 2.0: 455.00 MLD

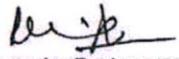
Details of STPs proposed in GWMC

Sl No	Name of the ULB	Name of the District	No of STPs	Total Capacity of STPs in MLD	Remarks
1	GWMC	Hanamkonda	21	204.0	Govt. vide G.O. Rt. No. 573, MA&UD (ENGG.2) Dept., Dt: 17-11-2024 accorded Administrative sanction "In-Principal approval" for Rs 4170.00 Crore for taking up UGD scheme in GWMC. Further, this office vide Lr.No. 4170/T1/GWMC/ UGD/2025-26, Dt:01-09-2025 requested Govt. to accord Administrative sanction for the work "Comprehensive Underground Drainage Scheme in GWMC, Warangal - Phase-I" for an amount of Rs. 5257.20 Crore from Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312" duly allocating necessary funds to take up UGD scheme in GWMC on priority basis with concurrence of the finance department based on the proposal of the Commissioner, GWMC. In which, 21 No's of STPs of combined capacity 204.00 MLD was proposed. Govt. Permission awaited. Expected to be completed within 2 years after approval from Govt.

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//Attested//

Sd/-  
for Engineer-in-Chief(PH)

  
Executive Engineer(PH)

# 3990

## HON'BLE NGT, PRINCIPAL BENCH, NEW DELHI - O.A. No. 606 of 2018 (TELANGANA STATE)

### Statement showing calculation of Environmental Compensation (EC)

### LIQUID / SEWAGE WASTE

(Rs.in Crores)

Sl. No.	Description	Total EC levied by NGT		Total Capacities created from September 2022 to March-2025			Capacities completed from April to October- 2025			Total capacities added from September 2022 to October-2025			Capacities to be added from November 2025 to December - 2025			Gap in Capacities to be completed from January - 2026 onwards			Remarks
		Qty (MLD/ MT)	Rs. in crores	Qty (MLD/ MT)	%	Amt	Qty (MLD/ MT)	%	Amt	Qty (MLD/ MT)	%	Amt	Qty. (MLD/ MT)	%	Amt	Quantity (MLD/ MT)	%	EC - Rs. in Crores	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)
1	Gap in treatment of Liquid Waste/Sewage i.e. 1,824 MLD. EC calculated @ Rs.2.00 Cr per MLD for untreated liquid waste.	1,824	3,648.00																
	(i) Within the ULBs outside ORR of Telangana State, Gap is: 646 MLD, excluding (i) above																		
	(a) Public Health Department	646	1292	35.05	5.43%	70.10	17.16	2.66%	34.32	52.21	8.09%	104.42	37.75	5.84%	75.50	556.04 (**)	100%	-	AMRUT 2.0, SBM 2.0
	Total (B)	646	1292	35.05	5.43%	70.10	17.16	2.66%	34.32	52.21	8.09%	104.42	37.75	5.84%	75.50	556.04 (**)	100%	-	
	Total: (C)= (A) + (B)																		

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**Note:**

Sewage Waste: 7 STPs of 52.21 MLD is completed (Annexure-I) and 4 STPs of 37.75 MLD are likely to be completed by December-2025 (Annexure- II). (\*\*\*) 16 No's of STPs of combined capacity of 170.30 MLD (Annexure- III) sanctioned under AMRUT 2.0. Agreements completed and will be completed by December -2027. 115 No's of STPs in 101 ULBs of combined capacity of 455.00 MLD (Annexure- IV) sanctioned under SBM 2.0. Tender invited three times and no bidders participated in three calls. Requested the Govt. to accord Revised Administrative sanction for amount of Rs. 3705.75 crores. Govt. Permission awaited. Expected to be completed by December -2027 after approval from Govt. 21 No's of STPs of combined capacity 204.00 MLD was proposed in GWMC and Revised AS awaited from Govt. Proposed quantities increased due to consideration of horizon years under AMRUT 2.0

# 3991

GOVERNMENT OF TELANGANA  
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT

Letter No.: T1/SBM 2.0/STPs & I&Ds/2023-24

Dt.:25.07.2025.

From  
Sri. S. Bhaskar Reddy,  
M.Tech, MBA.  
Engineer-in-Chief (FAC),  
Public Health,  
A.C. Guards, Hyderabad.

To  
The Secretary to Government,  
MA Department  
Govt. of Telangana,  
Hyderabad.

Madam,

Sub: MA&UD Dept. - PHMED - Sewerage Projects in 101 ULBs in the state of  
Telangana under SBM 2.0 - Revised Proposals - Revised Administrative  
Sanction - Requested - Regarding.

Ref:

1. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2022-23, Dt: 15-04-2023 addressed to the Government.
2. Govt. Memo No. 6361/Engg.2/2023 of MA&UD (Engg.) Dept., Dt. 02-02-2024.
3. Minutes of the Meeting with SE (PH) West Circle, SE (PH), TUFIDC , Unit II, Nalgonda, SE (PH), Warangal Circle and consultants held in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 25-01-2024.
4. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2023-24, Dt: 07-02-2024 addressed to the Government.
5. G.O.Rt. No. 388 of MA&UD (ENGG.) Dept., Dt. 21-08-2024.
6. DMA Lr. Roc. No. E-2128-2021-H1, Dt. 19-09-2024 addressed to Joint Secretary & Mission Director, SBM-U, MoHUA, GOI.
7. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2023-24, Dt: 04-12-2024 addressed to the Government.
8. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 04-12-2024 for 1<sup>st</sup> call.
9. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 09-01-2025.
10. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/2<sup>nd</sup> call, Dt. 16-01-2025.
11. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 03-02-2025.
12. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/3<sup>rd</sup> call, Dt. 02-04-2025.
13. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 28-04-2025.
14. Minutes of the Meeting with SE (PH) West Circle, SE (PH), TUFIDC , Unit II, Nalgonda, SE (PH), Warangal Circle and consultants held in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 18-07-2025.

\*\*\* \*\*

It is submitted that previously this office in reference 1<sup>st</sup> cited has submitted the proposals of SBM 2.0 to the Government for construction of 344 no. of STPs (total capacity of 789.20 MLD, considering 2038 as prospective year) along with I&D Structures with 10 years O&M with a tentative financial implication of about Rs. 5503.107 crores, along with a request to accord permission to invite tenders with open technology on RFP mode in Hybrid Annuity Model without mentioning Internal Bench Mark, pending Administrative Sanction. It was also indicated therein that Administrative Sanction would be sought along with tender approval after finalization of the tenders. (Copy of the original proposal is enclosed).

However, approval for the proposal was awaited from the Government level and subsequently General Elections to Telangana State Legislative Assembly were held and the Model Code of Conduct was in force, during that period.

After formation of new Government in December 2023, during the meeting of the Engineer in Chief (PH) with the Principal Secretary to Government, MA&UD Dept. on Dt. 11-01-2024, the proposals of SBM 2.0 were placed before the Government and it was instructed to take up the proposals in two phases, duly utilizing the GoI share under SBM 2.0 in Phase I as upfront payment, keeping in view the financial implication, and in single package in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode.

Accordingly, the Government vide Memo reference 2<sup>nd</sup> cited has directed the Engineer in Chief (PH) to submit the proposals revising the capacities as per the discussions held in this regard by the Principal Secretary to Government, MA&UD Department with the Engineer in Chief (PH) for taking further necessary action.

However, in the meanwhile, in anticipation of the Government memo, based on the instructions received from the Government, a meeting was convened with the SE (PH), West Circle, Hyderabad, SE (PH), TUFIDC, Unit II, Nalgonda, SE (PH), Warangal Circle, Warangal and consultants M/s NCPE Infrastructure India Private Limited and M/s SK Associates, Hyderabad in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 25-01-2024, detailed discussions were held on proposals to be submitted under SBM 2.0 and way forward for tender process and selection of agencies in light of the instructions received from the Government and the minutes were recorded.

After detailed deliberations, copy of the minutes of the meeting Dt. 25-01-2024 were submitted to the Government and it was proposed to consider proposals under 2 phases as below.

- ❖ Proposals under Phase - I: To consider STPs of only certain catchments of the ULB for the prospective year 2038 satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population).

Where there is marginal difference in capacity of STP of the catchment corresponding to the prospective year 2038 when compared to the intended capacity in Phase I (corresponding to 70% of current (2025) population of the town), those STP capacities are further reduced to meet the criteria of SBM 2.0 guidelines with a contemplation to take up capacity augmentation of these STPs as and when required on case to case basis.

- ❖ Proposals under Phase - II: Capacity augmentation (on modular basis) of the catchments under consideration in Phase I along with the new catchments deferred in Phase I can be considered in Phase II proposals.

Accordingly, the original proposals (considering all catchment for prospective year 2038) are revised considering STPs of only certain catchments in the town satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population) which are proposed to be taken up under Phase I.

Considering the rates of STPs from GWSSB for the year 2022-23 and estimates were prepared with SOR 2022-23, the total cost was arrived for an amount of Rs. 3769.34 Crores under HAM (35-65) including Annuity Payments and GST on Interest Component of Annuity Payments with details as below.

- Capital Cost : Rs. 1323.10 crores (including Taxes and Provisions)
- O&M Cost : Rs. 1608.50 crores
- Total Project Cost : Rs. 2931.60 crores
- Total Project Cost (HAM) : Rs. 3769.34 crores (including Annuity Payments and including GST on Interest Component of Annuity Payments)

Accordingly, in the reference 4<sup>th</sup> cited, the Government was requested to accord administrative sanction for an amount of Rs. 3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments, excluding Land Acquisition costs) along with permission to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012.

The Government vide reference 5<sup>th</sup> cited has accorded administrative sanction for an amount of Rs. 3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0" and also permission was accorded to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% Upfront and 65% deferred), duly cancelling earlier G.O.Rt. No. 343, MA&UD (UBS) Dept., Dt. 29-05-2023, pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012.

Further, the Government has directed the DMA, Telangana to address the GoI for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments.

Accordingly, the DMA, Telangana vide reference 6<sup>th</sup> cited has requested the Joint Secretary and Mission Director, SBM-U, MoHUA, GOI to accord permission to utilize the central share of Rs. 463.10 Crs as upfront payment towards construction of STPs under HAM and State Government shall further allocate budget for meeting annuity and O&M payments during 10 years O&M period, for which permission is not yet received from Government of India.

Further, in the reference 7<sup>th</sup> cited, the bid document for the subject cited work was submitted to Government with a request to accord approval and was also requested to ratify the action taken by the SE (PH), West Circle, Hyderabad in inviting tenders subject to approval from Government.

The tenders were invited for 3 calls by the SE (PH), West Circle, Hyderabad vide NITs reference 8<sup>th</sup>, 10<sup>th</sup> and 12<sup>th</sup> cited, but no bidders participated for the 3 calls and the same was communicated vide reference 9<sup>th</sup>, 11<sup>th</sup> and 13<sup>th</sup> cited.

In this connection, as no bidders participated in the tenders invited for 3 calls, a joint meeting was convened with SE (PH), West Circle, SE (PH), TUFIDC, Unit II, Nalgonda, SE (PH), Warangal Circle, Warangal, SE (PH), TUFIDC, Unit I, Warangal and Deputy Chief Engineer (PH) in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 18-07-2025 for a way forward on the matter and to explore different options to get participation in the tenders. Detailed deliberations were held and it was decided in the meeting to recast the estimates with SSR 2025-26 of Telangana State and to invite the tenders in 3-packages instead of single package as per the procedure adopted in the tenders invited for AMRUT 2.0 works, under Hybrid Annuity Model (HAM) (with an average of 53% upfront payment for Package I and II and an average of 51% upfront payment for Package III during construction period utilizing total GOI share approved under SBM 2.0 and matching share from State Government) with 5-years period for annuity and O&M instead of 10-years. The details of the deliberations and the decisions arrived are as follows.

**I. Probable reasons for non participation of bidders in the tenders for 3 calls :**

a) Rates considered for STPs :

- Earlier, the rates for STPs of SBM 2.0 were adopted from Gujarat Water Supply and Sewerage Board (GWSSB) rates of 2022-23 as the bidders have participated in the tenders of works under AMRUT 2.0, wherein the same rates of STPs (GWSSB 2022-23) were also adopted. However, no bidders participated despite inviting tenders for works under SBM 2.0 for 3 calls.

- Most probable reason may be GWSSB rates of 2022-23 for STPs are low and also the value of STPs component in AMRUT 2.0 works is minimal as they involve various water supply and sewerage components apart from STPs, whereas the SBM 2.0 proposals involve primarily construction of STPs and I&D structures, where the value of STP component in overall project cost is substantially high when compared to AMRUT 2.0 projects.

b) Invitation of tenders under HAM in single package:

Earlier, tenders were invited in single package, in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode. However, no bidders participated in tenders invited for 3 calls. This may be due to following reason(s)

- Eligible bidders who have experience in executing projects under HAM would be less in number and they would not have shown interest to participate in Hybrid Annuity Mode of contract due to large physical and financial requirement for single package for 101 projects in 101 ULBs.
- Works are scattered in 101 ULBs across the state lead and the bidders might have felt difficulty for arranging work force and machinery simultaneously for all the projects.
- Bidders may not be interested to participate in Hybrid Annuity Mode of contract with only 35% upfront payment.

c) Preparation of Estimates with SOR 2022-23:

Earlier, the estimates of SBM 2.0 were prepared with the rates adopted for AMRUT 2.0 projects with SSR 2022-23 and the cement & steel rates of April 2023 and STP rates from GWSSB SOR for the year 2022-23, as the original proposal was submitted to Govt. on Dt.15-04-2023 with the same rates. However, no bidders participated in tenders invited for 3 calls.

- The probable reason may be due to increase in rates of labour, materials and machinery over the past 2-3 years since 2022-23.

d) Long duration of 10 years period for Annuity Payments and Operation and Maintenance:

Earlier, tenders were invited under HAM with 10 annuities to be paid along with 10 years of O&M which is to be executed by the same agency duly entering separate agreement with the concerned Municipal Commissioner. However, no bidders participated in tenders invited for 3 calls.

- The probable reason may be deferred payment over long duration of 10 years and also maintaining the projects for 10 years long period by entering separate agreement with Municipal Commissioners.

II) Permission from GoI to utilize total GoI share approved under SBM 2.0 as upfront payment during construction period and state share to be paid in annuities :

Earlier, tenders were invited under HAM with 35% upfront payment i.e., Rs. 463.10 Crores to be utilized from GoI share under SBM 2.0 and State Government share to be paid in 10 annuities along with O&M payments. Accordingly, the CDMA, Telangana being the State Mission Director for SBM 2.0 vide Lr. Roc. No. E-2128-2021-H1, Dt. 19-09-2024 addressed to Joint Secretary & Mission Director, SBM-U, MoHUA, GOI requesting to accord permission to utilize GoI share as upfront payment during construction period, but the permission is not yet accorded by the Government of India till date.

- Hence, matching State share may also be utilized along with total GoI share as upfront payment during the Construction period and balance deferred payment can be met from State Government to be paid in annuities.

III) Land Acquisition:

Earlier, Land Acquisition costs were not included in the project costing as it was difficult to assess the costing at that juncture and the same was informed to the Government that separate proposals towards LA would be submitted to the Government for separate Sanction.

- Majority of the STP sites are private lands.
- Hence, it is decided to acquire land required for the ultimate sewage load for the year 2053 for all the catchments under consideration for Phase I, for which financial implication due to land acquisition is assessed and is worked out to Rs. 652.66 Crores and the same is to be borne by the State Government immediately for commencing of the projects under SBM 2.0.
- Accordingly, Land Acquisition costs shall be submitted to the Government along with the project cost for necessary administrative sanction.

Keeping in view of the above, the following decisions are made in the meeting:

- To recast the estimates with new SSR 2025-26 of Telangana State, with the rates of STPs incorporated in SSR 2025-26 by the BoCEs.
- To adopt annuity period as 5-years instead of 10-years.
- To adopt O&M period as 5-years instead of 10-years.
- To invite tenders under LS mode of contract system with HAM as adopted earlier but with an upfront payment (average of 53% for Package I and II and average of 51% for Package III) to the concessionaire (Total GoI share approved under SBM 2.0 and matching share from State Government) and balance share to be deferred and paid in 5 annuities by the State Government along with O&M payments.

However, Hybrid Annuity Calculations are to be worked out ULB wise based on the upfront payments mentioned against each ULB in Annexure II while operating agreement and payment shall be regulated accordingly.

- To invite the tenders in 3 packages instead of single package as per the procedure adopted in the tenders invited for AMRUT 2.0 works
- Land Acquisition costs shall be submitted to the Government along with the project cost for necessary administrative sanction.

The revised project costing with SOR 2025-26 under HAM is as below:

The estimated capital project cost for 115 STPs having 455.00 MLD capacity (including STP, I&D structure, conveying main, Intake well cum pump house and pumping machinery, Online Continuous Effluent Monitoring System (OCEMS) and provisions towards GST and other contingencies) in 101 ULBs is Rs. 1776.40 Crores which includes cost of tertiary treatment for STP in Sircilla.

The estimated Operation and Maintenance cost of 101 ULBs for 5 years is Rs. 803.00 Crores (considering 5% non compounding increase on each year's O&M cost) based on CPHEEO Guidelines, Consortium of IITs report of Ganga River Basin Environment Management Plan and common SSR 2025-26 of Government of Telangana.

- No. of ULBs : 101
- No. of STPs/ Capacity : 115 STPs with capacity of 455.00 MLD  
(Enclosed as Annexure I for 3 packages separately)
- Capital Cost : Rs. 1776.40 crores (including Taxes and Provisions)
- O&M Cost (5 Years) : Rs. 803.00 crores
- Land Acquisition cost : Rs. 652.66 crores
- Total Project Cost : Rs. 3232.06 crores (incl. O&M for 5 Years and LA)  
(Enclosed as Annexure II for 3 packages separately)
- Total Project Cost (HAM) : Rs. 3705.75 crores (including Annuity Payments and including GST on Interest Component of Annuity Payments, O&M for 5 years and Land Acquisition)  
(Enclosed as Annexure III for 3 packages separately)

#### Proposed Hybrid Annuity Model (HAM) Conditions

- Upfront : Average of 53% for Package I and II and average of 51% for Package III

However, Hybrid Annuity Calculations are to be worked out ULB wise based on the upfront payments mentioned against each ULB in Annexure II while operating agreement and payment shall be regulated accordingly.

(Upfront payment proposed to be met from total GOI share approved under SBM 2.0 and matching share from State Govt. in various installments as per milestones fixed in bid document during construction period)

- Concessionaire share : Balance % of Capital Project Cost for each package
- Period of completion : 24 Months
- Defect Liability Period : 60 Months
- O&M Period : 5 years (after construction period of 2 years)
- Payback period : 5 years after achieving COD
- First Annuity payment : Six (6) months after achieving COD (Commercial Operation Date)
- Payment Installment : Annually
- Interest Rate : +10.30% (SBI Base Rate as on 15-06-2025)  
(During Construction and for annuity payments)
- Source of funding  
Upfront : Total GoI Share approved under SBM 2.0 & matching share from State Government
- Annuity Payments : GoTS (5 Annual Installments)
- Operation & Maintenance : GoTS/ ULB (Finance Commission Grants or any other funds)
- Land Acquisition : GoTS

Based on the recommendations of the Committee as per the minutes of the meeting conducted in the matter, the Government is requested to kindly accord

- (a) Revised Administrative sanction for total amount of Rs. 3705.75 crores (including Land Acquisition, O&M for 5 Years, Annuity Payments and GST on Interest Component of Annuity Payments) for package wise costs tabled below, in supersession of the earlier administrative sanction accorded vide G.O.Rt. No. 388 of MA&UD (ENGG.) Dept., Dt. 21-08-2024.

(Rs. in Crores)

Sl. No.	Name of the work	Capital Cost (excl. Annuity Costing)	Capital Cost (incl. Annuity Costing)	Central Share	State Share (incl. Annuity Costing)	5 Yrs O&M Cost (State/ULB Share)	Land Acquisition (LA)	Total Project Cost with LA and O&M (incl. Annuity)
1	Sewerage Projects in 30 ULBs under SBM 2.0 under the jurisdiction of Adilabad, Karimnagar and Warangal PH Divisions (Package - I)	604.60	762.92	160.22	602.70	250.45	262.67	1276.04
2	Sewerage Projects in 27 ULBs under SBM 2.0 under the jurisdiction of Nalgonda and Khammam PH Divisions (Package - II)	407.10	513.73	107.88	405.85	203.91	162.38	880.02

3	Sewerage Projects in 44 ULBs under SBM 2.0 under the jurisdiction of Sangareddy, Rangareddy, Nizamabad and Mahabubnagar PH Divisions (Package - III)	764.70	973.44	195.00	778.44	348.64	227.61	1549.69
TOTAL (Rs. in Crs)		1776.40	2250.09	463.10	1786.99	803.00	652.66	3705.75

- (b) Permission to invite tenders in 3 packages under LS contract system with Hybrid Annuity Model as per Annexure III for corresponding package.
- (c) Permission to invite tenders pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 so that the Land Acquisition process can be initiated parallelly. In case the tender process is postponed till completion of land acquisition process, it may have a cascading effect resulting in cost escalation. Also, GoI is pursuing with the State Government constantly regarding award of the projects under SBM 2.0.
- (d) Permission from State Government to entrust the O&M of sewerage projects under SBM 2.0 for 5 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
- (e) To give directions to the CDMA, Hyderabad to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under SBM 2.0.
- (f) To give directions to the CDMA, Hyderabad to instruct the District Collectors / Additional Collectors (LBs) and Municipal Commissioners of the respective ULBs (proposed under SBM 2.0) to identify suitable land and expedite land acquisition / land alienation process for construction of STPs.
- (g) To give directions to the CDMA, Hyderabad to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15<sup>th</sup> Finance Commission tied grants.

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- (h) The draft bid document for the LS Contract System with Hybrid Annuity Model is under preparation and the same will be submitted to the Government in due course for approval.

Hence, early orders are solicited.

Yours faithfully

Sd/-

Engineer-in-Chief (PH) (FAC)

- Copy to the Commissioner & Director of Municipal Administration, Telangana for information.

Encl.: Minutes of the meeting Dt. 18-07-2025 and ANNEXURES as below.

- I. Details of Proposed STPs - Package wise ULB Details for proposed 3 packages.
- II. ULB wise Total Project costs including Capital, O&M, LA costs, Upfront and Deferred payments for HAM - Package wise ULB details for proposed 3 packages.
- III. HAM calculations, Payment Schedule and Sharing Pattern (GoI/ State) for proposed 3 packages.

// Attested //

Executive Engineer (PH)

MWB  
25/7/25

# 4001

GOVERNMENT OF TELANGANA

**ABSTRACT**

MA&UD Department - Engineering- PH&ME- Hon'ble NGT Directions (not to discharge untreated waste water into water bodies & rivers) - Construction of Sewage Treatment Plants In all Urban Local Bodies of Telangana - Administrative sanction for an amount Rs.3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects In 101 ULBs In the State of Telangana under SBM 2.0" - Accorded - Orders Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.) DEPARTMENT

G.O. Rt. No.388

Dated:21.08.2024

Read the following:-

1. From the ENC(PH), Hyderabad, Lr.No.: T1/SBM 2.0/STPs & I&Ds /2022-23,Dt.: 15.04.2023.
2. Govt., Memo No. 6361/Engg.2/2023, Dt.02-02-2024]
3. From the ENC (PH), Hyderabad, Lr.No.T1/SBM 2.0/STPs & I&Ds/2023-24, Dt: 07.02.2024.

-000-

**ORDER:**

In the reference 1<sup>st</sup> read above, the Engineer-in-Chief (Public Health) Hyderabad has informed that, the Director (SBM), MoHUA, GoI has communicated the Minutes of Meeting of 7<sup>th</sup> NARC of SBM Urban duly mentioning that Action Plans submitted by the Govt. of Telangana for Urban Water Management have been approved containing proposals costing Rs. 934.60 Crores towards establishment of STPs and I&D for Urban Water Management have been approved in 101 ULBs and requested to issue the RFP for engagement of agencies for establishment, O&M of STPs and construction of I&D structures and to take further action for effective UWM under SBM Urban 2.0.

2. The Engineer-in-Chief (Public Health), Hyderabad has further informed that, the Hon'ble National Green Tribunal have given directions to take measures not to discharge untreated waste water into water bodies & rivers. Government of Telangana has either established or is in the process of establishing STPs in the ULBs of Warangal, Karimnagar, Nizamabad, Siddipet, Nalgonda, Miryalaguda, Suryapet, Sircilla, Gajwel, Vikarabad, Nagar Kurnool, Devarakonda, Alampur, Khammam besides GHMC to meet the requirements of respective prospective years. The ENC (PH) has requested the Government to give suitable directions on taking up STPs in 103 ULBs which are to be funded through SBM 2.0 Scheme.

3. In the reference 2<sup>nd</sup> read above, Government have requested the ENC (PH) to furnish the proposal, duly revising the installed capacity as per the discussions held in this regard by the Principal Secretary to Government MA&UD Department with the Engineer-in-Chief (Public Health), Hyderabad for taking further action in the matter.

4. In the reference 3<sup>rd</sup> read above, the Engineer-in-Chief (Public Health) has stated that previously they have submitted the proposals of SBM 2.0 to the Government for construction of 344 No. of STPs (total capacity of 789.20 MLD, considering 2038 as prospective year) along with I&D Structures with 10 years O&M with a tentative financial implication of about Rs. 5503.107 crores, along with a request to accord permission to  
(PTO)

invite tenders with open technology on RFP mode in Hybrid Annuity Model without mentioning Internal Bench Mark, pending Administrative Sanction. It was also indicated therein that Administrative Sanction would be sought along with tender approval after finalization of the tenders.

5. The Engineer-in-Chief (Public Health) has further stated that, during the review meeting with the Principal Secretary to Government, MA&UD Dept. on 11-01-2024, the proposals of SBM 2.0 were placed before the Government and it was instructed to take up the proposals in two phases, duly utilizing the GoI share under SBM 2.0 in Phase-I as upfront payment, keeping in view the financial implication, and in single package in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode.

6. The Engineer-in-Chief (Public Health) has further stated that, after detailed deliberations, it has been decided in the above meeting on the following proposals under SBM 2.0:-

- Proposals under Phase-I: To consider STPs of only certain catchments of the ULB for the prospective year 2038 satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population).

Where there is marginal difference in capacity of STP of the catchment corresponding to the prospective year 2038 when compared to the intended capacity in Phase I (corresponding to 70% of current (2025) population of the town), those STP capacities are further reduced to meet the criteria of SBM 2.0 guidelines with a contemplation to take up capacity augmentation of these STPs as and when required on case to case basis.

- Proposals under Phase-II: Capacity augmentation (on modular basis) of the catchments under consideration in Phase I along with the new catchments deferred in Phase I can be considered in Phase II proposals.

7. The Engineer-in-Chief (Public Health) has also informed that, it has been decided to prepare estimates with the same rates as adopted for AMRUT 2.0 projects i.e., SSR 2022-23 with the cement & steel rates for the month of April 2023 and STP rates from GWSSB SOR for the year 2022-23, since the original proposal was submitted to Govt. on Dt. 15-04-2023. The estimated Operation and Maintenance cost of 115 STPs for 10 years is Rs.1608.50 Crores (*considering 5% non compounding increase on each year's O&M cost*) based on CPHEEO Guidelines, Consortium of IITs report of Ganga River Basin Environment Management Plan and common SSR-2022-23 of Government of Telangana.

8. Stating the above position, the Engineer-in-Chief (Public Health) T.G, Hyderabad has finally requested the Govt., to accord permission on the following:-

- i. Administrative sanction for an amount Rs.3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0".

Cont.P. 3

- ii. Permission to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
  - iii. Request to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments, considering the present financial situation of the State Government.
  - iv. Permission to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No. 94, I&CAD (PW-COD) Department, Dated: 01-07-2023 and G.O.Ms.No. 1, Finance (Works & Projects-F7) Department, Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly. In case the tender process is postponed till completion of land acquisition process, it may have a cascading effect resulting in cost escalation. Also, GoI is pursuing with the State Government constantly regarding award of the projects under SBM 2.0.
  - v. Land Acquisition costs will be submitted to the Government and administrative sanction for those amounts will be sought in due course.
  - vi. Permission from State Government to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
  - vii. To give directions to the DMA, Hyderabad to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
  - viii. To give directions to the DMA, Hyderabad to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15<sup>th</sup> Finance Commission tied grants.
  - ix. The draft bid document for the LS Contract System with Hybrid Annuity Model is under preparation and the same will be submitted to the Government in due course for approval.
9. Government after careful examination of the matter, hereby accord permission on the following:-
- i. Administrative sanction is accorded for an amount Rs.3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0"

Cont. P.4

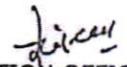
- ii. Permission is accorded to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
  - iii. The Director of Municipal Administration, being the State Mission Director, SBM 2.0 is directed to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments.
  - iv. Permission is accorded to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No.94, I&CAD (PW-COD) Dept.,Dt.01-7-2023 and G.O.Ms.No.1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly, and to submit the proposals of Administrative Sanction for land acquisition if required.
  - v. Permission is accorded to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
  - vi. DMA, Hyderabad is directed to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
  - vii. DMA, Hyderabad is directed to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15<sup>th</sup> Finance Commission tied grants.
10. The Engineer-in-Chief, Public Health/ the Director of Municipal Administration, Telangana, Hyderabad shall take further necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
The Engineer-in-Chief (PH), Telangana, Hyderabad.  
The Director of Municipal Administration, Telangana, Hyderabad.  
Copy to:  
The OSD to Spl. Secretary to Chief Minister.  
OSD to Pri. Secretary to Govt., MA&UD Department.  
Sf/Sc

// FORWARDED :: BY ORDER //

  
SECTION OFFICER

# 4005

GOVERNMENT OF TELANGANA  
ABSTRACT

MA&UD Dept. - PH&ME - GWMC - Taking up Comprehensive plan for UGD scheme in GWMC, Warangal - Administrative Sanction "In principle approval" for an amount of Rs. 4170 Crores - Accorded - Orders - Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.2) DEPARTMENT

G.O.Rt.No.573

Dated:17.11.2024

Read the following:

1. From the Engineer-in-Chief, Public Health, Lr. No.1/T1/ GWMC/ UGD /2024-25, dated:17.11.2024 along with Lr.No.Engg/UGD/ 33/09/2024, dt.17.11.2024 of Commissioner, GWMC, Warangal.
2. From Spl. Secretary to C.M., Note Rc.No.211/Spl.SCM/2024,dt: 17.11.2024

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**ORDER:**

In the reference 1<sup>st</sup> read above, the Engineer-in-Chief, Public Health, Hyderabad has stated that the Commissioner, Greater Warangal Municipal Corporation, Warangal in his letter dt.17.11.2024 has submitted the proposals for taking up Comprehensive Underground Drainage (UGD) scheme in GWMC for an amount of Rs.4170.00 Crores as per the preliminary estimate submitted by the consultant M/s. Shubh Consultants & Technocrats LLP for according 'In Principle' approval.

2. The Commissioner, GWMC has also informed that Hon'ble Chief Minister, Telangana, during the review meeting held on 29.06.2024 at IDOC, Hanamkonda, has instructed to get the DPR prepared for various infrastructure works in GWMC and accordingly the Request for Proposals (RFP) was invited for preparation of comprehensive proposals in two parts for taking up various infrastructure projects in GWMC as detailed below.

1) Part 1: Comprehensive Master Plans for the following infrastructure works:

- (a) Under Ground Drainage
- (b) Storm Water Drainage
- (c) Water Supply Systems
- (d) Rejuvenation of water bodies
- (e) Aquifer Management Plan
- (f) Design of Blue-Green Infrastructure
- (g) Underground Ducts for services like power, telecom, cable, internet etc.

2) Part 2: Detailed Project Reports for Identified/ prioritized projects in the above said infrastructure works.

3. The Commissioner, GWMC, Warangal has further stated that the consultant M/s. Shubh Consultants & Technocrats LLP have submitted initially the preliminary estimates for taking up Comprehensive Underground Drainage scheme in GWMC in 3 phases for Rs.4170.00 Crores with SoR 2024-25. The phase-wise details are as follows:-

Phase-1: Rs. 3087.00 Cr

Phase-2: Rs. 597.00 Cr.

Phase-3: Rs. 486.00 Cr.

**Total: Rs. 4170.00 Cr.**

(P.T.O)

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4. Further, the Commissioner, GWMC, Warangal has stated that the preliminary estimate now submitted is part of the comprehensive plan for UGD under part-1 of RFP and Detailed Project Report (DPR) including detailed designs and estimates will be prepared under part 2 of the RFP. The consultant for part 2 for preparing the Detailed Project Report (DPR) including detailed designs and estimates is being finalized and the preparation of the DPR will take at least three months.

5. Hence, the Engineer-in-Chief, Public Health, Hyderabad has requested the Government to accord "In principle approval" for an amount of Rs.4170.00 crores for taking up Comprehensive UGD scheme in GWMC in 3 phases.

6. After careful examination of the proposal, Government hereby accord Administrative Sanction "In principal approval" for an amount of Rs.4170 Crores (Rupees Four thousand one hundred seventy crores only) for taking up Comprehensive plan for UGD scheme in GWMC, Warangal.

7. The Engineer-in-Chief, Public Health, Hyderabad/Director of Municipal Administration, Hyderabad/Commissioner, GWMC, Warangal shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. DANA KISHORE  
PRINCIPAL SECRETARY TO GOVERNMENT

To  
The Engineer-in-Chief, Public Health, Hyderabad.  
The Commissioner & Director of Municipal Administration, Hyderabad.  
The Commissioner GWMC, Warangal.

Copy to:

OSD to Special Secretary to Hon'ble C.M.,  
OSD to Principal Secretary to Government, MA&UD Department.  
The Finance (DCM) Department.  
SF/SC.

//FORWARDED :: BY ORDER//

  
SECTION OFFICER

4007  
(127)

GOVERNMENT OF TELANGANA  
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT

Lr No.4170/T1/GWMC/UGD/2025-26,

Dt: 01-09-2025

From  
S. Bhaskar Reddy,  
M.Tech, M.B.A.,  
Engineer-in-Chief (FAC),  
Public Health,  
AC Guards, Hyderabad.

To  
The Secretary to the Government,  
Municipal Administration Dept.,  
Telangana Secretariat  
Hyderabad.

Madam,

Sub: MA Dept - PHMED - Comprehensive UGD scheme in GWMC, Warangal -  
- Administrative Sanction and permission to invite tenders package wise in  
a phased manner - Requested - Reg.

Ref: 1. G.O.Rt.No. 573, MA&UD (ENGG.2) Dept., Dt: 17-11-2024  
2. Lr. No. GWMC/UGD/06/2025, Dt: 02-08-2025 of the Commissioner,  
GWMC received on 05-08-2025  
3. T/o Lr. No. 4170/GWMC/UGD/2025-26, Dt: 07-08-2025 of the  
Commissioner, GWMC received on 05-08-2025

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It is to submit that this office vide reference 3<sup>rd</sup> cited requested the  
Government to accord the following approvals:

- 1) Administrative sanction for the work "Comprehensive Underground Drainage Scheme in GWMC, Warangal - Phase-I" for an amount of Rs. 4,170.00 Crore from suitable Head of Account "Assistance to Municipal Corporations for Various Developmental Works 2217-80-191-25-SH(92)-310-319" duly allocating necessary funds to take up UGD scheme in GWMC on priority basis with concurrence of the finance department.
- 2) Permission to invite tenders for the above Phase-I work for Rs.4170.00 Crores pending administrative sanction with finance concurrence and pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept.,Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly.

It was also submitted to the Government that the proposals for Administrative sanction for remaining 3-zones of "Comprehensive Underground Drainage Scheme in GWMC, Warangal under Phase-II" amounting to Rs 1087.20 Crore would be submitted in due course.

As per the discussions held with Secretary to Govt., and in continuation to the reference 3<sup>rd</sup> cited, it is submitted that the total amount required for UGD project in entire GWMC is Rs.5257.20 Crores and hence the overall administrative sanction is required for the same amount i.e, Rs.5,257.20 Crores (Rs. 4170.00 Crore + Rs. 1087.20 Crore).

It is also submitted that during the recent review meeting on the status of UGD project in GWMC, instructions were given by the Secretary, MA Department that the scheme shall be proposed under Urban Challenge Fund and taken up in phased manner.

Further, the work of "Comprehensive Underground Drainage Scheme in GWMC, Warangal" with Rs.5,257.20 Crores (Rs.4170.00 Crore + Rs.1087.20 Crore) is proposed to be taken up under Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312" with allocation of necessary funds on priority basis with concurrence of the finance department and subsequently pose the scheme under Urban Challenge Fund( guidelines are awaited) and it is also proposed to take up the work as detailed below.

Package No.	Description of the project	Total Project Cost incl. O&M & land acquisition (in Rs Crores)
I	UGD scheme in GWMC covering Zone 2A	2,078.94
II	UGD scheme in GWMC covering Zone 4, Zone 5 and Zone 6	1,245.08
III	UGD scheme in GWMC covering Zone 1, Zone 2B and Zone 3	845.98
IV	UGD scheme in GWMC covering Zone 2A Fort Area, Zone 7, Zone 8, Zone 9A and Zone 9B	1,087.20
	<b>TOTAL</b>	<b>5,257.20</b>

# 4009

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Keeping in view of the above, the Government is requested to accord:

- (a) Administrative sanction for the work "Comprehensive Underground Drainage Scheme in GWMC, Warangal" for an amount of Rs. 5257.20 Crore from Head of Account "Assistance to Warangal Municipal Corporation 2217-80-191-25-SH(90)-310-312" duly allocating necessary funds to take up UGD scheme in GWMC on priority basis with concurrence of the finance department.
- (b) Approval to pose the above work under Urban Challenge Fund subsequently as per the criteria to be set forth in the guidelines of GOI.
- (c) Permission to invite tenders package wise in a phased manner as mentioned in the above table pending administrative sanction with finance concurrence and pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 and to initiate the land acquisition process simultaneously.

Yours faithfully,

Sd/-

Engineer-in-Chief (PH) (FAC)

Copy submitted to the C&DMA, Hyderabad for favour of information  
Copy to the Commissioner, GWMC, Warangal for information.

// ATTESTED //

  
Executive Engineer (PH)  




(130)  
4010  
**TELANGANA POLLUTION CONTROL BOARD**

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar  
Hyderabad – 500018, Phone: 040 – 23887500

**Lr.No.28/TGPCB/NGT-New Delhi/Legal/2018-**

**Date: 02-01-2026**

To

The Principal Secretary to Govt,  
MA&UD dept,  
Telangana Secretariat, Hyderabad-82

Madam,

Sub: TGPCB –Information pertaining to TGPCB (CETP and performance of STPs) in  
the matter of OA.No.606/2018- submitted-Reg.

Ref: OA No.606 of 2018

\*\*\*

Kind attention is invited to the subject and references cited above. It is to submit that, as per the Hon'ble NGT Format in OA No. 606 of 2018. The information pertaining to TGPCB pertains to Common effluent treatment plants and the performance of sewage treatment plants. The information pertaining to the tables D (7, 8 and 9) and Table-E (15 and 16) are available with TGPCB.

The details as available at TGPCB are herewith submitted against the number in the tables mentioned above for favour of kind information and incorporating into the report.

Yours faithfully,

Encl: A/a

  
Member Secretary

Copy submitted to the Commissioner, GHMC for favour of kind information.

## (D) Drains

Sewage and Sullage flowing in open drains (storm water drains / concretized drains /unlined katcha drains). No. of drains.	Flow in each drain (MLD)	Quality/Characteristics of effluent	Quantity of industrial effluent discharged in drain (MLD)	Final point of discharge of drain	Time bound action plan to prevent sewage discharge into drain
(5)	(6)	(7)	(8)	(9)	(10)
-	-	<p>M/s. Indian drugs and pharmaceuticals limited(IDPL),Balanagar, Hyderabad CETP receives Industrial Effluents from member industries.</p> <p>For Out let the TDiS, COD and BOD values exceeded the standards for the months- March, April and July, the Ammonical Nitrogen values exceeded the standards for the months- March &amp; April Remaining Outlet parameters are found to be within the limits for rest of the months.</p>	treated effluents disposed from Mar -2025 to Nov-2025, i.e.,Total5.618MLD	IDPL - Discharged into pipeline, joining STP at Amberpet	-
		<p>M/s. INDWA TECHNOLOGIES PVT LTD IDA Mallapur- CETP receives Industrial Effluents from member industries.</p> <p>For Out let all theOutlet parameters are found to be within the limits for the period from March-2025 to October-2025.</p>	industrial Effluent received & Treated from the Member Industries from Mar 25 to Nov 25 i.e.,Total 142.36 MLD	CETP Mallapur - Discharged into STP at Nalla Cheruvu, Uppal	
		<p>M/s. JETL, Hyderabad</p> <p>CETP receives Industrial Effluents from member industries.</p> <p>For Out let all theOutlet parameters are found to be within the limits for rest of the months.</p>	treated effluents disposed from Mar -2025 to Nov-2025, i.e.,Total411.265 MLD	JETL- Discharged into pipeline joining inlet of STP at Amberpet for further treatment	
		<p>M/s. PETL, Hyderabad</p> <p>CETP receives Industrial Effluents from member industries.</p> <p>For Out let the TSS, TDiS, COD, BOD &amp; Ammonical Nitrogen values exceeded the standards for the month of April 2025. Remaining all Outlet parameters are found to be within the limits for rest of the months.</p>	treated effluents disposed from Mar -2025 to Nov-2025, i.eTotal1434.280MLD	PETL- Discharged into dedicated pipeline joining inlet of STP at Amberpet for further treatment	

## (E) Sewage treatment and utilization

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)
Amberpet STP, 339MLD				All Outlet parameters are found to be within the limits, however, BOD & COD are Exceeding the standards in Oct- 2025.	Disposal to Musi River		
Langer House - STP, 1.25 MLD				All Outlet parameters are found to be within the limits, however T-coli (April 2025) and BOD & COD (Oct- 2025) are exceeding the standards respectively.	Disposal to Langer House Lake		
Jalagam Vengal Rao - STP, 0.5 MLD				All Outlet parameters are found to be within the limits, however, T-coli (March-2025) and BOD & COD (Oct- 2025) are exceeding the standards.	Gardening and discharging into small lake inside the Park.		
Kharitabad - STP, 20 MLD				All Outlet parameters are found to be within the limits, however, BOD (March to August & Oct 2025), T-coli (August-2025), COD (Oct- 2025) are exceeding the standards.	Into Hussainsagar Lake		
KIMS - STP (Picket), 30 MLD				All Outlet parameters are found to be within the limits, however, BOD (March, April, July to October 2025); COD (Oct-2025) are exceeding the standards. Under Maintenance in May 2025.	Into Hussainsagar Lake		
Nagole - STP, 172 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of May 2025 and exceeding in March, April & July 2025).	Disposal to Musi River		

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
				T-Coli (April July, August 2025) are exceeding the standards.			
Nacharam – STP (Pedda Cheruvu), 10 MLD				All Outlet parameters are found to be within the limits, however, BOD (March to July & Oct 2025); COD (Oct 2025) are exceeding the standards.	Disposal to Pedda Cheruvu Tank		
Pedda Cheruvu Nacharam,HMT Nagar Colony, 17.5 MLD				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in March 2025 and exceeding from April to Oct 2025). TSS&COD (Oct 2025) are exceeding the standards.	Disposal at peddacheruvu		
Patel Cheruvu – STP, 2.5 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of June & Sept 2025 and exceeding in March & July 2025. T-Coli (April July, August 2025) are exceeding the standards.	Disposal to Patel cheruvu, nacharam		
Durgam Cheruvu - STP,5 MLD				All Outlet parameters are found to be within the limits, however, BOD (April, May, June & Oct 2025); COD (Oct 2025) are exceeding the standards.	Durgam cheruvu, shilparam and KBRN park for gardening		
Durgam Cheruvu - STP-2, 7 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of April, June, Sept & Oct 2025) and COD (Oct 2025) are exceeding the standards.	Durgam cheruvu		
Khajaguda - STP ,7				All Outlet parameters are found to be within the limits,	Khajaguda		

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Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
MLD				however, BOD marginally exceeding in July & Sept 2025 and exceeding in April, May, June & Oct 2025). COD (Oct 2025), T-coli (March & April 2025) are exceeding the standards.	lake		
Miralam Tank – STP, 10 MLD				All Outlet parameters are found to be within the limits.	Disposal to Miralam Tank		
Miralam Tank, 41.5 MLD				All Outlet parameters are found to be within the limits, however, BOD (March, April, May, July, Sept 2025); TSS (Oct 2025), T-coli (April, June 2025) are exceeding the standards.	Disposal to Miralam Tank		
Sarooranagar STP, 2.5 MLD				All Outlet parameters are found to be within the limits, however, BOD (April to July 2025); T-coli (June 2025) are exceeding the standards.	Disposal to Sarooranagar Cheruvu		
Nanakramguda – STP, 4.5 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the month of Oct., 2025 and exceeding in June, July and Sept., 2025). T-coli (May 2025), COD (Oct 2025) are exceeding the standards.	Bhagiradha Cheruvu (Manikonda cheruvu)		
Nalla Cheruvu – STP, 30 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of April, June, Sept., Oct., 2025 and exceeding in May, July, Aug, 2025). COD (Oct 2025) is exceeding the standards.	Disposal to Musi River		
Nalla cheruvu Uppal, 86.5 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of May and Oct., 2025 and	Disposal to Musi River		

# 4015

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
				exceeding in July 2025. T-coli (March, May, July, August 2025), TSS & COD (Oct 2025) are exceeding the standards.			
Miyapur STP, 7 MLD				All Outlet parameters are found to be within the limits, however, BOD (April, May 2025), T-coli (July, Sept) are exceeding the standards. Remaining all Outlet parameters are found to be within the limits for rest of the months.	Disposal at Lake		
Kokapet, 15 MLD				All Outlet parameters are found to be within the limits, however, BOD From March to July are exceeding the standards. Remaining all Outlet parameters are found to be within the limits for rest of the months	Disposal to Lake		
Miralam Tank - STP, 5 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Sept., and Oct., 2025 and exceeding during the months of March to Aug 2025. TSS & COD (Oct 2025); T-coli (June 2025) are exceeding the standards.	Disposal to Miralam Tank		
Attapur - STP-2, 51 MLD				All Outlet parameters are found to be within the limits, however, BOD in April, May, July are exceeding the standards. Remaining all Outlet parameters are found to be within the limits for rest of the months	Disposal to River Musi		
Attapur - STP-1, 23 MLD				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in March and June 2025 and exceeding in July 2025. Remaining all Outlet parameters are found to be within the	Disposal to River Musi		

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# 4016

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
				limits for rest of the months			
Noor-Mohammed Kunta - STP, 4 MLD				Except August the Values of BOD marginal exceedance in March 2025 and exceeding from April to Oct 2025. COD in Oct - 2025; T-coli in May -2025 are exceeding the standards.	Disposal to Noor Mohd Kunta lake		
Gopannapally - STP, 4.5 MLD ,				All Outlet parameters are found to be within the limits, however, under Maintenance in March & April 2025; BOD in May 2025 exceeding marginally.	discharge into Gopanpally Cheruvu.		
Lingamkunta- STP, 30 MLD				All Outlet parameters are found to be within the limits, however, BOD marginally exceeding in June and July 2025 and exceeding in May 2025. T-coli in March & June are exceeding the standards.	into Lingamkunta lake		
Vikarabad- STP, 13MLD				Under maintenance from March to October -2025	Musi Nallah		
Khazakunta 12 MLD, STP, 12 MLD				All Outlet parameters are found to be within the limits, however, BOD marginal exceedance in March & July 2025 and exceeding in May & June 2025. COD in Oct, are exceeding the standards.	Khazakunta lake		
Khazakunta20 MLD,				All Outlet parameters are found to be within the limits, however, BOD in March, April, June, July; COD in Oct-2025 are exceeding the standards.	Khazakunta lake		
Safilguda- STP, 0.6 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of March and Aug, 2025 and exceeding during the months of April to July 2025.	Disposal to Safilguda Lake		

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# 4017

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
				T-coli in May-2025 are exceeding the standards.			
HMWSSB, Safilguda - Lake, 5.5 MLD				All Outlet parameters are found to be within the limits, however, BOD in March & June-2025; COD in Oct-2025, T-coli in June & July-2025 are exceeding the standards.	Disposal at Lake		
HMWWS & SB Vennelagadda, 10.0 MLD,				All Outlet parameters are found to be within the limits, however, BOD in March to June-2025; T-coli in Apl, May-2025 are exceeding the standards.	Disposal at Lake		
HMWSSB, Fathehnagar, 133 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Mar. & April 2025 and exceeding in May to July 2025). T-coli (June 2025) are exceeding the standards.	Into Hussainsagar Lake		
Pragathi Nagar - STP, 2.5 MLD				All Outlet parameters are found to be within the limits, however, BOD from April to August-2025; T-coli in August-2025; COD in Oct are exceeding the standards.	--		
Rangadhamuni - STP, 5 MLD.				All Outlet parameters are found to be within the limits, however, except Sept.2025 the Values of BOD from March to Oct; COD in Oct - 2025; T-coli in April-2025 are exceeding the standards.	Into Rangadhamuni Cheruvu		
STP at Nizambad Municipality, STP - I, 31.5 MLD				All Outlet parameters are found to be within the limits, however, BOD in April -2025,	into Yellaiah tank		
STP at Nizambad Municipality, STP - II, Yellamagutta, Nizambad dist. 15				All Outlet parameters are found to be within the limits for all of the months	Phulang vagu		

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Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
<b>MLD</b>							
STP near Chintla Cheruvu, Lingareddypally(V), Siddipet (M & D), 7.25 MLD				All Outlet parameters are found to be within the limits for all of the months	Chintal cheru / Madanapalli bagu		
STP near Narsapur Cheruvu at Siddipet (V, M & D), 11 MLD				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP, Karimnagar Municipal Corporation, Bommakal, 38 MLD				All Outlet parameters are found to be within the limits, however, BOD (marginal exceedences i.e., 11-12 mg/L against standard 10 mg/L during the months of Oct., 2025 and exceeding in March to Aug 2025). COD (April 2025), TSS (June & July -2025) are exceeding the standards.	--		
STP near Narsapur Cheruvu at Siddipet (V, M & D), 1.25 MLD				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP near Narsapur Cheruvu at Siddipet (V, M & D), 1.50 MLD				All Outlet parameters are found to be within the limits for all of the months	Narsapur Cheruvu		
STP -I (STP of 3.50 MLD), Near vagadda Hanuman Temple, Pidched Road, Gajwal (M), Siddipet District, 3.50 MLD				All Outlet parameters are found to be within the limits for all of the months	-		

# 4019

Installed Treatment capacities of existing STPS (MLD)	Utilization capacity of existing STPS (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and operationalise STPs	Performance of STPs with reference to standards	Final point of discharge of treated effluent	Level of utilization of treated sewage	Sludge generation and its management
STP -I (STP of 0.50MLD), Gajwal (M), Siddipet District, 0.50 MLD				All Outlet parameters are found to be within the limits for all of the months	-		

# 4020

**Supplementary report in OA.No.606/2018 in compliance to the orders of the Hon'ble NGT,**

**New Delhi dated 25/11/2025**

**Annexure-A**

**[A] Solid waste management in the State of Telangana**

Waste Generation, Collection and Transportation								
S.No.	Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
			Biodegradable	Dry / Recyclable	Inerts			
1.	<b>GHMC-Hyderabad</b>	8389	332	5427	1292	8389	8389	8389

\* Whether based on per capita / or weightage – GHMC

\*\*Status of waste segregation at source/segregation of mixed waste at MRF/processing site/dumping of mixed waste as landfill.

7) Waste Processing					
(A) 7.1) Composting – GHMC					
a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
2962 TPD across 1 compost shed in GHMC at Processing & disposal site at jawharnagar	Windrow composting	332 TPD		Inerts/ Residues generating out of compost are further disposed at Processing & disposal site at Jawaharnagar Sanitary landfill.	Compost is being used for internal greenery development and sold to fertilizers companies.

7) Waste Processing					
(B) 7.2) Refuse Derived Fuel – GHMC					
i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	vi) Utilization of RDF	
1000 TPD at GHMC-Jawahar Nagar	RDF waste	500 TPD	-	Cement Industry	

7) Waste Processing					
(C) 7.3) Waste to Energy ( Thermal / Methanation route) – GHMC					
a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
62.5 MW (48 MW at Jawharnagar)	3200 TPD	RDF/ Segregated combustible fraction from the	56.5 MW	Rejects are sent to sanitary land	Flyash is being sent to secured landfill at Dundigal Hazardous facility.

# 4021

site and 14.5 MW at Dundigal		municipal solid waste		fill	Bottom ash is sanitary landfill at Processing & Disposal site at Jawaharnagar, further bottom ash recycling facility is under pipeline.
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7) Waste Processing			
(D) 7.4) Other Processing- Material Recovery Facilities – GHMC			
a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
*1080 MT across 14 DRCCs in GHMC	Un-segregated dry waste	After segregation, products such as paper, glass, textile, plastic, card board etc are being sent to recycling units	Residues are further disposed at Processing & disposal site at Jawaharnagar Sanitary landfill.

9. Legacy Waste								
No of Legacy waste dumpsites	Quantity of Legacy waste reported on-- (in MT)	Present Quantity of legacy waste remediated (in MT)	Daily legacy waste being added as unprocessed waste	Quantification and Utilization of out of Bioremediation and Biomining				Gap in Legacy waste remediation (in MT) and time bound plan
				Digested material	Plastic/ RDF	Rubber	Inerts and Others (C&D)	
2 dumpsites in GHMC	1,21,00,000 (1,20,00,000 at Jawaharnagar capped and 1,00,000 at Fathullaguda bio-mined)	1,21,00,000	-	-	-	-	-	<p>1,20,00,000 MT of legacy waste was capped at Jawaharnagar</p> <p>The Hon'ble NGT in it's order dated 14.02.2020 directed GHMC to do bio-mining and again issued orders dated 29.09.2020 directing CPCB to finalize its viewpoint on whether capping can be retained.</p> <p>CPCB constituted a 10 member expert Committee and the Committee interacted with GHMC &amp; TSPCB on 30.12.2022 and conducted</p>

a field visit on 01.09.2023 & 02.09.2023.

The draft Expert Committee Report of CPCB dated 25.09.2023 was filed by CPCB before the Hon'ble NGT (SZ) in OA 199 of 2021.

GHMC has filed its response vide report dated 21.11.2023 in OA 199/2021.

The Hon'ble Tribunal (SZ) has passed order dated 01.02.2024 and the case is listed for hearing on 29.04.2024.

GHMC has filed its report dated 18.04.2024 for the orders passed on 01.02.2024

GHMC has filed its report dated 12.07.2024 mentioning that CPCB team consist of 2 members visited the site on 01.07.2024 and GHMC showed in detail on leachate collection network, collection wells, sumps, flush ponds etc., for the orders passed on 29.04.2024

GHMC has filed its report dated 28.01.2025 for the orders passed on 15.07.2024, 27.09.2024 & 16.12.2024

GHMC has filed its report dated 12.06.2025 for the orders passed on 21.04.2025

GHMC has filed its report dated 09.11.2025 for the orders passed on 06.08.2025 & 28.10.2025

							<p>Meanwhile, GHMC has engaged IIT Bombay for study of feasibility in biomining of capped Jawaharnagar legacy dump.</p> <p>In the final report dated 05.07.2023, IIT Bombay concluded that Jawaharnagar capped site is not ready for bio-mining.</p> <p>GHMC has filed its latest report dated 09.11.2025 and the case is posted for hearing 16.01.2026.</p>
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11. Ring Fence Account (Allocations and Expenditures)				
1) Amount ring fenced	2) Whether single dedicated account has been opened	3) Date of account opening	4) Amount Utilized	5) Plan of utilization (Timelines and executing capacity)
Rs. 50,000.00	Yes	29.01.2024		Annexure C

  
 08/01/2026  
 Superintending Engineer  
 Solid Waste Management  
 Greater Hyderabad Municipal Corporation

↘

# 4024

Back Up data for Annual report 2025-26

MSW FY-25-26

Data taken from	From T&D certified bill			from C&T certified Bills	From T&D certified bill	From Inspection Reports of EPTRI		From HIMSW				
	Qty as per HIMSW's Invoice (MT)	Qty received as per EPTRI (MT)	Qty processed as per EPTRI (MT)	Qty received from ULBs (MT)	Qty disposed in Landfill (MT)	Compost Production (MT)	RDF Production (MT)	RDF to WTE I (MT)	RDF to WTE II (MT)	RDF to D WTE (MT)	RDF to Cement Industries (MT)	Recycled Plastic (MT)
Apr'25	2,65,135.820	2,64,908.480	2,55,705.434	30,230.70	44,212.16	9,540.000	1,38,766.960	39,078.00		27,246.00	5,807	390
May'25	2,79,716.960	2,79,138.880	2,73,494.242	30,803.66	38,609.22	10,137.000	1,35,170.280	42,607.00		25,908.00	2,422	403
Jun'25	2,74,876.280	2,74,169.360	2,56,993.580	32,310.82	43,988.00	10,137.000	1,37,672.860	40,548.00		18,853.00	1,995	390
Jul'25	2,94,241.440	2,93,139.180	2,74,796.928	36,024.90	41,232.38	11,160.000	1,42,295.980	31,627.00		25,061.00	3,856	403
Aug'25	3,97,884.240	2,97,560.780	2,77,314.566	34,468.68	39,017.86	11,470.000	1,45,833.86	28,291.00		24,678.00	2,724	403
Sep'25	3,07,912.760	3,06,739.060	2,67,327.922	35,599.32	41,265.24	10,950.000	1,23,461.920	37,914.00		23,986.00	1,897	390
Oct'25	3,06,558.000	3,06,238.020	2,78,369.910	34,090.58	41,217.16	10,726.000	1,57,967.100	34,934.00		21,051.00	4,136	403
Nov'25	2,94,073.100	2,93,652.820	2,67,539.530	35,185.78	41,714.42	10,950.000	1,33,769.765	40,930.00	39,238.00	20,061.00	4,805	390
Dec'25												
Jan'26												
Feb'26												
Mar'26												
<b>Total for 244 days</b>	<b>24,20,399.00</b>	<b>23,15,547.00</b>	<b>21,51,542.00</b>	<b>2,68,714.00</b>	<b>3,31,256.00</b>	<b>85,070.00</b>	<b>11,14,939.00</b>	<b>2,95,929.00</b>	<b>39,238.00</b>	<b>1,86,844.00</b>	<b>27,642.00</b>	<b>3,172.00</b>
<b>Average</b>	<b>9,919.67</b>	<b>9,489.95</b>	<b>8,817.80</b>	<b>1,101.29</b>	<b>1,357.61</b>	<b>348.65</b>	<b>4,569.42</b>	<b>1,212.82</b>	<b>160.81</b>	<b>765.75</b>	<b>113.29</b>	<b>13.00</b>
<b>Extrapolating for for 365 days</b>	<b>36,20,678.83</b>	<b>34,43,830.55</b>	<b>32,18,495.20</b>	<b>4,01,969.71</b>	<b>4,95,526.39</b>	<b>1,27,256.35</b>	<b>16,67,839.08</b>	<b>4,42,680.68</b>	<b>58,696.19</b>	<b>2,79,500.25</b>	<b>41,349.71</b>	<b>4,745.00</b>

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# 4025

Apportioning to GHMC quantity only

Description	Total Including ULBs	TPD	% wt MSW processed	Only GHMC (MT)	TPD
MSW received	23,15,547	9,490.00		20,46,833	8,389
MSW processed	21,51,542	8,818.00	92.92	20,46,833	8,389
SLF	3,31,256	1,358.00	15.40	3,15,135	1,292
Compost	85,070	349.00	3.95	80,930	332
RDF production	11,14,939	4,569.00	51.82	10,60,678	4,347
i. RDF to Cement	27,642	113.00	1.28	26,297	108
ii. RDF to Jwrr WTE	3,35,167	1,374.00	15.58	3,18,855	1,307
iii. RDF to Dundigal WTE	1,86,844	766.00	8.68	1,77,751	728
iv. RDF Storage	5,65,286	2,317.00	26.27	5,37,775	2,204
Recycled plastic	3,172	13.00	0.15	3,018	12

11080 = 5427

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WASTE TO ENERGY PLANT- JAWAHARNAGAR Phase-1				
FY 24-25	504616	174.52	153.19	21.33
April'25	39078	15.02	13.19	1.83
May'25	42607	15.39	13.55	1.84
June'25	40548	14.34	12.59	1.75
July'25	31627	11.06	9.66	1.4
Aug'25	28291	12.39	10.96	1.43
Sep'25	37914	13.12	11.4	1.72
Oct'25	34934	14.5	12.74	1.76
Nov'25	40930	14.9	13.08	1.82
Dec'25	43199	14.5	12.5	2.00
Jan'26				
Feb'26				
Mar'26				
FY 25-26	339128	125.22	109.67	15.55

WASTE TO ENERGY PLANT- DUNDIGAL				
FY 24-25				
April'25	27246	10.2	9.13	1.07
May'25	25908	10.65	9.58	1.07
June'25	18853	8.00	7.2	0.8
July'25	25061	10.64	9.59	1.05
Aug'25	24678	10.60	9.6	1.00
Sep'25	23986	10.32	9.33	0.99
Oct'25	21051	9.07	8.19	0.88
Nov'25	20061	8.80	7.9	0.9
Dec'25	23968	10.36	9.36	1.00
Jan'26				
Feb'26				
Mar'26				
FY 25-26	210812	88.64	79.88	8.76

WASTE TO ENERGY PLANT- JAWAHARNAGAR Phase-2				
FY 24-25				
April'25				
May'25				
June'25				
July'25				
Aug'25				
Sep'25				
Oct'25				
Nov'25	39238	15.6	13.8	1.8
Dec'25	40053	15.7	13.9	1.80
Jan'26				
Feb'26				
Mar'26				
FY 25-26	79291	31.3	27.7	3.6

# 4026

Greater Hyderabad Municipal Corporation - RRR Centers Collection Report (Apr 25 to Dec'25)										
HiMSW RRR (DRCC) Collection Report (Quantity is in Metric Ton)										
SL.no	Zone	Location	Plastics	Paper	Glass	Metals	Textiles	E-Waste	Leather	Total
1	Charminar	Katedan								-
2	Khairtabad	yousufguda	108.96							108.96
3	Khairtabad	Ziyaguda								-
4	Kukatpally	Macha Bollaram	168.30							168.30
5	Kukatpally	Jagadirgutta	-							-
	Kukatpally	kaithalapur	188.42							188.42
6	LB Nagar	Mallapur	95.09							95.09
7	LB Nagar	Nagole	154.46							154.46
8	LB Nagar	Devender Nagar	70.89							70.89
9	LB Nagar	Auto Nagar	-							-
10	Secunderabad	Amberpet	140.00							140.00
11	Secunderabad	Neredmet								-
12	Secunderabad	Tank Bund								-
13	Serilingampally	Deepti Sri Nagar	153.67							153.67
14	Serilingampally	Khajaguda	-							-
		Total	1,080	-	-	-	-	-	-	1,080

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